

under

Government of Bihar
Urban Development & Housing Department

From,

Deepak Kumar
Chief Secretary,
Bihar.

To,

Sri U.P. Singh
Secretary,
Ministry of Jal Shakti, Department of Water Resources,
River Development and Ganga Rejuvenation,
Government of India.

Patna, Date: 26/6/2020

Sub: Submission of Compliance report along with revised Quarterly Progress Report in the matter of O.A. No. 200/2014 - M.C. Mehta Vs Union of India & Ors.

Ref: Hon'ble NGT Order Dated 12.12.2019.

Sir,

In compliance of the order of Hon'ble NGT under reference revised quarterly progress report along with compliance report related to O.A. No. 200/2014 (Matter : M.C. Mehta Vs Union of India & Ors) is being submitted for your information and further necessary action.

Encl: As stated above.

Yours faithfully



Chief Secretary,
Bihar

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Compliance as per “Para-28” of the direction dated 12.12.2019 in Original application No: 200/2014

(Matter : M.C. Mehta Vs Union of India & Orgs)

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SYNOPSIS

In above matter Quarterly Progress Report related to the state of Bihar is as follow:-

S.No	Name of the River	Name of the Towns		
1.	Ganga	<table style="width: 100%; border-collapse: collapse;"> <tr> <td style="width: 50%; vertical-align: top;"> 1. Patna A.(Phulwarish ariff) 2. Maner 3. Danapur 4. Bakhtiyarpur 5. Barh 6. Mokama 7. Munger 8. Sultanganj 9. Bhagalpur 10. Buxar 11. Barahiya </td> <td style="width: 50%; vertical-align: top;"> 12. Jamalpur 13. Kahalgaon 14. Chhapra 15. Sonapur 16. Hajipur 17. Begusarai 18. Khagaria 19. Naugachhiya 20. Dighwara 21. Teghra 22. Manihari </td> </tr> </table>	1. Patna A.(Phulwarish ariff) 2. Maner 3. Danapur 4. Bakhtiyarpur 5. Barh 6. Mokama 7. Munger 8. Sultanganj 9. Bhagalpur 10. Buxar 11. Barahiya	12. Jamalpur 13. Kahalgaon 14. Chhapra 15. Sonapur 16. Hajipur 17. Begusarai 18. Khagaria 19. Naugachhiya 20. Dighwara 21. Teghra 22. Manihari
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2.	Punpun (Joins river Ganga at Fatuha)	Fatuha		
3.	Ramrekha	Hari Nagar (Ramnagar)		
4.	Sikrahana	Narkatiaganj		
5.	Sirsa	Raxaul		
6.	Parmar	Jogbani		

1. River Ganga

A. Liquid Waste Management:-

A total **29** sewerage infrastructure projects sanctioned at a cost of **Rs. 5328.61** Crore which are at various stages of implementation in towns namely Patna (11 projects), Begusarai, Munger, Hajipur, Mokama, Sultanganj, Naugachia, Barh, Bhagalpur, Sonapur, Chhapra, Khagaria, Bakhtiyarpur, Maner, Fatuha, Danapur, Phulwarishariff, Buxar, Barahiya and Kahalgaon. These projects will facilitate in treatment of **651.5 MLD** of sewage through creation/rehabilitation of STPs, sewerage network and allied Interception and diversion works.

- **1 project** is completed Karmalichak STP in Patna.
- **19 projects** Patna (Beur STP, Beur Sewerage Network, Saidpur STP & Adjoining Network, Saidpur Sewerage Network, Karmalichak Sewerage Network, Pahari STP, Pahari Zone-IV A (South), Pahari Zone V, Digha STP and Kankarbagh STP), Sultanganj, Mokama, Sonapur, Barh, Naugachhiya, Bakhtiyarpur, Maner, Begusarai and Chhapra are under implementation.
- **07 projects** Munger, Hajipur, Bhagalpur, Khagaria, (Fatuha, Danapur and Phulwarishariff in one package) are under tendering stages.
- In addition, Tender to be floated for **3 projects** Buxar, Barahiya and Kahalgaon.

B. Solid Waste Management (SWM):-

Availability of Land for Processing Activity	Total sites required decentralized or centralized Solid waste processing activity	64
	Site available with ULB for Solid waste processing activity	48
Construction of Compost Pits for Processing of Wet Waste	Nos of sites in which construction of Pit started	27
	Nos of sites in which construction of Pit completed	9
Status of Primary Collection Vehicles and Door to Door Collection	Total Nos of wards	732
	Nos Tricycle/ Pushcart available for Door to Door Collection	1353
	Nos Auto Tippers/ E-rickshaw available for Door to Door Collection	441
	Nos of Wards Door to Door Collection	726

Segregation at Source (Wet & Dry waste)	Distribution of Household bins for segregation of Wet & Dry waste	Yes (except Patna)
	Nos of Wards started segregation at source	228
Composting Activity	Nos of sites (in which composting started)	27
Land Availability for Sanitary Landfill facility	Land Availability	22
	NOC Awaited	1

(Refer Page 43 & 44)

C. Plastic Waste Management (PWM):-

100% Single use Plastic (Plastic Carry Bags) have been banned in all the Urban Local Bodies in state of Bihar. Penalty provisions have been made for involvement in Production, distribution, trading, storage, sale of plastic carry bags irrespective of its thickness and sizes in the **respective ULB Plastic Waste Management Byelaws, 2018.**

44765 Nos shops or establishment have been raided and fine for Rs 2128095.00 has been collected. 9869.86 Kg of plastic carry bags were also seized.

(Refer Page 42)

D. Open Defecation Free (ODF):-

- i. Total Target – 99211Nos (Individual Household Latrine- 87271 and Community Toilet/Mobile Toilet- 11940). Total 94132 Nos (94.88%) achieved.
- ii. ODF declared in **17 towns** (Barh, Hajipur, Sonapur, Mokama, Bakhtiyarpur, Teghra, Maner, Barhiya, Manihari, Buxar, Naugachia, Danapur, Dighwara, Jamalpur, Munger, Begusarai and Bhagalpur). Self-Declared in **5 towns** (Patna, Chhapra, Sultanganj, Khagariya and Kahalgaon).

(Refer Page 41)

2. River Punpun (Joins the Ganges at Fatuha)

The Punpun originates on the Chota Nagpur Plateau, at an elevation of 300 meters; the river mostly flows in a north-east direction and joins the Ganges at **Fatuha**, 25 kilometers downstream of Patna.

A. Liquid Waste Management:-

There are 7 Nallas in town. All Nallas have been screened. Presently, there is no sewerage system. A scheme comprising Fatuha I&D and STP of 7 MLD capacity has been approved for Rs. 35.49 Cr. AA & ES has been obtained. The scheme will cater all Nallas.

B. Solid Waste Management (SWM):-

Availability of Land for Processing Activity	Total sites required decentralized or centralized Solid waste processing activity	1
	Site available with ULB for Solid waste processing activity	0
Construction of Compost Pits for Processing of Wet Waste	Nos of sites in which construction of Pit started	0
	Nos of sites in which construction of Pit completed	0
Status of Primary Collection Vehicles and Door to Door Collection	Total Nos of wards	27
	Nos Tricycle/ Pushcart available for Door to Door Collection	10
	Nos Auto Tippers/ E-rickshaw available for Door to Door Collection	3
	Nos of Wards Door to Door Collection	27
Segregation at Source (Wet & Dry waste)	Distribution of Household bins for segregation of Wet & Dry waste	Yes
	Nos of Wards started segregation at source	0
Composting Activity	Nos of sites (in which composting started)	0
Land Availability for Sanitary Landfill facility	Land Availability	In Progress

(Refer Page 44)

C. Plastic Waste Management (PWM):-

100% Single use Plastic (Plastic Carry Bags) have been banned in all the Urban Local Bodies in state of Bihar. Penalty provisions have been made for involvement in Production, distribution, trading, storage, sale of plastic carry bags irrespective of its thickness and sizes in the **Fatuha Nagar Parishad Plastic Waste Management Byelaws, 2018**.

832 Nos shops or establishment have been raided and fine for Rs 42700.00 has been collected. 74 Kg of plastic carry bags were also seized.

(Refer Page 42)

D. Open Defecation Free (ODF):-

- i. Total Target – 1440 Nos (Individual Household Latrine- 1290 and Community Toilet/Mobile Toilet- 150). Target 100% achieved.
- ii. ODF Declared & QCI have submitted report on 31/07/2018.

(Refer Page 41)

3. River Ramrekha

A. Liquid Waste Management:-

There is no sewage project in this town. To cater all Nallas a DPR for I&D with STP is under preparation. It will be prepared by June, 2020 and will be sent to NMCG for approval. After approval of DPR the work will be completed by June, 2021.

B. Solid Waste Management (SWM):-

Availability of Land for Processing Activity	Total sites required decentralized or centralized Solid waste processing activity	2
	Site available with ULB for Solid waste processing activity	2
Construction of Compost Pits for Processing of Wet Waste	Nos of sites in which construction of Pit started	1
	Nos of sites in which construction of Pit completed	0
Status of Primary Collection Vehicles and Door to Door Collection	Total Nos of wards	23
	Nos Tricycle/ Pushcart available for Door to Door Collection	26
	Nos Auto Tippers/ E-rickshaw available for Door to Door Collection	3
	Nos of Wards Door to Door Collection	23
Segregation at Source (Wet & Dry waste)	Distribution of Household bins for segregation of Wet & Dry waste	Yes
	Nos of Wards started segregation at source	0
Composting Activity	Nos of sites (in which composting started)	0
Land Availability for Sanitary Landfill facility	Land Availability	Yes

(Refer Page 45)

C. Plastic Waste Management (PWM):-

100% Single use Plastic (Plastic Carry Bags) have been banned in all the Urban Local Bodies in state of Bihar. Penalty provisions have been made for involvement in Production, distribution, trading, storage, sale of plastic carry bags irrespective of its thickness and sizes in the **Ramnagar Nagar Panchayat Plastic Waste Management Byelaws, 2018**. 478 Nos shops or establishment have been raided and fine for Rs 12800.00 has been collected. 9.6 Kg of plastic carry bags were also seized.

(Refer Page 42)

D. Open Defecation Free (ODF):-

- Total Target – 4257 Nos (Individual Household Latrine- 4025 and Community Toilet/Mobile Toilet- 232). Total 4095 Nos (96.19%) achieved.
- ODF Declared & QCI have submitted report on 18/09/2018.

(Refer Page 41)

4. River Sikrahana

The Burhi Gandak River is a tributary of the Ganges. It is known as Sikrahana in its upper reaches. The Burhi Gandak originates from Chautarwa Chaur near Bisambharpur in the district of West Champaran in Bihar. It initially flows through the East Champaran district. After flowing for a distance of about 56 km, the river

takes a southerly turn where two rivers - the Dubhara and the Tour – join it. Thereafter, the river flows in a south-easterly direction through the Muzaffarpur district for about 32 km. The total length of the river is 320 km. The drainage area of the river is 10,150 sq. km.

A. Liquid Waste Management:-

There is no sewage project in this town. To cater all Nallas a DPR for I&D with STP is under preparation. It will be prepared by June, 2020 and will be sent to NMCG for sanction. After approval of DPR the work will be completed by June, 2021.

B. Solid Waste Management (SWM):-

Availability of Land for Processing Activity	Total sites required decentralized or centralized Solid waste processing activity	4
	Site available with ULB for Solid waste processing activity	4
Construction of Compost Pits for Processing of Wet Waste	Nos of sites in which construction of Pit started	1
	Nos of sites in which construction of Pit completed	0
Status of Primary Collection Vehicles and Door to Door Collection	Total Nos of wards	25
	Nos Tricycle/ Pushcart available for Door to Door Collection	27
	Nos Auto Tippers/ E-rickshaw available for Door to Door Collection	4
	Nos of Wards Door to Door Collection	25
Segregation at Source (Wet & Dry waste)	Distribution of Household bins for segregation of Wet & Dry waste	Yes
	Nos of Wards started segregation at source	2
Composting Activity	Nos of sites (in which composting started)	0
Land Availability for Sanitary Landfill facility	Land Availability	Yes

(Refer Page 45)

C. Plastic Waste Management (PWM):-

100% Single use Plastic (Plastic Carry Bags) have been banned in all the Urban Local Bodies in state of Bihar. Penalty provisions have been made for involvement in Production, distribution, trading, storage, sale of plastic carry bags irrespective of its thickness and sizes in the **Narkatiaganj Nagar Parishad Plastic Waste Management Byelaws, 2018.**

197 Nos shops or establishment have been raided and fine for Rs 36800.00 has been collected. 36 Kg of plastic carry bags were also seized.

(Refer Page 42)

D. Open Defecation Free (ODF):-

- i. Total Target – 1377 Nos (Individual Household Latrine- 945 and Community Toilet/Mobile Toilet- 432). Target 100% achieved.
- ii. ODF self-declared.

(Refer Page 41)

5. River Sirsa

A. Liquid Waste Management:-

There is no sewage project in this town. To cater all Nallas a DPR for I&D with STP is under preparation. It will be prepared by June, 2020 and will be sent to

NMCG for sanction. After approval of DPR the work will be completed by June, 2021.

B. Solid Waste Management (SWM):-

Availability of Land for Processing Activity	Total sites required decentralized or centralized Solid waste processing activity	1
	Site available with ULB for Solid waste processing activity	1
Construction of Compost Pits for Processing of Wet Waste	Nos of sites in which construction of Pit started	1
	Nos of sites in which construction of Pit completed	0
Status of Primary Collection Vehicles and Door to Door Collection	Total Nos of wards	25
	Nos Tricycle/ Pushcart available for Door to Door Collection	50
	Nos Auto Tippers/ E-rickshaw available for Door to Door Collection	5
	Nos of Wards Door to Door Collection	25
Segregation at Source (Wet & Dry waste)	Distribution of Household bins for segregation of Wet & Dry waste	Yes
	Nos of Wards started segregation at source	2
Composting Activity	Nos of sites (in which composting started)	0
Land Availability for Sanitary Landfill facility	Land Availability	Yes

(Refer Page 45)

C. Plastic Waste Management (PWM):-

100% Single use Plastic (Plastic Carry Bags) have been banned in all the Urban Local Bodies in state of Bihar. Penalty provisions have been made for involvement in Production, distribution, trading, storage, sale of plastic carry bags irrespective of its thickness and sizes in the **Raxaul Nagar Parishad Plastic Waste Management Byelaws, 2018.**

695Nos shops or establishment have been raided and fine for Rs 66100.00 has been collected. 774.7 Kg of plastic carry bags were also seized.

(Refer Page 42)

D. Open Defecation Free (ODF):-

- i. Total Target – 1197 Nos (Individual Household Latrine- 922 and Community Toilet/Mobile Toilet- 275). Total 1032 Nos (100%) achieved.
- ii. ODF Declared & QCI have submitted report on 11/08/2018.

(Refer Page 41)

6. River Parmar

A. Liquid Waste Management:-

There is no sewage project in this town. To cater all Nallas a DPR for I&D with STP is under preparation. It will be prepared by June, 2020 and will be sent to NMCG for sanction. After approval of DPR the work will be completed by June, 2021.

B. Solid Waste Management (SWM):-

Availability of Land for Processing Activity	Total sites required decentralized or centralized Solid waste processing activity	2
	Site available with ULB for Solid waste processing activity	1

Construction of Compost Pits for Processing of Wet Waste	Nos of sites in which construction of Pit started	0
	Nos of sites in which construction of Pit completed	0
Status of Primary Collection Vehicles and Door to Door Collection	Total Nos of wards	19
	Nos Tricycle/ Pushcart available for Door to Door Collection	38
	Nos Auto Tippers/ E-rickshaw available for Door to Door Collection	2
	Nos of Wards Door to Door Collection	19
Segregation at Source (Wet & Dry waste)	Distribution of Household bins for segregation of Wet & Dry waste	Yes
	Nos of Wards started segregation at source	19
Composting Activity	Nos of sites (in which composting started)	0
Land Availability for Sanitary Landfill facility	Land Availability	In Progress

(Refer Page 45)

C. Plastic Waste Management (PWM):-

100% Single use Plastic (Plastic Carry Bags) have been banned in all the Urban Local Bodies in state of Bihar. Penalty provisions have been made for involvement in Production, distribution, trading, storage, sale of plastic carry bags irrespective of its thickness and sizes in the **Jogbani Nagar Panchayat Plastic Waste Management Byelaws, 2018.**

258 Nos shops or establishment have been raided and fine for Rs 27300.00 has been collected. 33.7 Kg of plastic carry bags were also seized.

(Refer Page 42)

D. Open Defecation Free (ODF):-

- i. Total Target – 1988Nos (Individual Household Latrine- 1550 and Community Toilet/Mobile Toilet- 438). Total 1988Nos (100%) achieved.
- ii. ODF Declared & QCI have submitted report on 08/09/2018.

(Refer Page 41)

In addition to above DPR for liquid waste management for 15 towns situated on tributaries of river Ganga are also under preparation. The list is as follows:

S.No	Name of River	Name of Towns
1.	Sone	Dehri, Arwal and Daudnagar
2.	Burhi Gandak	Muzaffarpur, Samastipur and Motihari
3.	Kosi	Supaul, Saharsa and Madhepura
4.	Bagmati	Darbhanga
5.	Gandak	Gopalganj and Bagaha
6.	Mahananda	Kishanganj
7.	Kiul	Lakhisarai and Jamui



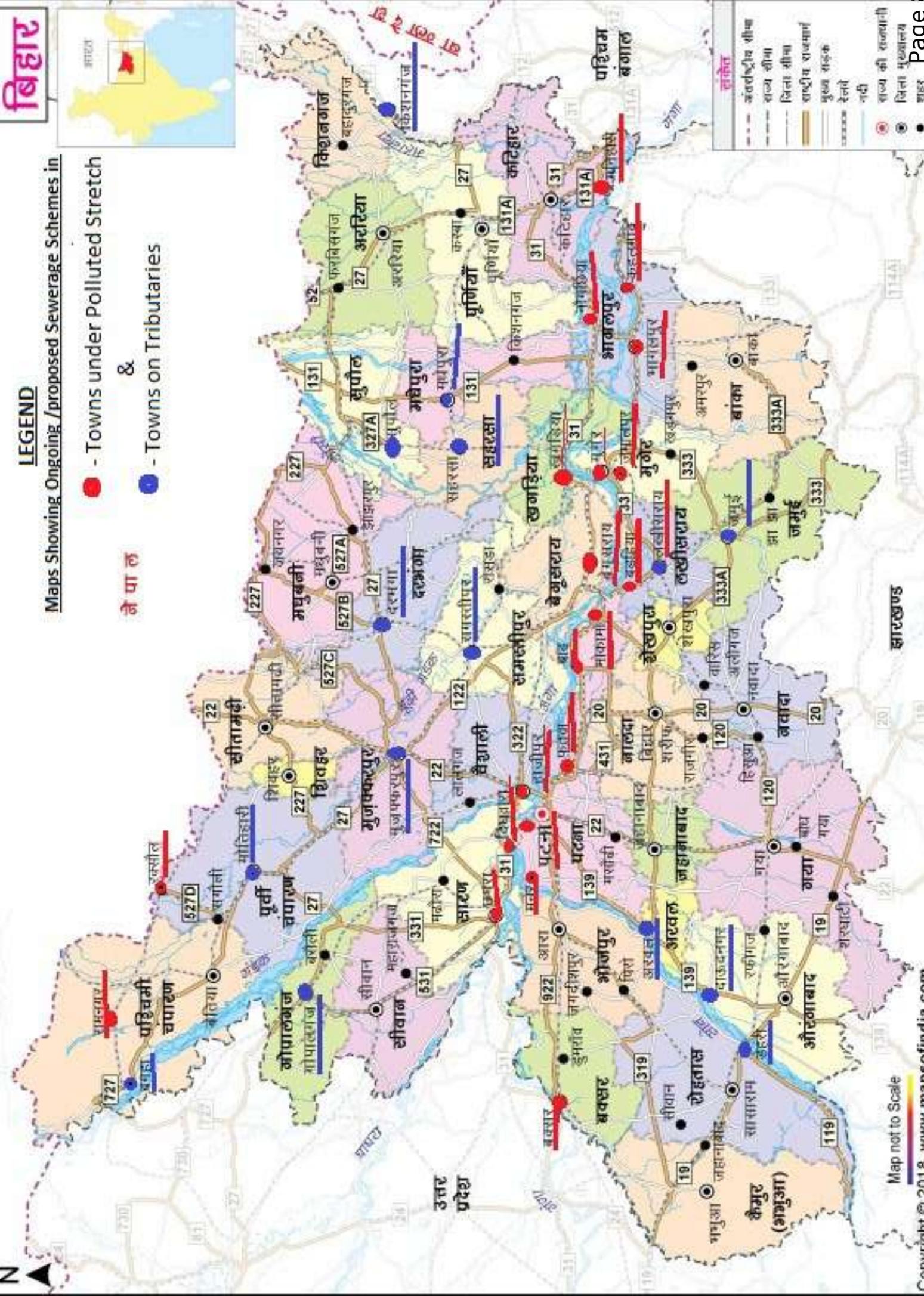
LEGEND

Maps Showing Ongoing /proposed Sewerage Schemes in

- - Towns under Polluted Stretch
- - Towns on Tributaries &

ने पाल

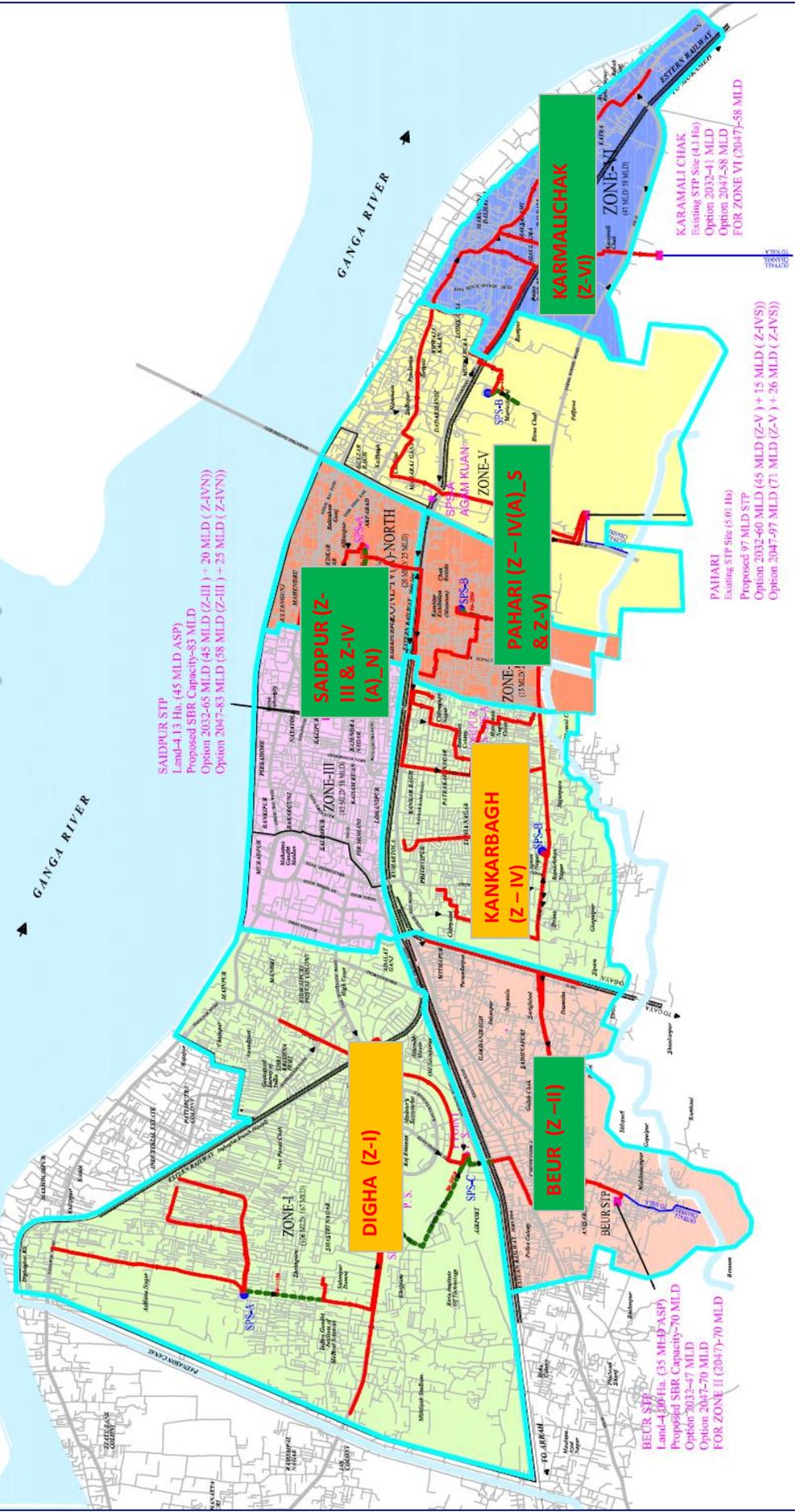
संकेत	
---	अंतर्राष्ट्रीय सीमा
---	राज्य सीमा
---	जिला सीमा
---	राष्ट्रीय राजमार्ग
---	मुख्य सड़क
---	रेलवे
---	नदी
●	राज्य की राजधानी
●	जिला मुख्यालय
●	शहर



Map not to Scale

PATNA TOWN DIVIDED INTO SIX ZONES

पटना शहर अन्तर्गत 11 सीवरेज नेटवर्क एवं एस0टी0पी0 योजना की स्थिति



बिहार शहरी आधारभूत संरचना विकास निगम लि० Bihar Urban Infrastructure Development Corporation Ltd.

(A Govt. of Bihar Undertaking)

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ISO9001:2008,14001:2004

पत्रांक सं०:- बुडको/वि०- 295/2020.-4384

दिनांक- 17-6-2020

प्रेषक,

प्रबंध निदेशक,
बुडको पटना।

सेवा में

संजय दयाल,
विशेष सचिव,
नगर विकास एवं आवास विभाग,
बिहार, पटना।

विषय:- **Regarding Quarterly Progress Report related to O.A No. 200 of 2014- M C Mehta Vs Union of India and other clubbed matters before the Hon'ble NGT – follow up the order dated 12.12.2019 in the said matters.**

प्रसंग- 1) BGCMS का पत्रांक- 254, दिनांक- 11.06.2020,

महाशय,

उपर्युक्त प्रासंगिक विषयक संबंध में त्रैमासिक प्रतिवेदन (31.03.2020) तैयार कर इस पत्र के साथ संलग्न कर समर्पित की जा रही है।

अनुलग्नक:- यथोक्त।

विश्वासभाजन,

प्रबंध निदेशक,
बुडको, पटना।

17.6.20

Report related to Status of STPs in State of Bihar for Hon'ble NGT orders compliance (updated on 31.03.2020)					
S.No	Name of the Projects	Targets to be achieved as per orders dated 10.12.2015,13.07.2017 and 22.08.2019 and the timelines	Targets achieved and the reasons for delay in compliance	Targets not achieved and the revised timelines proposed	Action taken or suggested for violation of timelines or non-achieving of targets
I					
1. Patna:					
Status of STPs in State of Bihar under Namami Gange Program Ganga River					
(a)	Karmalichak STP	As per agreement date of completion 5/10/2019	Project has been completed		
(b)	Beur STP	As per agreement date of completion 5/10/2019	Date for completion Dec, 2019	Revised date for completion May, 2020	This STP is constructed in existing STP campus where tree cutting permission was required. Once free land made available to contractor, they made changes in capacity of STP from 20 MLD to 43 MLD instead of refurbishing the existing 23 MLD STP which took time to revise the CTE taken previously for 20 MLD. Major components of STPs are ready (99% completed) and remaining work i.e. receiving chamber is only delayed as careful and safeguard construction is required here due to existence of erstwhile sewer network. Remaining work is expected to be completed by March 2020 but due to COVID-19 scenario, work is slow from first week of March, 2020 and completely stopped from 24th March 2020. We are expecting to complete the work by 31st May 2020 and trial run will be done by June, 2020. However liquidated damage (LD) has been imposed on contractor.
(c)	Pahari STP	As per agreement date of completion 08/11/2020	-		Milestone penalty is imposed to contractor failing to achieve milestone during construction.
(d)	Saidpur STP & Adjoining Network	As per agreement date of completion 5/4/2020	Date for completion Jan, 2020	Revised date for completion June, 2020	This STP is constructed in existing STP campus where tree cutting permission and demolishing of existing structure with shifting of HT cable was required which slows down the progress. Again election and heavy rainfall last year causes hindrance in project progress. In working season, COVID-19 situation arises which slows down the work and completely stopped from 24th March, 2020. However 92% of work and hydro-testing of SBR is completed. However liquidated damage (LD) has been imposed on contractor failing to achieve milestone during construction.
(e)	Pahari Sewerage Network Zone IV_A(S)	As per agreement date of completion 29/05/2021	Target date of completion Dec, 2020		Milestone penalty is imposed to contractor failing to achieve milestone during construction.
(f)	Pahari Sewerage Network Zone V	As per agreement date of completion 25/04/2021	Target date of completion Dec, 2020		Milestone penalty is imposed to contractor failing to achieve milestone during construction.

Report related to Status of STPs in State of Bihar for Hon'ble NGT orders compliance (updated on 31.03.2020)					
S.No	Name of the Projects	Targets to be achieved as per orders dated 10.12.2015,13.07.2017 and 22.08.2019 and the timelines	Targets achieved and the reasons for delay in compliance	Targets not achieved and the revised timelines proposed	Action taken or suggested for violation of timelines or non-achieving of targets
Status of STPs in State of Bihar under Namami Gange Program					
(g)	Beur Sewerage Network	As per agreement date of completion 5/4/2020	-	Revised date of completion Dec,2020	68% work is completed. Few areas are very congested and required careful pipelaying which is one of the reason of delay. It also contains trenchless work in traffic area which requires careful and safeguard construction slows down the progress. Above all election and heavy rainfall in 2019 which submerged most of the Patna area and delayed the work. And now in working season COVID-19 scenario has stopped the work. It is expected to complete the work by Dec,2020. However liquidated damage (LD) has been imposed on contractor failing to achieve milestone during construction.
(h)	Karmalichak Sewerage Network	As per agreement date of completion 20/05/2021	Target date of completion Dec, 2020		Milestone penalty is imposed to contractor failing to achieve milestone during construction.
(i)	Saidpur Sewerage Network	As per agreement date of completion 29/01/2021	Target date of completion Dec, 2020		Milestone penalty is imposed to contractor failing to achieve milestone during construction.
(j)	Digha STP and Sewerage Scheme	As per agreement date of completion 29/07/2022	-		
(k)	Kankarbagh STP and Sewerage Scheme	As per agreement date of completion 29/07/2022	-		
2	Sultanganj I&D and STP	As per agreement date of completion 13/02/2020	Proposal for completion Dec, 2020		Reason for delay includes scarcity of construction materials, work stoppage due to general election, monsoons, festivals and public hindrances. Now the work is stopped in lockdown.
3.	Barh I&D and STP	As per agreement date of completion 22/04/2020	Proposal for completion Dec, 2020		Reason for delay includes scarcity of construction materials, work stoppage due to general election, monsoons, festivals and public hindrances. Now the work is stopped in lockdown. Milestone penalty is imposed to contractor failing to achieve milestone during construction.
4.	Naugachhia I&D and STP	As per agreement date of completion 21/04/2020	Proposal for completion Dec, 2020		Reason for delay includes scarcity of construction materials, work stoppage due to general election, monsoons, festivals and public hindrances. Now the work is stopped in lockdown.
5.	Mokama I&D and STP	As per agreement date of completion 14/06/2020	Proposal for completion Dec, 2020		Reason for delay includes scarcity of construction materials, work stoppage due to general election, monsoons, festivals and public hindrances. Now the work is stopped in lockdown.

Report related to Status of STPs in State of Bihar for Hon'ble NGT orders compliance (updated on 31.03.2020)					
S.No	Name of the Projects	Targets to be achieved as per orders dated 10.12.2015,13.07.2017 and 22.08.2019 and the timelines	Targets achieved and the reasons for delay in compliance	Targets not achieved and the revised timelines proposed	Action taken or suggested for violation of timelines or non-achieving of targets
Status of STPs in State of Bihar under Namami Gange Program					
6	Sonepur I&D and STP	As per agreement date of completion 03/12/ 2020	Proposal for completion	Proposed for completion Dec, 2020	
7.	Maner I&D and STP	As per agreement date of completion 26/09/2020	-		
8	Bakhtiyarpur I&D and STP	As per agreement date of completion 26/08/2020	-		
9	Begusarai STP and Sewer Network	As per agreement date of completion 03/02/ 2022			
10	Chhapra I&D and STP	As per agreement date of completion 19/09/ 2021			
11	Bhagalpur I&D and STP	Target date of completion Dec, 2021	-	Tender under process	
12	Hajipur STP and Sewer Network	Target date of completion Dec, 2021	-	Tender under process	

Report related to Status of STPs in State of Bihar for Hon'ble NGT orders compliance (updated on 31.03.2020)					
S.No	Name of the Projects	Targets to be achieved as per orders dated 10.12.2015,13.07.2017 and 22.08.2019 and the timelines	Targets achieved and the reasons for delay in compliance	Targets not achieved and the revised timelines proposed	Action taken or suggested for violation of timelines or non-achieving of targets
Status of STPs in State of Bihar under Namami Gange Program					
13.	Phulwarishariff I&D and STP	Target date of completion June, 2021	-	Tender under process	
14.	Danapur I&D and STP	Target date of completion June, 2021	-	Tender under process	
15.	Khagaria I&D and STP	Target date of completion June, 2021	-	Tender under process	
16.	Munger STP and Sewer Network	Target date of completion Dec, 2021	-	Tender under process	
17	Buxar STP and Sewer Network	Target date of completion Dec, 2021	-	Tender to be floated	
18	Barahiya I&D and STP	Target date of completion Dec, 2021	-	Bid document under preparation	
19	Kahalgaoon I&D and STP	Target date of completion Dec, 2021	-	Bid document under preparation	
20	Dighwara I&D and STP	Target date of completion Dec, 2021	-	Proposed project	
21	Teghra I&D and STP	Target date of completion Dec, 2021	-	Proposed project	
22	Manihari I&D and STP	Target date of completion Dec, 2021	-	Proposed project	
23	Jamalpur I&D and STP	Target date of completion Dec, 2021	-	Proposed project	
24	Khagaul I&D and STP	Target date of completion Dec, 2021	-	Proposed project	
II					
1	Fatuha I&D and STP	Target date of completion June, 2021	-	Purnam River Tender under process	

Report related to Status of STPs in State of Bihar for Hon'ble NGT orders compliance (updated on 31.03.2020)					
S.No	Name of the Projects	Targets to be achieved as per orders dated 10.12.2015, 13.07.2017 and 22.08.2019 and the timelines	Targets achieved and the reasons for delay in compliance	Targets not achieved and the revised timelines proposed	Action taken or suggested for violation of timelines or non-achieving of targets
III					
Status of STPs in State of Bihar under Namami Gange Program					
Ramrekha River					
1.	Harinagar (Ramnagar) I&D and STP	Target date of completion June, 2021	-	Proposed project	
IV					
Sikrahma River					
1	Narkatiaganj I&D and STP	Target date of completion June, 2021	-	DPR	
V					
Parmar River					
1	Jogbani I&D and STP	Target date of completion June, 2021	-	Proposed project	
VI					
Sirsia River					
1	Raxual I&D and STP	Target date of completion June, 2021	-	Proposed project	
VII					
Sone River					
1	Dehri I&D and STP	Target date of completion June, 2021		Proposed project	
2	Arwal I&D and STP	Target date of completion June, 2021		Proposed project	
3	Daudnagar I&D and STP	Target date of completion June, 2021		Proposed project	
VIII					
Burhi Gandak River					
1	Muzaffarpur I&D and STP	Target date of completion June, 2021		Proposed project	
2	Samastipur I&D and STP	Target date of completion June, 2021		Proposed project	
3	Mothhari I&D and STP	Target date of completion June, 2021		Proposed project	
IX					
Kosi River					
1	Supaul I&D and STP	Target date of completion June, 2021		Proposed project	
2	Saharsa I&D and STP	Target date of completion June, 2021		Proposed project	
3	Madhepur I&D and STP	Target date of completion June, 2021		Proposed project	
X					
Baghmatti River					
1	Darbhanga I&D and STP	Target date of completion June, 2021		Proposed project	
XI					
Gandak River					
1	Gopalganj I&D and STP	Target date of completion June, 2021		Proposed project	
2	Bagha I&D and STP	Target date of completion June, 2021		Proposed project	
XII					
Mahananda River					

Report related to Status of STPs in State of Bihar for Hon'ble NGT orders compliance (updated on 31.03.2020)					
S.No	Name of the Projects	Targets to be achieved as per orders dated 10.12.2015,13.07.2017 and 22.08.2019 and the timelines	Targets achieved and the reasons for delay in compliance	Targets not achieved and the revised timelines proposed	Action taken or suggested for violation of timelines or non-achieving of targets
Status of STPs in State of Bihar under Namami Gange Program					
1	Kishanganj I&D and STP	Target date of completion June, 2021		Proposed project	
XIII					
1	Lakhisarai I&D and STP	Target date of completion June, 2021		Proposed project	
2	Jamui I&D and STP	Target date of completion June, 2021		Proposed project	

Status of Ongoing/Tendered/Tender to be floated of Schemes under Namami Gange program.

fnukd № 31-03-20 rd

Sr. No.	Status	Location	Project Name	STP Capacity (In MLD)	Sewer Network (In Km.)	Sanctioned Cost (Crore) Gov/GoB	Date of Sanction/ AA&ES issue Gov/GoB	Date of NIT	Contract Price	Signing of Contract Contractors Name/ Date	Date of Completion (As per Agreement/ Projected by BUIDCo)	House Connection	Remarks
1	Ongoing Project	Beur	Sewerage Treatment Plant	43	—	68.16 74.29	15-07-14 05-01-15	7-Aug-15	77.85 Cr. (C Cost- 47.25 Cr. and O&M Cost- 30.59 Cr.)	Voltas & GAA (JV) 31-03-17	05/10/2019 31/05/2020	—	SBR Basin- Precast slab on feed channel work Completed. Chlorination Contact Tank - Completed. Sludge Holding Tank & Centrifuge Building -Completed. Sludge Blower Building- Completed. Staff Qtr 1 & 2 - Completed. MPS- Brick work up to roof Completed, Finishing work up to inlet work in progress. Stilling Chambers - Receiving chamber- 2nd lift work in progress. Physical Progress - 99% completed. Financial Progress - 108.69% (51.36 Cr.)
2		Beur	Sewerage Network	—	179.74	225.77 394.89	31-12-14 24-01-17	21-Aug-15	398.40 Cr. (C cost : 371.48 Cr and O &M Cost : 26.92 Cr)	L&T 30-03-17	05/04/2020 31/12/2020	4194/15000	Network- 124.53 Km completed out of 180 Km. Manholes – 4198 Nos. completed out of 7622 Nos. House Connection Pit- 6165 Nos completed out of 14808 Nos. House Connection – 4194 nos completed out of 15000 nos. Physical Progress - 68.40 %, Financial Progress - 58.25 % (216.41 Cr.)
3		Saidpur	Sewerage Treatment Plant & Adjoining Network	60	55.10	184.93 201.57	01-04-15 26-11-14	21-Aug-15	188.186 Cr. (C Cost- 142.34 Cr. and O&M Cost- 45.84 Cr)	UEM & EMS (JV) 30-03-17	05/04/2020 30/06/2020	3325/12436	MPS- Casting Completed, SBR Basin - Casting Completed. Chlorination Tank- 90 % Completed, Grit Chamber – Completed. Sewerage Network- 51.60 completed out of 55.1 Km. Road restoration 50.70 Km completed out of 51.457 Km. House Connection Pit- 5352 Nos completed out of 9588 Nos Physical Progress - 91.82 %, Financial Progress: & 105.35 % (149.96 Cr.)
4		Saidpur	Sewerage Network	—	172.50	268.63 426.71	01-04-15 24-01-17	27-Aug-15	431.21 Cr. (C Cost- 399.55 Cr. And O&M Cost- 31.66 Cr.)	L&T 30-01-18	19/01/2021 31/12/2020	1254/28118	Network- 75.84 Km. completed out of 172.5 Km. Road restoration 53.20 Km completed out of 172.5 Km. Manholes – 2450 Nos. completed out of 6379 Nos. House Connection – 1254 Nos. completed out of 28118 Nos. Work stopped due to lockdown. Physical Progress – 44.10%, Financial Progress & 51.99 % (207.76 Cr.)
5		Karmalichak	Sewerage Treatment Plant	37	—	77.04 83.97	15-07-14 05-01-15	7-Aug-15	73.61 Cr. (C Cost- 44.11 Cr. and O&M Cost- 29.50 Cr.)	Voltas & GAA(JV) 31-03-17	05/10/2019 31/01/2020	—	The project has been completed within the agreement period. Physical Progress-100%, Financial Progress- 114.69 % (60.59 Cr.)
6		Karmalichak	Sewerage Network	—	96.54	277.42	16/03/2017	9-May-17	253.98 Cr. (C Cost- 241.02 Cr. And O&M- 12.96 Cr.)	VA Tech Wabag 11/05/2018	20/05/2021 31/12/2020	7054/38168	Network- 60.84 Km. completed out of 96.54 Km. Manholes – 2354 Nos. completed out of 4311 Nos. House Connection Pit- 6412 Nos completed out of 19084 Nos. Road Restoration- 34.922 Km completed out of 96.54 Km. House Connection – 7054 Nos completed out of 38168 Nos. Physical Progress - 52%, Financial Progress – 38.29 % (92.29 Cr.)
7		Pahari STP	Sewerage Treatment Plant	60	—	191.62	19/05/2017	1-Sep-17	147.65 Cr. (C Cost- 84.20 Cr. And O&M- 63.44 Cr.)	VA Tech Wabag. 09/05/2018	08/11/2020	—	MPS- 8th lift wall casting completed out of 12 lifts. SBR- 56% raft completed. CCT- Completed. Admin Building- Second floor slab is completed. Staff Quarter – Second floor slab is completed. Sludge Dewatering and Centrifuge Building- Footing completed. Substations – Column till 1st beam bottom completed. Work shutdown due to lockdown. Physical Progress - 51%, Financial Progress - 46.27 % (38.96 Cr.)
8		Pahari-Zone IV A (S)	Sewerage Scheme In Sewerage Zone IV A (South) of Pahari, Patna	—	87.69	184.86	22/05/2017	1-Sep-17	167.84Cr. (C Cost- 144.86 Cr. And O&M- 22.94 Cr.)	EMS Infra & Technocrat Ltd-17/05/2018	29/05/2021 31/12/2020	3208/7647	Network- 67.76 Km. completed out of 87.97 Km. Road restoration 63.489 Km completed out of 67.765 Km. Manholes – 2440 Nos. completed out of 3270 Nos. House Connection – 3208 Nos completed out of 7847 Nos. SPS Civil work completed and Electromechanical items procurement work under progress. Physical Progress – 71.12%, Financial Progress - 75.48 % (109.35 Cr.)
9		Pahari Zone-V	Sewerage scheme at Pahari Zone V, Patna	—	115.93	356.37	22/05/2017	1-Sep-17	364.90Cr. (C Cost- 318.18 Cr. And O&M- 46.72 Cr.)	Sapoor Pallonji 25/04/2018	25/04/2021 31/12/2020	2390/22855	Network- 47.51 Km. completed out of 116 Km. Manholes – 1474 Nos. completed out of 5306 Nos. Road restoration- 43.41 completed out of 116 Km. House Connection – 2390 Nos. completed out of 22855 Nos. Work stopped due to lockdown. Physical Progress - 41.20%, Financial Progress - 21.79 % (69.35 Cr.)

Sr. No.	Status	Location	Project Name	STP Capacity (In MLD)	Sewer Network (In Km.)	Sanctioned Cost (Crore) GoI/GoB	Date of Sanction/ AA&ES issue GoI/GoB	Date of NIT	Contract Price	Signing of Contract Name/ Date	Date of Completion (As per Agreement/ Projected by BUIDCO)	House Connection	Remarks	
10	Ongoing Project	Sultanganj	I&D works and STP at Sultanganj	10	—	60.22	1/8/2017	30-12-17	63.51 Cr. (C Cost- 35.066 Cr. And O&M- 28.443 Cr.)	V.C.Project 14/9/2018	13/02/2020 31/12/2020		Site office completed, First floor roof casting completed. The construction work for MBRR, Construction of Admin Building, Chlorine Contact Tank, Chlorine Tonner Building, Thickener, Filtrate Sump under progress. Physical Progress - 23.75 % Financial Progress - 16.37 % (6.59 Cr.)	
11		Barh	I&D works and STP at Barh	11	—	58.27	10/8/2017	22-06-18	53.90 Cr. (C Cost- 26.57 Cr. And O&M- 27.33 Cr.)	UEM India 22/10/2018	22/04/2020 31/12/2020		STP land handed over on 12th June 2019. First lift and RCC wall completed and Gravity Sludge Thickner completed. Shuttering for the 2nd lift is under progress. Physical Progress - 35 % Financial Progress - 22.58 % (6.00 Cr.)	
12		Naugachhia	I&D works and STP at Naugachhia	9	—	60.79	1/8/2017	22-06-18	61.89 Cr. (C Cost- 35.01 Cr. And O&M- 26.38 Cr.)	UEM India 22/10/2018	21/04/2020 31/12/2020		STP land handed over on 29.09.2019. Boring work completed, Survey work, BEP Design & Drawing, Boundary wall work and Lever Hut work completed, PCwork completed. Rest in progress. Physical Progress - 5.00 % Financial Progress - 10.16 % (3.56 Cr.)	
13		Sonepur	I&D and STP at Sonepur	3.5	3.6	30.93	14/09/2018	Nov-19	29.35 Cr. (C Cost- 14.20 Cr. And O&M- 15.16 Cr.)	S.G.Const & S.N.Enviro 04/06/2019	03/12/2020 31/12/2020		Site survey work and boundary wall work is completed. Vetting for Design and Drawing from IIT is under progress. Execution work started for Building construction. Financial Progress - 10 % (1.42 Cr.)	
14		Mokama	I&D works and STP at Mokameh	8	—	53.81/ 60.91(Rvd)	28/07/2017	30-12-17	59.17 Cr. (C Cost- 37.765 Cr. And O&M- 21.407 Cr.)	EMS Singh 15/06/2019	14/06/2020 31/12/2020		Survey work completed. Vetting for Design and Drawing from IIT is completed. STP land handed over on 27.12.2019. Site development and Boundary wall work & Site Development in progress. Financial Progress : 0.15 % (0.06 Cr.)	
15		Baktiyarpur	I&D and STP at Baktiyarpur	10	—	35.88	24/12/2018	Jan-19	36.04 Cr. (C Cost- 22.65 Cr. And O&M- 13.40 Cr.)	S.G. Construction & S.N.Enviro 27/08/2019	26/08/2020		Currently land not available for STP. One land has been identified which belongs to Agriculture department. UD&HD Vide Lt. No.- 552, Dated- 04.03.2020 has requested Agriculture Department to provide NOC for construction of STP at the identified Land. Reply from Agriculture Department is awaited. Financial Progress - 4.9 % (1.13 Cr.)	
16		Maner	I&D and STP at Maner	6.5	3	41.36	2/1/2019	Jan-19	40.83 Cr. (C Cost- 18.676 Cr. And O&M- 22.163 Cr.)	SIMA Labs Pvt. Ltd. & A K Contractor (JV) 27/09/2019	26/09/2020		Currently Land not available for STP. Land at two places have been identified. One land belongs to Tourism Department & another land belongs to ULB. Request letter from BUIDCO has been sent to DM, Patna, CO Maner, Request Letter has also been sent to UD&HD for providing support to get the land for STP. It has been intimated to us that CO has reported that non of any land can be given for construction of STP. Financial Progress- 5.67 % (1.06 Cr.)	
17		Digha-Zone	STP & Sewer Network	100	288	824	11/8/2017	15-05-18	1187.86 Cr.	VA Tech Wabag 30/12/2019	29/07/2022		Survey work has been completed. Survey report submitted. Review under progress. Escrow account opening under progress at NMCG. Appointment of independent engineer in progress at NMCG. Financial Progress - 0.41 Cr.	
18		Kankarbagh-Zone	STP & Sewer Network	50	150	578.89	11/8/2017	15-05-18		VA Tech Wabag 30/12/2019	29/07/2022		Survey work has been completed. Survey report submitted. Review under progress. Escrow account opening under progress at NMCG. Appointment of independent engineer in progress at NMCG. Financial Progress - 0.29 Cr.	
19		Begusarai	STP & Sewer Network	17	98	230.06	5/3/2018	Aug-18	236.85 Cr.	Toshiba (JV) 04.02.2020	3/2/2022		Survey, Design and Drawing preparation completed for Sewerage Network, Vetting of drawing also completed from IIT Chennai. Laying of sewer line shall be started shortly. Financial Progress - 9.02 Cr.	
20		Chhapra	I&D and STP	32	18.95	236.15	30/11/2018	Apr-19	244.39 Cr.	Toshiba (JV) 04.02.2020	19/09/2021		Survey & Drawing work preparation work completed, Drawing sent to IIT, Patna for vetting. Financial Progress - 6.06 Cr.	
1		Tendered Project	Hajipur	Sewerage Treatment Plant & Sewer Network	22	138.9	305.19 Revised	5/3/2018	30-05-19	—				BGCMS Letter no- 164 dated 31.03.2020 sent to BUIDCO to open the financial bid and take approval from NMCG and BUIDCO Board of Director for further action. (Two Bid received) (Earlier contract terminated (Tritech) Status of Previous work done (Physical Progress- 27%, Financial Progress -33.74 Cr.)
2			Bhagalpur	I&D works and STP at Bhagalpur	65	57.54	254.13	12/10/2017	Aug-18	—				Request has been sent to NMCG for Hiring of new consultant for DPR correction via BGCMS letter no- 165 dated: 08.04.2020
3			Fatua	I&D and STP	7	—	35.49	24/12/2018	Jun-19	—				
4			Danapur	I&D and STP	25	—	103.27	8/2/2019	Jun-19	—				
5			Phulwarisarif	I&D and STP	7+6=13	—	46.25	8/2/2019	Jun-19	—				

Sr. No.	Status	Location	Project Name	STP Capacity (In MLD)	Sewer Network (In Km.)	Sanctioned Cost (Crore) GoI/GoB	Date of Sanction/ AA&ES issue GoI/GoB	Date of NIT	Contract Price	Signing of Contract Name/ Date	Date of Completion (As per Agreement/ Projected by BUJDCo)	House Connection	Remarks
6	Tendered Project	Khagaria	I&D and STP	4.5	—	21	24/12/2018	Jul-19	—	—	—	—	BGCMS Letter no-166 dated 08.04.2020 has been sent to NMCG for approval on the bid document.
7	Tendered Project	Munger	STP & Sewer Network	30	165.73	294.02	5/3/2018	—	—	—	—	—	4 Bids received on 07.01.2020. Bid evaluation is under progress. (Earlier contract terminated (NVRCL) Status of Previous work done(Physical Progress-21%, Financial Progress -3.25 Cr.),Revised AA&ES Rs. 294.02 Cr. Vide NMCG Lt. No.- J-13011/1/2009, Dt.- 05-03-18.)
1	Tender to be floated	Buxar	Sewerage Treatment Plant & Sewer Network	16	95	74.95 164.23(R)	31/12/2019	—	—	—	—	—	Bid document has been sent to NMCG via BGCMS letter no- 167 dated : 08.04.2020 seeking NOC from World Bank on the Bid document. (Work under previous contractor, Tritech. Boundary wall work is completed. Pipe laying 39.5 completed manholes 1331 Nos. out 4015 Nos. completed, IPS-1 at ITI ground 30 % civil work completed, STP - 70% Completed, Work stopped. Physical Progress-39%, Financial progress-17.29 Cr. Due to no progress, contract has been terminated. NOC for termination is received.)
2	Tender to be floated	Barahiya	I&D and STP	6	—	27	30.12.2019	—	—	—	—	—	Tender to be floated.
3	Tender to be floated	Kahaigaon	I&D and STP	6	—	25.77	30.12.2019	—	—	—	—	—	Tender to be floated.
1	Ongoing Projects	Patna	River Front Development of Patna	20 Ghat	6.6 Km	243.27 336.73 (Revd)	19/6/2013 26/02/2019	—	254.52 Cr.	L&T 24.04.14	23-03-2019 / 20-05-2020 (4th Extension)	—	No. of Ghats: 20 (16 Complete), Promenade: 6.6 km (5.5 km Complete) Crematoria : 1 - Completed, Buildings: 3 Completed, Audio visual Theatre at Baharwa Ghat, Community cum Eco Centre at Collectorate Ghat, Community cum Cultural Centre at Raja Ghat. Revised proposal has been approved by world bank for Rs. 336.73 Cr. Physical Progress-93%,Financial progress-86%(290.43 Cr.)
1	Tendered Project	Muzaffarpur	Development works of Ghats	3 Ghats	—	10.77	7/3/2019	—	—	—	—	—	Bid received on 14th Feb, 2020 but due to technical issue bid is not downloaded from eproc.
2	Tendered Project	Gopalganj	Development works of Ghats	2 Ghats	—	8.25	7/3/2019	—	—	20.12.2019	—	—	Financial Progress - 0.05 Cr. Agreement Executed on 04.01.2020. Layout of Projects completed. 120 Nos plies is completed. Rest work is in progress.
Total						5684.36 6041.26						21425 124224	कुल अद्यतन व्यय :- 1366.43 करोड़।
1. पटना गंगा नदी तट विकास परियोजना फेज-2 के तहत नौजरा घाट से सूरपुर घाट के बीच 27 घाट, 06 कि.मी. प्रोविजन्ड सलिन अन्य संरचनाओं हेतु 218.00 करोड़ का प्रस्ताव।													
1	Total Sanctioned cost of Sewerage Project (for Patna) -					3237.69 (GOI)							
2	Total Sanctioned cost of Sewerage Project (Excluding Patna) -					3594.59 (GOB)							
3	Grand Total (1+2)					2090.92 (GOI)							
4	RFD Patna Project					5328.61 (GOI)							
5	Other Ghats					5685.91 (GOB)							
6	Total Expenditure					243.27 Cr.							
						336.73 Cr. (Revised Cost)							
						19.02 Cr.							
						1366.43 crore (31.03.2020)							
Status of DPR Preparation:													
23. Ganga Towns: All prepared and sent to NMCG. Approval Awaited for Manihari, Dighwara, Teghra (Total- 3), Kahaigaon & Barahiya towns approved on 30.12.2019,(Total-02), Buxar approved on 31.12.2019. Jamalpur revised DPR and TPA compliance report awaited from BUJDCo.													
15. Triburities Town: Prepared and sent to NMCG for approval- Gopalganj, Arwal and Darbhanga (Total- 03), Dehri and supaul towns taken for approval 25th EC meeting at NMCG on 08.11.2019(Total-02), Muzaffarpur revised DPR and compliance report awaited from BUJDCo. Rest of out of 9 towns 7 from NEERI, 1 (Samastipur) from REPL & 1 (Bagaha) from Dara Shah & PSB the DPR not received yet. DPR for 4 towns Raxaul, Joghani, Narkatiyaganj and harinagar related to Hon'ble NGT are under preparation by NEERI.													

CETP Progress Report

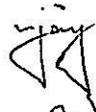
The following progress in setting up of Common Effluent Treatment Plants (CETPs in short) in Industrial Areas in the State of Bihar till 8th June 2020 :-

Identification of Industrial Areas in 1st phase for setting up of CETPs: -

- (i) Out of the 52 industrial areas within the administrative control and under the jurisdiction of BIADA for installation of CETPs, five Industrial Areas have been identified and they are: -
- a. Fathua (District : Patna);
 - b. Hajipur (District: Vaishali);
 - c. Bela, Muzaffarpur,
 - d. Barari Bhagalpur (District: Bhagalpur), and
 - e. Patliputra (District: Patna).
- (ii) The above identification of Industrial Areas for establishing CETPs in 1st Phase was carried out in view of their location in *Ganga Basin* where there is need on priority basis to set up the same and other industrial areas have been placed in 2nd Phase. Area has been identified and they are
- a. Growth Centre Aurangabad
 - b. Growth Centre Giddha.
 - c. Industrial Area Sikandarpur, Bihta.
 - d. Industrial Area Donar, Darbhanga..
 - e. Growth Centre Maranga, Purniea.

Securing land in five industrial area for 1st Phase: -

- (iii) Out of the above five industrial areas, for four industrial area excluding Patliputra Industrial Area, proposed land for setting up of the CETPs have been duly identified and well secured and there is no issue at all for installing and in setting up of the CETPs in these areas.


 Assistant Engineer
 Biada, Patna


 08/06/2020
 Executive Engineer
 BIADA, Patna

- (iv) Insofar as Patliputra Industrial Area is concerned the identified available flat land is slightly short in area required for setting up of CETPs as per prevailing technology.

Special Provision and technology for Patliputra Industrial Area: -

- (v) In so far as Patliputra Industrial Area in Patna District is concerned since the land was found short to install CETP as per the prevailing technology, Bhabha Atomic Research Centre (BARC in short) which has got expertise in setting up of CETP plant in small area, was contacted by the BIADA for their expertise with a view to get the work done through BARC.
- (vi) Accordingly, after carrying out detail examination and studies, BARC has suggested that on 1280 Square Meter of Land (which is available with BIADA), CETP can be set up and in that process they have carried out their inspections also on 14.07.2019 and 16.09.2019 and they are in the midst of preparing their Detail Project Report and it is expected that shortly BIADA would receive the same and BIADA is diligently pursuing the matter with the BARC.

Efforts taken by BIADA to find out and select firm/company/consultant to set up and install CETPs: -

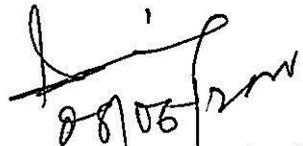
- (vii) In order to set up the CETPs plants in above five industrial areas in 1st Phase, efforts were made seriously by the BIADA to find Agency/Companies/Firms which can set up the CETPs.
- (viii) On 6.12.2018, Expression of Interest was published by the BIADA in different newspaper which was responded to only by *two bidders* who submitted their technical bids successfully and their technical bids were accepted also, however, they did not opt to submit any financial bid and consequentially the process was abandoned.


 2/6/2020
 Assistant Engineer
 Biada, Patna


 08/06/2020
 Executive Engineer
 BIADA, Patna

- (ix) Later, on 25.06.2019, again a tender was published through e-procurement in various newspapers, however, not a single bidder responded despite flexibility in the process.
- (x) Third attempt was made on 9.9.2019 by publishing yet another tender and on 25.09.2019 a pre bid meeting was also held and last date is on 21.10.2019. not a single bidder responded despite flexibility in the process.
- (xi) In the meanwhile, seeing poor response by any private or government agency, neighboring States like Jharkhand, Orissa, West Bengal and Uttar Pradesh have been contacted to suggest for expeditious setting up of CETPs in the 1st Phase through their agencies;
- (xii) Simultaneously, MACON, BAPCOPS and NBCC have also been requested to consider the proposal;
- (xiii) In case, no agency opts to set up CETPs, after high level government's approval, private agency will be contacted on individual basis and consulted for setting up of the CETPs.
- (xiv) The Detail Project Report (DPR) of the CETP was based on the SOR 2016 and as per the Consultants the rate was fixed at Rs. 12315.60 Lakhs on 30.08.2019 which is quite reasonable yet, no firm or agency is showing keen interest in responding to the tender.
- (xv) The Fourth attempt on 23.12.2019, again a tender for CETPs was published through e-procurement in various newspapers for following Locations 1. Barari Bhagalpur 2. Fathua Patna 3. Bela Muzaffarpur 4. Hajipur Vaishali and last Tender date of tender is 15.01.2020. which was responded by only one bidders in Bela Muzaffarpur and Fathua Patna who submitted their technical bids, but did not qualify in the technical bid so direction has been given for Re tender on 20.02.2020 for the above two Location.


 21/06/2020
 Assistant Engineer
 Biada, Patna


 28/06/2020
 Executive Engineer
 BIADA, Patna

(xvi) The Fifth attempt was made on 24.01.2020 by publishing yet another tender for the two locations 1. Hajipur Vaisali 2.Barari Bhagalpur and last date of tender is 24.02.2020 and hard copy submission date is 26.02.2020. One bidder submitted their technical bid in Hajipur Vaishali. Due to single bid file has been sent to the Industries department for permission of open Technical bid.

Two bidder submitted their Bid in Barari Bhagalpur .After Evaluation of Technical Bid Financial Bid opened on 08.06.2020.

Awareness amongst industrialists/entrepreneurs being stake holders: -

(xvii) In the meantime, the industrialist and entrepreneurs operating the Units in the above five industrial areas, they were also taken in confidence with the proposal of the BIADA for setting up of CETPs in these industrial areas and in this regard extensive and exhaustive consultative meetings were held with them on 9.9.2019 and awareness program was carried out as per the guidelines of the Hon'ble National Green Tribunal.

(xviii) There is no serious disagreement on the setting up of CETPs in the Industrial Area as they same is the legal obligation and the Units are also bound by pollution law to cooperate in the same;

(xix) In fact, SPV (Special Purpose Vehicle) to smoothly implement the project is also under process of constitution comprising of the stake holders in four industrial areas of 1st phase.

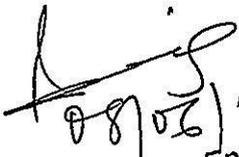
2nd phase CETPs installation : -


2/6/2020
Assistant Engineer
Biada, Patna


2/6/2020
Executive Engineer
BIADA, Patna

- (xx) 18 Industrial Areas have been identified to be taken in 2nd phase and for preparation of DPR, as per government's policy, National Institute of Technology and Indian Institute of Technology, Patna were contacted and a request was made to get the same done, however, they did not take up the task.
- (xxi) Accordingly, notice inviting tender was published in newspaper inviting consultants in the field to apply for preparation of DPRs. Two agency participated in NIT.
- (xxii) For the remaining twenty-nine industrial areas, pre-feasibility report is being prepared and for the same study is being carried out by the in house consultants and experts of BIADA.
- (xxiii) Pre bid meeting for Installation of CETP held on dated 19.11.2019 at Patna and on 20.11.2019 at Delhi
- (xxiv) On dated 25.12.2019 to 26.12.2019 member of BSPCB and GIZ team along with BIADA executive engineer visited the ear marked locations of CETPs in 1) Fathua Patna. 2) Barari Bhagalpur 3) Bela Muzaffarpur and 4) Hajipur Vaishali.
- (xxv) After permission letter has been given to the Consultant for amendment in environmental clearance by SEIAA form ZLD to without ZLD Concept CETP.


Assistant Engineer
Biada, Patna


Executive Engineer
BIADA, Patna

Utilization of Treated sewage water using STP

1. Treated sewage water from STP will be used by WRD, Patna for the towns where STP treated water generation capacity is > 100 MLD.

350 MLD (142.90 cusec) treated sewage water from the STP's situated at Beur, Karmalichak, Saidpur, Kankarbagh, Pahari and Digha in Patna district is to be used by pressure pumping through existing canal system / Ahars/ Pond in the proposed Green belt of Patna master plan.

The construction of STP is being looked after by Urban Development Departments; and usage of treated sewage water (>100 MLD) have been planned by WRD.

Three alternative Schemes has been prepared by WRD and one of the alternative is to be finalised by Competent Authority. The alternatives are annexed as **annexure-2** on which high-level decisions to be taken soon.

2. Treated sewage water from STP will be used by MWRD; Patna for the towns where STP treated water generation capacity is < 100 MLD please refer **annexure-3** for the status of DPR Preparation at said Ganga towns.



बिहार शहरी आधारभूत संरचना विकास निगम लि०, पटना

(बिहार सरकार का एक उपक्रम)

पश्चिमी बोरिंग कैनल रोड, नजदीक राजापुर पुल, पटना-800001

पत्रांक- BUJDC/70-1661/2020-2970

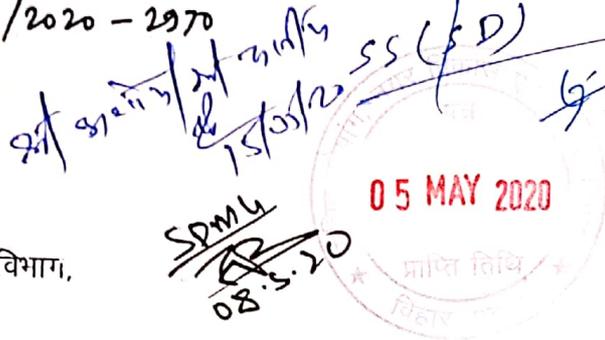
दिनांक- 04.05.2020

प्रेषक,

प्रबंध निदेशक,
बुडको, पटना

सेवा में,

सचिव,
नगर विकास एवं आवास विभाग,
बिहार, पटना



निदेशानुसार कृपया।

सचिव के विशेष कार्य परामर्शिका
नगर विकास एवं आवास विभाग
बिहार, पटना।

विषय : एस०टी०पी० से शोधित बहिःश्राव के उपयोग हेतु जल संसाधन विभाग द्वारा तैयार किये गये चार प्रस्ताव पर बुडको के मंतव्य के संबंध में।

महाशय,

उपर्युक्त विषय के संबंध में दिनांक- 30.04.2020 को हुये Video Conferencing में दिये गये निदेश के आलोक में दिनांक- 04.05.2020 को मुख्य अभियंता, आयोजन, निरूपण एवं अनुश्रवण, बुडको की अध्यक्षता में बैठक आयोजित की गयी थी, जिसकी कार्यवाही आवश्यक कार्रवाई हेतु समर्पित की जा रही है।

अनुलग्नक- यथोक्त।

विश्वासभाजन,
4.5.20
प्रबंध निदेशक,
बुडको, पटना



316
11/5/2020

दिनांक- 04.05.2020 को मुख्य अभियंता, आयोजन, निरूपण एवं अनुश्रवण, बुडको की अध्यक्षता में पटना शहर में नमामि गंगे योजना के अन्तर्गत बुडको द्वारा क्रियान्वित 6 अदद एस0टी0पी0 से शोधित बहिःश्राव के उपयोग हेतु जल संसाधन विभाग द्वारा तैयार किये गये चार प्रस्ताव पर मंतव्य देने हेतु आहूत बैठक की कार्यवाही :-

पटना शहर में नमामि गंगे योजना के अन्तर्गत बुडको द्वारा 6 अदद एस0टी0पी0 (सीवेज शोधन संयंत्र) का निर्माण कराया जा रहा है। सभी 6 अदद एस0टी0पी0 में प्राप्त होने वाले सीवेज की विवरणी निम्नवत है।

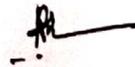
Year	Saidpur STP	Karmalichak STP	Beur STP	Pahari STP	Digha STP	Kankarbagh STP	Total (In MLD)
2020	48.67	30.36	36.35	46.20	-	-	161.58
2021	50.56	31.31	37.26	47.38	-	-	166.51
2022	52.45	32.26	38.18	48.57	67.07	34.28	272.79
2023	54.34	33.20	39.09	49.75	69.60	35.50	281.48
2024	56.23	34.15	40.00	50.93	72.13	36.73	290.18
2025	58.12	35.10	40.91	52.12	74.67	37.96	298.87
2026	60.00	36.05	41.82	53.30	77.20	39.19	307.57
2027	61.16	37.00	43.00	54.48	79.73	40.42	315.52
2028	62.31	38.03	44.08	55.67	82.27	41.64	323.98
2029	63.46	39.05	45.42	56.85	84.80	42.87	332.45
2030	64.61	40.08	46.77	58.03	87.33	44.10	340.91
2031	65.76	41.10	48.11	59.22	89.87	45.33	349.37
2032	66.90	42.13	49.46	60.00	92.40	46.55	357.84
2033	68.05	43.15	50.80	62.80	94.93	47.78	367.52
2034	69.20	44.18	52.15	65.21	97.47	49.01	377.21
2035	70.35	45.20	53.49	67.61	100.00	50.00	386.89

उपरोक्त विवरणी में एस0टी0पी0 के Installed Capacity को बोल्ड किये गये हैं, जिसकी कुल क्षमता 350 MLD है।

एस0टी0पी0 से शोधित बहिःश्राव के उपयोग हेतु जल संसाधन विभाग द्वारा तैयार किये गये 4 प्रस्ताव पर दिनांक- 30.04.2020 को जल संसाधन विभाग एवं नगर विकास एवं आवास विभाग के बीच VC के माध्यम से बैठक हुआ था। जिसमें जल संसाधन विभाग द्वारा निम्नवत चार प्रस्ताव प्रस्तुत किया गया, जो निम्नवत है :-

प्रस्ताव-1

- जल संरक्षण के उद्देश्य से करमलीचक, सैदपुर, कंकड़बाग, एवं पहाड़ी स्थित एस.टी.पी. से प्राप्त शोधित बहिःश्राव को पाईप के माध्यम से पटना मास्टर प्लान में चिन्हित ग्रीन बेल्ट, ग्रीन बेल्ट में ही अवस्थित पारम्परिक जलश्रोतों (तालाब एवं कुँआ), ग्रीन बेल्ट में सिंचाई हेतु निर्मित संरचना एवं सोन नहर प्रणाली के पटना मुख्य नहर से निःसृत फतेहपुर एवं दरियापुर वितरणी के कमाण्ड क्षेत्र में उपयोग किये जाने का प्रस्ताव है।



- बेऊर स्थित एस.टी.पी. से प्राप्त शोधित बहिःश्राव को पाईप के माध्यम से सोन नहर प्रणाली के पटना मुख्य नहर से निःसृत फतेहपुर एवं दरियापुर वितरणी के कमाण्ड क्षेत्र में उपयोग किये जाने का प्रस्ताव है।
- दीघा स्थित एस.टी.पी. से प्राप्त शोधित बहिःश्राव को पाईप के माध्यम से सोन नहर प्रणाली के पटना मुख्य नहर के 109.20 कि०मी० पर अवस्थित नौबतपुर लॉक पर प्रवाहित कर मंझौली वितरणी एवं फतेहपुर वितरणी के कमाण्ड क्षेत्र में उपयोग किये जाने का प्रस्ताव है।
- पटना मास्टर प्लान में चिन्हित ग्रीन बेल्ट में अवस्थित पारम्परिक जलश्रोतों यथा 40 अदद तालाब / कुँआ (राजस्व एवं भूमि सुधार विभाग से प्राप्त आंकड़ों के अनुसार) में भी शोधित पानी का उपयोग किया जाना है, ताकि इनके रिचार्ज के साथ-साथ आवश्यकतानुसार फिल्ट्र चैनल बनाकर सिंचाई सुविधा भी सुनिश्चित की जा सकेगी।
- पटना मास्टर प्लान में चिन्हित ग्रीन बेल्ट में लघु जल संसाधन विभाग द्वारा पूर्व से निर्मित संरचना की क्षमता 60 क्यूसेक है। इस संरचना हेतु भी सुनिश्चित जलश्राव दिया जा सकेगा।
- पटना मुख्य नहर के 109.20 कि०मी० स्थित नौबतपुर लॉक पर 380 क्यूसेक जलश्राव रहने पर इससे नीचे निःसृत सभी वितरणी में क्षमता के अनुसार जलश्राव प्रवाहित किया जा सकेगा, परन्तु विगत वर्षों के आंकड़ों के आधार पर तातिल व्यवस्था करने के पश्चात इस लॉक पर अधिकतम 250 क्यूसेक जलश्राव ही प्राप्त हो पाता है। फलस्वरूप नहरों के अंतिम छोर तक पानी पहुँचाने में कठिनाई होती है।
- पटना मुख्य नहर के नौबतपुर लॉक से निःसृत मंझौली वितरणी एवं फतेहपुर वितरणी की कुल क्षमता क्रमशः 80 क्यूसेक एवं 200 क्यूसेक है। उक्त कारणों से इनमें क्षमता के अनुसार जलश्राव प्राप्त नहीं हो पाता है।
- संलग्न गणना के अनुसार पटना मास्टर प्लान में चिन्हित ग्रीन बेल्ट में खरीफ एवं गरमा फसलों के सिंचाई हेतु शोधन संयंत्रों से प्राप्त रूपांकित बहिःश्राव का शतप्रतिशत उपयोग हो सकेगा। रब्बी सिंचाई हेतु शोधन संयंत्रों से प्राप्त रूपांकित बहिःश्राव का शतप्रतिशत उपयोग नहीं होगा, जिसे स्केप कराने की आवश्यकता होगी, परन्तु वर्तमान जलश्राव का शतप्रतिशत उपयोग संभव हो सकेगा।

बेऊर, करमलीचक, सैदपुर, कंकड़बाग, एवं पहाड़ी स्थित एस.टी.पी. से प्राप्त बहिःश्राव का मौनसून अवधि में बाढ़ के समय अथवा रब्बी सिंचाई में उपयोग नहीं होने पर 1200 मि०मी० व्यास के डी०आई०पाईप से पटना- मसौढ़ी सड़क (एस०एच०-1) एवं बिहटा-सरमेरा सड़क (एस०एच०-78) के आर०ओ०डब्लू० में बिछाकर धोवा नदी में स्केप कराये जाने की व्यवस्था फेज-11 में विचारणीय है। धोवा नदी में प्रवाहित बहिःश्राव को चेक डैम निर्मित कर आवश्यकतानुसार आउटलेट अथवा पर्ईनों के माध्यम से सिंचाई हेतु उपयोग में लाया जाएगा। धोवा नदी में मौनसून अवधि में बाढ़ के समय 102 क्यूसेक तथा रब्बी सिंचाई में 11.60 क्यूसेक पानी प्रवाहित किया जा सकेगा।

प्रस्ताव-2

- बेऊर, करमलीचक, सैदपुर, कंकड़बाग, एवं पहाड़ी स्थित एस.टी.पी. से प्राप्त शोधित बहिःश्राव को बादशाही नाला / सैदपुर नाला / बरमुत्तानाला / खनुआ नाला के माध्यम से प्रवाहित कर पुनपुन बायें तटबंध के माधोपुर स्थित बाढ़ निरोधी संरचना के अपस्ट्रीम में सम्प एवं पम्प हाउस का निर्माण कर पाईप लाईन के माध्यम से पटना मास्टर प्लान में चिन्हित ग्रीन बेल्ट, ग्रीन बेल्ट में ही अवस्थित पारम्परिक जलश्रोतों (तालाब एवं कुँआ), ग्रीन बेल्ट में सिंचाई हेतु निर्मित संरचना एवं सोन नहर

Rh

प्रणाली के पटना मुख्य नहर से निःसृत फतेहपुर एवं दरियापुर वितरणी के कमाण्ड क्षेत्र में उपयोग किये जाने का प्रस्ताव है।

- उक्त प्रस्ताव की सफलता हेतु बादशाही नाला / सैदपुर नाला / बरमुत्तानाला / खनुआ नाला के सीवेज को शोधन संयंत्रों के माध्यम से ही प्रवाहित करने की व्यवस्था नगर विकास एवं आवास विभाग द्वारा सुनिश्चित किया जाना आवश्यक होगा। साथ ही साथ मौनसून अवधि में बाढ़ के समय स्टॉर्म वाटर एवं शोधन संयंत्रों से प्राप्त बहिःश्राव मिक्स हो जायेगा एवं इस समय पुनपुन नदी में ही इसे पम्प करने की बाध्यता होगी।
- दीघा स्थित एस.टी.पी. से प्राप्त शोधित बहिःश्राव को पाईप के माध्यम से सोन नहर प्रणाली के पटना मुख्य नहर के 109.20 कि०मी० पर अवस्थित नौबतपुर लॉक पर प्रवाहित कर मंझौली वितरणी एवं फतेहपुर वितरणी के कमाण्ड क्षेत्र में उपयोग किये जाने का प्रस्ताव है।

प्रस्ताव-3

- बेउर, करमलीचक, सैदपुर, कंकड़बाग, एवं पहाड़ी स्थित एस.टी.पी. से प्राप्त शोधित बहिःश्राव को बादशाही नाला / सैदपुर नाला / बरमुत्तानाला / खनुआ नाला के माध्यम से प्रवाहित कर पुनपुन बायें तटबंध के माधोपुर स्थित बाढ़ निरोधी संरचना के अपस्ट्रीम में सम्प एवं पम्प हाउस का निर्माण कर प्राप्त बहिःश्राव को पाईप लाईन के माध्यम से पुनपुन नदी के दायें तटबंध को पारकर आवश्यकतानुसार आउटलेट का निर्माण कर सिंचाई सुविधा मुहैया कराते हुए धोवा नदी में प्रवाहित किया जायेगा। धोवा नदी में प्रवाहित बहिःश्राव को चेक डैम निर्मित कर आवश्यकतानुसार आउटलेट अथवा पर्ईनों के माध्यम से सिंचाई हेतु उपयोग में लाया जाएगा।
- मौनसून अवधि में बाढ़ के समय स्टॉर्म वाटर एवं शोधन संयंत्रों से प्राप्त जलश्राव मिक्स हो जायेगा एवं इस समय पुनपुन नदी में ही इसे पम्प करने की बाध्यता होगी।
- दीघा स्थित एस.टी.पी. से प्राप्त शोधित बहिःश्राव को पाईप के माध्यम से सोन नहर प्रणाली के पटना मुख्य नहर के 109.20 कि०मी० पर अवस्थित नौबतपुर लॉक पर प्रवाहित कर मंझौली वितरणी एवं फतेहपुर वितरणी के कमाण्ड क्षेत्र में उपयोग किये जाने का प्रस्ताव है।

प्रस्ताव-4

- बेउर, करमलीचक, सैदपुर, कंकड़बाग, एवं पहाड़ी स्थित एस.टी.पी. से 250 एम०एल०डी० यानि 102 क्यूसेक जलश्राव प्राप्त होता है। इसी प्रकार दीघा स्थित एस०टी०पी० से 100 एम०एल०डी० यानि 40.80 क्यूसेक प्राप्त होता है। शोधित बहिःश्राव का उपयोग औद्योगिक प्रतिष्ठानों, नगर निगम, पार्क, गैरेज, ईको- पार्क, बोटैकनिकल गार्डन, रोड क्लिनिंग इत्यादि में किया जा सकता है। इस हेतु नगर निगम को प्राधिकृत किया जाना अपेक्षित है।
- प्रारंभिक सर्वेक्षण के अनुसार खपत की विवरणी निम्न है :-

अव्यव	जल की आवश्यकता (एम०एल०डी०)
जैविक उद्यान	7.50
ईको-पार्क	2.50
बुद्धा स्मृति पार्क	0.50
गार्डनिंग एवं प्लसिंग / 35 एल०पी०सी०डी०	64.40
कुल योग -	74.90

समिति की अनुशंसा

जल संशाधन विभाग द्वारा समर्पित चारों प्रस्ताव पर बुडको समिति द्वारा विचार विमर्श किया गया एवं पाया गया कि प्रस्ताव 2 एवं 3 उचित प्रतीत होता है। प्रस्ताव 2 एवं 3 में से किसी एक प्रस्ताव पर अग्रतर कार्रवाई करने हेतु जल संशाधन विभाग द्वारा निर्णय लिया जा सकता है।

4/5/2020

अधीक्षण अभियंता,
पटना नगर निगम क्षेत्र,
बुडको, पटना

4/5/2020

मुख्य अभियंता,
जलापूर्ति, सिवरेज एवं ड्रेनेज,
उत्तर बिहार उपभाग,
बुडको, पटना

4/5/2020

मुख्य अभियंता,
आयोजन, निरूपण एवं अनुश्रवण,
उत्तर एवं दक्षिण बिहार उपभाग,
बुडको, पटना

– उपर्युक्त प्रस्तवित विकल्पो पर उच्चस्तरीय निर्णय लिया जाना है।

NGT के अंतर्गत योजनाओं की अद्यतन प्रतिवेदन दिनांक 10.06.2020 तक

क्र० सं०	पक्षेत्र	योजना का नाम	Out fall Point की दूरी	योजना तक ले जाने में होनेवाली कार्यवाही	नेटवर्क की स्थिति	Command	सिंचाई Feasibility	Nearly water Polices कितने पानी उसमें Storage Percolation हो सकता है।	DPR	अभियुक्ति
1	2	3	4	5	6	7	8	9	10	11
1	मुख्य अभियंता कार्यालय, मुजफ्फरपुर	STP के अंतर्गत छपरा	500 मीटर दूर है।	योजना को ले जाने में लिए पूर्व से अवस्थित पर्ईन का जीर्णोद्धार कर पानी को खेतों तक ले जाया जायेगा। STP के बगल में अवस्थित पर्ईन में Anti Flood Slesice gate का जीर्णोद्धार करना होगा।	नेटवर्क है।	500 हेक्टर	है	Non Irrigation season में पानी का कोई उपयोग सिंचाई कार्य में नहीं होगा और पानी गंगा में प्रवाहित किया जा सकता है। STP से लगभग 200 फीट की दूरी पर गंगा का किनारा अवस्थित है पानी Storage Pertolation हो सकता है।	डी०पी०आर० स्वीकृत।	
2		सोनपुर		Out fall Point प्राप्त हो चुका है। सर्वेक्षण कार्य मार्च-2020 के उपरान्त शुरू किया जायेगा।						
3		हाजीपुर	750 मीटर दूर है।	खेत तक जल ले जाने के लिए अंडर ग्राउण्ड नाला का निर्माण करना होगा।		2 ² Square कि० मी० है।	नहीं है।		डी०पी०आर० स्वीकृत।	

4	मुख्य अभियंता कार्यालय भागलपुर	सुलतानगंज	Out fall Point की दूरी 4 कि०मी० है।			60 हेक्टेयर	है।	Non-irrigation Period में पोखर से पानी निकालकर पईन से होकर बटुआ नदी के शाखा में गिरेगा।	कार्यपालक अभियंता बुडको द्वारा STP स्थल(गंगरी पोखर) तक संयुक्त निरीक्षण कर सर्वे कार्य करने का अभियंताओं को आदेश दिया गया है।
5		नवगछिया	Out fall Point की दूरी 2.636 कि०मी० है।			40 हेक्टेयर	है।	Non-irrigation Period में कोशी नदी के पुराने धारा में मिल जायेगा।	
6		भागलपुर							कार्यपालक अभियंता बुडको द्वारा बताया गया है कि भागलपुर STP निर्माण कार्य वर्तमान में निविदा प्रक्रिया में है। स्थल प्राप्त हो चुका है। Survey कार्य पूर्ण किया जा रहा है।
7		खगड़िया							Out fall Point अप्राप्त है।
8		बेगूसराय	Out fall Point की दूरी 1.5 कि०मी० है।	योजना ले जाने के लिए Lift Irrigation बनाना होगा।		32 एकड़	नहीं है।		

		Out fall Point अप्राप्त है।				
9	मुंगेर					
10	मुख्य अभियंता कार्यालय पटना	मोकामा	Out fall Point की दूरी 900 फिट है।	योजना को जोड़ने के लिए नये चैनल का निर्माण करना होगा।	6.5 एकड़ नहीं है।	डी0पी0आर0 स्वीकृत।
11		बाढ़	1500 मी0 Out fall Point की दूरी है।		10 एकड़ है।	डी0पी0आर0 स्वीकृत।
12		बख्तियार पुर				
13		मनेर				
14		फतुहा				
15		दानापुर				
16		फुलवारी शरीफ				
		बक्सर				
					Out fall Point अप्राप्त है।	
					Out fall Point अप्राप्त है।	
					Out fall Point अप्राप्त है।	
					Out fall Point अप्राप्त है।	
					Out fall Point अप्राप्त है।	

1. मुख्य अभियंता, आयोजन निरूपण एवं अनुश्रवण बुडको, पटना का पत्रांक 40-1661 / 20-2786 दिनांक 27.04.2020 के द्वारा एस0टी0पी0 से निस्तृत शोधित जल का उपयोग करने हेतु योजना का डी0पी0आर0 अग्रेत्तर कार्रवाई हेतु इस कार्यालय को प्राप्त हुआ था जिसे इस कार्यालय का पत्रांक 192 दिनांक 08.05.2020 द्वारा मुख्य अभियंता, लघु जल संसाधन विभाग, पटना एवं मुजफ्फरपुर को मूल डी0पी0आर0 लौटाते हुये उक्त योजना का क्रियान्वयन जल्द से जल्द कराने का निर्देश दिया गया है।

2. Critical, Semi Critical and over exploited Ground Water का Data CGWB से Update मांग लिया जाय।

ह0/-

मुख्य अभियंता

(योजना-अनुश्रवण+भूगर्भ),

लघु जल संसाधन विभाग, पटना।

Septage Management at Towns In & Around River Ganga and its Tributaries

UD&HD, GoB has invited tender for selection of agency for “In-Situ Treatment of Sludge of septic tanks of Community / Mobile Toilets” and Sewage through Bioremediation for Treatment of the Nallas joining the river Ganga and other polluted rivers in Bihar vide Short Notice Inviting Re-Tender (NIT) – BGCMS/2019/Bio-remediation/25/269 is annexed as below:

SHORT NOTICE INVITING RE-TENDER FOR Selection of Agency for In-Situ Treatment of Sludge of septic tanks of Community / Mobile Toilets and Sewage through Bioremediation for Treatment of the Nallas joining the river Ganga in Bihar.					
 Urban Development and Housing Department, Govt. of Bihar 1st Floor, Vikas Bhawan, New Secretariat, Patna – 800015 (Tel – 0612-2215880, Email –urbansec-bih@nic.in)					
RFP NO. - BGCMS/2019/BIO-REMEDICATION-25/ 269		DATE: - 18/06/2020			
(Through e-procurement mode only – www.eproc.bihar.gov.in)					
1. Special Secretary, UD&HD on behalf of Secretary, Urban Development & Housing Department, Govt. of Bihar, invites proposal for Selection of Agency for In-Situ Treatment of Sludge of septic tanks of Community / Mobile Toilets and Sewage through Bioremediation for Treatment of the Nallas joining the river Ganga in Bihar.					
2. UD&HD, Bihar, invites Bids under Single Stage two envelope system - Technical and Financial Bid, from reputed and experienced agencies for Bioremediation work as per works detailed in the table below. Bidding will be conducted through National Competitive Bidding and is open to all eligible bidders. Bids will be received through Bihar Gov. eProc portal www.eproc.bihar.gov.in .					
	Name of the Work	Bid Security	Cost of bidding document	Bid Processing Fee (BELTRON)	Period
(1)	Selection of Agency for In-Situ Treatment of Sludge of septic tanks of Community / Mobile Toilets and Sewage through Bioremediation for Treatment of the Nallas joining the river Ganga in Bihar	Rs. 5,00,000/-	Rs. 10,000/-	Rs. 1,180/-	One Year.
<ul style="list-style-type: none"> Interested Agency may download the complete. Request for Proposal (RFP) Document, from tenders section on the website www.eproc.bihar.gov.in from date of Publication. A firm will be selected under Least Cost Selection Method and procedures described in the RFP. No proposals will be accepted without cost of Bid Document and valid Bid Security. No liability will be accepted for downloading the incomplete Document. The bidding shall be carried out through Bihar Govt. e-procurement portal www.eproc.bihar.gov.in. The bids shall be uploaded in the site by 05:00 PM on 06.07.2020 and hard copy of the bid/Sealed Completed Proposal will be received at the address mentioned below on any working day up to 01:00 PM on 07.07.2020 and Technical Proposal of Bids shall be opened on the same day at 04:00 PM hours through eProc site at the Address: The Secretary, Urban Development & Housing Department, Vikas Bhawan, New Secretariat, Patna – 800001, Bihar. The Secretary, UD&HD, GoB-cum-Project Director, SPMG reserves the right to accept or reject any or all proposals without incurring any obligation to inform the affected applicant/s of the grounds. 					
 Special Secretary (UD&HD, Bihar)					

**Compliance on the points related to WRD, GoB
(Regarding Revised Action Plan to be submitted including the points mentioned in
the order passed on 12.12.2019 in the matter of OA No. 200/2014)**

Sl No.	Related Points	Compliance
1	<p>Aspects such as management of Flood Plain Zones (FPZ), maintaining minimum environmental flow of river (by having watershed management provisions), plantation on both sides of the river, setting up biodiversity parks on flood plains by removing encroachment, utilization of treated sewage so as to minimize extraction of ground or surface water be included.</p>	<p><u>Protection and Management of Flood Plain Zones & setting up of Bio-diversity Park</u></p> <p>Considering densely populated northern plain terrain and mostly embanked river, the issue of demarcation of flood plain zone/ buffer zone is not applicable in case of Bihar.</p> <p>State Govt. is contemplating to approach the Hon'ble NGT in this regard.</p> <p>A note on implementation of Flood Plain Zoning Regulation and setting up of Bio-diversity Park is enclosed as Annex-IV.</p> <p><u>Maintaining e- flow in Ganga</u></p> <p>Regarding e-flow in Ganga river in Bihar, it is to inform that there is no control structure over Ganga in Bihar, hence no action is needed. However, GOI is required to also issue order on e-flow release for lower reaches of Ganga and contribution of Upper Riparian States to be fixed towards e-flow as well as requirement for honouring the Indo-Bangladesh Treaty, 1996.</p> <p>NMCG wing of MoWR, GOI has issued an order on 9th October 2018 in which quantum of discharge to be released as e-flow has been fixed only upto Kanpur reaches starting from Haridwar i.e. in Upper reaches of Ganga river. The views of Govt of Bihar, on above GOI Gazette notification on e-flow, has been communicated to MoWR, RD & GR vide letter 208 dated 24.04.19 in which a request has been made to re-look the recommended e-flow discharge in view of Indo-Bangladesh Treaty, 1996 for sharing of water of river Ganga.</p>

Note regarding Implementation of Flood Plain Zoning Regulation and Setting up of Bio-diversity Park in the light of Hon'ble NGT order

Flood Plain Zoning Regulation

Flood Plain Zoning Regulation was conceptualised in the Nineteen seventies as one of the non-structural measures to minimise the flood damages in flood plains. Flood forecasting was the other measure to minimise the flood loss. Later, Government of India prepared a draft flood plain zoning bill in 1975 and circulated amongst States for their deliberation and comments. As per definition, flood plain of a river is that area which is likely to be flooded at particular Highest Flood Level, which varies with different Return Periods viz 25 Years, 50 Years, and 100 years. Flood Plain Zoning is still under consideration stage as Central Water Commission, Govt of India is organising a workshop on 17 January, 2020 at Lucknow to educate and create awareness amongst Government officials (State Government, CWC, National Institute of Hydrology, Academia) about Flood Plain Zoning. As per information gathered from CWC, so far only Uttara Khand has notified Flood Plain Zoning Regulation in India.

However, Govt of Bihar was well aware of issue of Flood Plain Zoning; and suo moto State Government asked Bihar State Second Irrigation Commission (1991-1994) to look into the issue of flood plain zoning regulation. Bihar State Second Irrigation Commission deliberated upon this in its various meeting and finally, prepared a draft bill and submitted to Government of Bihar, as an enclosure in the Commission's Report. The draft Bihar Flood Plain Zoning Bill is enclosed as Annex-1. This draft bill was put up before State Government for its consideration, but State Government did not concur with flood plain zoning regulation, which envisaged embargo on the development activities in the densely populated northern flat flood plain terrain. As the major rivers of North Bihar were embanked, the area outside the embankment became free from regular flooding, and need not require any regulation for impeding the development activities. Even the area, within embanked portion, is thickly populated as there are several villages situated within the embankment and river edges. Residents of these villages have Pucca / Kachcha houses as well as cultivable lands; and they depend on agriculture for their livelihood. Whenever, flooding takes place, residents move to safer places and return back to their places when flood recedes. There is hardly any land available outside the embankment for relocation of all the Villages. Villagers have constructed Pucca houses and other amenities to avail better living even during flood; and even Government helps them in better living by constructing ring bund and other required infrastructure. People living within embankments have learnt the art of living with flood and are fully aware of the situation.

Considering these aspects, Govt did not wish to block the developmental activities in the densely populated northern flat plain terrain, so did not favour the enactment of Flood Plain Zoning regulation. This was conveyed to MoWR, Govt. of India earlier in 2004 and reiterated again in 2012 & 2013. The relevant documents are enclosed as Annex 2-4.

Some facts and figures related to population density, status of embankments, and flood forecasting capability is described as below:

Population Density - It is to point out that as per 1991 census, the population density of North Bihar varies from 863 persons per Sq Km to 839 persons per Sq Km in Gandak to Kamala-Balan reach, 583 in Kosi basin, 598 in Mahananda basin, and 896 persons per Sq Km in Ganga Stem. The North Bihar Population has risen to 1226 persons per Sq Km as per 2011 census. The present (2019) population density of North Bihar would have risen to approximately 1420 persons per Sq Km taking decadal growth rate of 20%. This high

population density has put tremendous pressure on land availability for curbing developmental activities thereon.

Embankments - About 68.80 Lha area of State is flood prone, which is 73% of State area and 17% of India's flood prone area. WRD has so far constructed about 3790 KM embankments along the major rivers of Bihar benefitting about 39.90 Lha. . Balance Flood Prone area of 28.90 Lha is proposed to be protected through construction of new embankments in due course. Most of the Embankments have been constructed based on discharge of 25 years return period. Embankments are spaced at least 3 times lacey's width (Width of river required to pass the HFL discharge) and constructed on raiyat / government land. River wise details of embankments constructed by State Government are enclosed as Annex-5.

Apart from above, there are Zamindari Bunds (Low bunds, but not designed as flood embankments) constructed along several small rivers (total length 2617 KM), which gives some degree of protection to human settlements from inundation due to flood water. The detail of Zamindari Bund is enclosed as Annex-6.

Flood Forecasting – a non-structural measure - Government of Bihar has established Flood Management Improvement Support Centre (FMISC), which, at present, has prepared modules for flood forecasting based on latest technology / algorithm for four major rivers of North Bihar viz Gandak, Bagmati-Adhwara, Kosi and Mahananda including regional network model starting from Allahabad to Kahalgaon for Ganga river. FMISC has undertaken projects for some more rivers for flood forecasting. Also, a Mathematical Modelling Centre has been established, which will help in development of in-house capability to analyse the behaviour of rivers during flood and suggest remedial measures including carrying out erosion and sediment transport study for identified vulnerable reaches.

In view of the above, Flood plain regulation is not feasible as well as not desirable in Bihar. The earlier stand of State Government may be reiterated and the same may be conveyed to Hon'ble NGT by filing an Interlocutory Application.

Status of Compliance of Hon'ble NGT orders w.r.t Flood Plain Zoning:

As per directions given in the review meeting, held on 25.06.2019 under the chairmanship of Chief Secretary to discuss the issue of compliance of Hon'ble NGT order by the State Govt, work of Buffer Zone demarcation and preparation of Inundation map, has been undertaken by WRD, GOB. The present status is as below.

Buffer Zone Demarcation:

As per direction of Chief Secretary, initially the buffer zone at 100m, 200m and 500m on either side from the centre line of the main stream of river Ganga in Bihar was demarcated on GIS map based on satellite imagery; and the area, including river portion, was assessed as 183.89 km², 363.12 km² and 875.31 km² respectively. This map was made available to Urban Development and Housing Department in July, 2019.

Later on, Buffer Zone assessment for Gandak and Ghaghra was also completed, which were also made available to Urban Development Department in November, 2019. The buffer zone area, including river portion, at 100m, 200m and 500m on either side from the centre line of the main stream of river Gandak has been assessed as 71.11 km², 139.28 km² and 321.12 km² respectively while for river Ghaghra in Bihar, it has been assessed as 15.76 km², 30.76 km² and 71.00 km² respectively.

Buffer Zone assessment for other tributaries of river Ganga like Kosi and Mahananda is under process.

Inundation Map on HFL (25 years return period)

For mapping the extent of flood plain i.e inundation map at HFL 50.52 m of River Ganga, which was observed on 21/08/2016 at Gandhi Ghat (Ganga) Patna surpassing all previous record of HFLs, was selected for assessment.

Based on 50.52 m HFL at Gandhi Ghat, Patna, Inundation map of river Ganga (in Bihar portion) was prepared on GIS using the satellite imagery of river Ganga on 25 August 2016. Inundation map shows that 2126 villages in 13 districts spanning over 4830.70 km² excluding the active river channel portion is affected. The Report was earlier submitted to Urban Development and Housing Department.

Development of Bio-diversity Park in Flood Plain

Department of Environment, Forest and Climate Change has asked Water Resources Department to make available the encroachment free land in the flood plain for developing Bio-diversity Park thereon. This issue needs rethinking by Department of Environment, Forest and Climate Change as Water Resources Department has no ownership of land lying in flood plain except river portion (for limited purpose). Only Lands, acquired for construction of embankment, belongs to WRD; and lands, lying in flood plain zone, belong to either Raiyat or Govt land (i.e. Deptt of Revenue and land reform). Even the lands within the khadir of river are of Raiyats, especially Diara land. Large population inhabits in Diara area and their main livelihood depends on agriculture. They take shelter in uplands in case of high flood and returns to their places as soon flood recedes.

As WRD has no locus stand i.e. jurisdiction over lands lying in flood plain, Department of Environment, Forest and Climate Change needs to select the suitable area for development of Bio-diversity park with the help of district administration and approach Department of Revenue and Land Reform for transfer of the particular land.

Action Plans for Solid Waste Management

Sl. No	Name of the ULB	Total Project Cost (Rs. in Lakh)	Remarks
1. (RAXAUL)- Sirsia River			
1.	Raxaul Nagar Parishad	532.93	DPR submitted to MoHUA, Govt. of India dated 19.11.2018. Project Execution to be completed by September, 2020.
2. (NARKATIYAGANJ) –Sikrahna River			
1.	Narkatiaganj Nagar Parishad	482.04	DPR submitted to MoHUA, Govt. of India dated 19.11.2018. Project Execution to be completed by September, 2020.
3. JOGBANI- Parmar River			
1.	Jogbani Nagar Panchayat		SWM DPR Will be prepared up by September, 19 and Project Execution to be completed by September, 2020
4. HARINAGAR (RAMNAGAR)- Ramrekha River			
1	Harinagar (Ram Nagar) Nagar Panchayat		SWM DPR Will be prepared by September, 19 and Project Execution to be completed by September, 2020.
5. BUXAR TO BHAGALPUR- Ganga River			
1	Patna Municipal Corporation	19908.67	SWM DPR has been approved from MoHUA, Govt. of India and 50% Central/State share fund also has been released vide letter no 377 on dated 29/06/2019. Project Execution to be completed by September, 2020.
2	Chhapra Municipal Corporation	1937.5	
3	Munger Municipal Corporation	1953.69	
4	Begusarai Municipal Corporation	3142.57	
5	Barh Municipal Council	643.73	
6	Hajipur Municipal Council	1363.7	
7	Mokama Municipal Council	583.27	
8	Bakhtiyarpur Municipal Council	509.55	
9	Buxar Municipal Council	1130.16	
10	Khagariya Municipal Council	496.5	
11	Jamalpur Municipal Council	1094.86	
12	Sultanganj Municipal Council	535.71	
13	Teghra Nagar Panchayat	527.23	
14	Maner Nagar Panchayat	400.17	
15	Barahiya Nagar Panchayat	431.07	
16	Manihari Nagar Panchayat	274.47	SWM DPR has been approved from MoHUA, Govt. of India and 50% central share fund also has been released on dated 11th April, 2019. Project Execution to be completed by September, 2020.
17	Sonepur Nagar Panchayat	389.17	
18	Naugachia Nagar Panchayat	479.31	
19	Danapur Nagar Parishad	1877.76	
20	Kahalgaoon Nagar Panchayat	365.39	
21	Dighwara Nagar Panchayat	299.97	
22	Bhagalpur Municipal Corporation	3862.36	

6. GAURICHAK TO FATUHA- Punpun River			
1.	Fatuha Municipal Council	483.42	<ul style="list-style-type: none"> ➤ SWM DPR has been approved from MoHUA, Govt. of India and 50% central share fund also has been released on dated 11th April, 2019. ➤ Project Execution to be completed September, 2020.

Status of Land for Waste Processing

- Land has been identified for Waste Processing in **18 Towns** (Patna, Bhagalpur, Munger, Chhapra, Hajipur, Bakhtiyarpur, Barh, Danapur, Jamalpur, Sultanganj, Barahiya Manihari, Naugachia, Kahalgaon , Dighwara. Begusarai, Teghra, Sonepur
- **Maner** : NOC received, but outer part of the land is encroached, District Administration has given notice to remove encroachment on dated 21.06.19. Presently an order by High Court to maintain status Quo for four weeks has been issued. There after EOI has been sent to IPRD for availability of land on lease.
- **Mokama** : Identified 2 Locations with 3000 Sq. ft each. Disputed Land and NOC awaited. 2- D.M. has instructed to C.O. to resolve the land dispute. 3- At landfill site 3000 Sq. ft land identified and construction of pits start
- **Fatuha** : EOI Published and two lands selected for processing activity at 1-Raipura- 6000 Sq. ft 2-Sanoraha-6000 Sq.
- **Khagariya** EOI issued.
- Land has been identified in **Buxar** and proposal submitted to Dept. for Land acquisition.

Status of Construction of composting pits for Waste Processing

- Constructions have been started in **16 Towns as** Danapur, Bhagalpur, Munger, Chhapra, Hajipur, Barh, Mokama, Barahiya, Manihari, Sultanganj, Naugachia, Kahalgaon, Dighwara, Buxar, Sonepur, Begusarai
- Construction of composting pit has completed in **8 towns** as Munger, Sultanganj, Buxar, Barahiya, Chhapra, Begusarai, Naugachhiya and Dighwara.

Status and Action Plan of ODF

Sr. No.	Name of City	Status of ODF Declared	Date of QCI Certificate	Remarks	
1. RUXOL TO KOIREA TOLA (RAXAUL)- Sirsia River					
1	Raxaul Nagar Parishad	ODF	11/8/2018	One_time_certified_ODF _18Feb	
2. ALONG JOGBANI- Parmar River					
1	Jogbani Nagar Panchayat	ODF	8/9/2018		
3. BUXAR TO BHAGALPUR- Ganga River					
1	Patna Municipal Corporation	ODF	Self declaration		
2	Chhapra Municipal Corporation	ODF	Self declaration		
3	Munger Municipal Corporation	ODF	18/09/2018		
4	Begusarai Municipal Corporation	ODF	13/09/2018		
5	Barh Municipal Council	ODF	14/08/2018		
6	Hajipur Municipal Council	ODF	09/08/2018		
7	Mokama Municipal Council	ODF	06/09/2019		
8	Bakhtiyarpur Municipal Council	ODF	02/08/2018		
9	Buxar Municipal Council	ODF	08/09/2018		
10	Khagariya Municipal Council	ODF	Self declaration		
11	Jamalpur Municipal Council	ODF	06/09/2018		
12	Sultanganj Municipal Council	ODF	20/09/2018		
13	Teghra Nagar Panchayat	ODF	13/09/2018		
14	Maner Nagar Panchayat	ODF	08/09/2018		
15	Barahiya Nagar Panchayat	ODF	08/09/2018		
16	Manihari Nagar Panchayat	ODF	13/09/2018		
17	Sonepur Nagar Panchayat	ODF	11/08/2018		
18	Naugachhiya Nagar Panchayat	ODF	04/08/2018		
19	Danapur Nagar Parishad	ODF	06/09/2018		
20	Kahalgaon Nagar Panchayat	ODF	Self declaration		
21	Dighwara Nagar Panchayat	ODF	18/09/2018		
22	Bhagalpur Municipal Corporation	ODF	20/09/2018		
4. GAURICHAK TO FATUHA- Punpun River					
1	Fatuha Municipal Council	ODF	31/07/2018		
5. HARINAGAR TO RAMNAGAR- Ramrekha River					
1	Narkatiyaganj Nagar Parisad	ODF	Self declaration		
6. ALONG NARKATIAGANJ- Sikrahna River					
1	Harinagar/Ramnagar Nagar Panchayat	ODF	18/09/2018		

Plastic Waste Management

- 100% Single use Plastic (Plastic Carry Bags) have been banned in all the Urban Local Bodies of State Bihar
- Penalty provisions have been made in the Plastic Waste Management Byelaws, 2018, if anyone is involved in Production, distribution, trading, storage, sale of plastic carry bags irrespective of its thickness and sizes.
- Gazette notification on Plastic ban ULB wise have also been notified by UD&HD, Government of Bihar. Details of gazette notification are as follows.

Govt. of Bihar				
Urban Development & Housing Department				
Report of Plastic Carry Bags raid since coming into effect of Plastic Waste Management Byelaws (23/12/2018) till March, 2020				
Name of District	Name of ULB	Total Shops/ Establishments raided	Total Fine Collection (in Rs.)	Total seizure of Plastic Carry Bags (in kg)
1	2	3	4	5
Patna	Patna Nagar Nigam	25146	1394880	6609.84
	Danapur Nagar Parishad	1079	27600	34
	Phulwarishariff Nagar Parishad	986	32600	44
	Barh Nagar Parishad	1722	15950	19.55
	Mokama Nagar Parishad	147	27100	46
	Khagaul Nagar Parishad	2067	43500	4.66
	Bakhtiyarpur Nagar Parishad	587	30100	64
	Fatuha Nagar Parishad	832	42700	74
Buxar	Buxar Nagar Parishad	1490	63900	1484.3
Vaishali	Hajipur Nagar Parishad	2294	51100	105
Begusarai	Begusarai Nagar Nigam	2079	75500	1628
	Teghra Nagar Panchayat	319	40300	55.9
Munger	Munger Nagar Nigam	575	69600	115.4
	Jamalpur Nagar Parishad	447	51000	99.25
Lakhisarai	Barahiya Nagar Panchayat	760	11000	75
Khagariya	Khagariya Nagar Parishad	1087	91200	889.2
Katihar	Manihari Nagar Panchayat	268	11000	39.65
Saran	Chhapra Nagar Nigam	1734	97900	435
	Sonepur Nagar Panchayat	283	38540	37
	Dighwara Nagar Panchayat	300	8425	7.5
Bhagalpur	Bhagalpur Nagar Nigam	304	94000	139.12
	Sultanganj Nagar Parishad	299	43900	19.9
	Naugachia Nagar Panchayat	772	52000	58.05
	Kahalgaon Nagar Panchayat	250	15700	11.78
Purvi-Champaran	Raxaul Nagar Parishad	695	66100	874.7
Paschimi-Champaran	Narkatiaganj Nagar Parishad	197	36800	36
	Ramnagar Nagar Panchayat	478	12800	9.6
Total of 23 Ganga Towns and Tributaries Towns		47666	2558195	13036.2

Sl. No	Name of the ULB	Whether ULB will be Planning for Decentralized or Centralized Processing of Solid Waste	Availability of Land for Processing activity				Construction of Compost Pits for Processing of Wet Waste				Total No. of Wards	Segregation at Source (Wet & Dry)				Composting Activity				Landfill					
			Total Sites required for Decentralized/Centralized Processing Activity	Sites available with ULB for Solid Waste Processing Activity	Gap in Required Vs Available at site	Remarks	No. of sites in which construction of pits started	Gap (sites available Vs sites in which construction of pits started)	No. of sites in which construction of pits completed	Gap (pits started Vs pits completed)		Remarks	No. of Wards with Door to Door Collection	Gap Door to Door Collection	Target	Achievement	No. of Wards started Segregation at source	Gap in Segregation at source	No. of Sites in which Composting Started	Gap in Composting activity as compare to sites in which construction of pit completed	Remarks	Identification of Sanitary Landfill site (NOC Awaited)	Availability of Sanitary Landfill sites	Site not identified or ULB in process to acquire/purchase land	Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23	24	25	
14	Chhapra Nagar Nigam	Decentralised	2	2	0	Shyam Chahar Barahiya & Ward-44, Railway Dhaha	2	0	1	1	1	45	0	41652	49600	0	45	1	0	0	0	0	1	EOI published for purchase of land for sanitary landfill site.	
15	Sonpur Nagar Panchayat	Decentralised	3	3	0	Land available with ULB for processing in ward no-21,18, 3 &1 each of 4 kattha approx.	2	1	0	2	21	0	13254	13000	21	0	0	0	0	0	0	0	1	Land identification is in progress.	
16	Hajipur Nagar Parishad	Decentralised	4	2	2	2 land (7 kattha & 5 kattha) available with ULB and 2 land identification is in process	2	0	0	2	39	0	58798	10000	1	38	0	0	0	0	0	0	1	Identification of land for landfill facility is in progress. EOI published and proposal received from 2 parties.	
17	Begusaral Nagar Nigam	Decentralised	10	6	4	6 land available with ULB for processing activity	2	4	1	1	45	0	103000	50202	10	35	1	0	0	0	0	0	0	land available in (Kyath Mouza Area 7 acre).	
18	Khagaria Nagar Parishad	Centralised	1	0	1	1- Land identified but Status Quo by High Court on the identified land for one month. 2- EOI also published by the ULB but proposal not received. 3- ULB again published. An Offer of land is received after the publication of the EOI. Action is being taken.	0	0	0	0	26	0	25692	10000	20	6	0	0	0	0	0	0	1	Land identification not done. EOI published but no proposal received.	
19	Naugachya Nagar Panchayat	Decentralised	3	2	1	2 land available with ULB each of 3000sqfeet. 1. Maakha takya-3000sqfeet. 2. Nawada-3000sqfeet. For one land EOI is published	2	0	1	1	23	0	19290	19290	10	13	0	1	1	0	0	0	0	2.5 Acre land available at Jamunia More with ULB for landfill site.	
20	Dighwara Nagar Panchayat	Decentralised	3	3	0	land in Ward No-17 (Basatpur-3000 Sq. ft), Ward No-5 (3000 Sq. Ft) and Ward No-12 (3000 Sq. ft) is available for processing.	3	0	1	0	18	0	16526	16506	18	0	0	1	0	0	0	0	0	EOI published to purchase land for landfill site. Para Bazar and Dighwara will combine go for sanitary landfill facility.	
21	Teghra Nagar Panchayat	Decentralised	2	2	0	2 lands identified for Processing activity (3000 Sq. ft each)	0	2	0	0	25	12	21204	21500	0	25	0	0	0	0	0	0	0	0	The same land of Bihar available for sanitary landfill facility will also be used by Teghra to develop Sanitary Landfill facility.
22	Manihari Nagar Panchayat	Decentralised	2	1	1	7 Decmal of land available with ULB at Mouza-Manihari.	1	0	0	1	15	0	13848	15094	5	10	0	0	0	0	0	0	1	Land is not available for landfill facility. EOI published and proposal received from 3 party and after verification of land file submitted to D.M.	
23	Fatua Nagar Parishad	Decentralised	2	2	0	EOI Published and two lands selected for processing activity at 1- Baraura-6000 Sq. ft-2-Sanoraha-6000 Sq.	0	2	0	0	27	0	16408	20000	0	27	0	0	0	0	0	0	1	Landfill site identified. EOI published document verification is in progress.	
Total			64	48	27		27	9	9	732	719					228	9								

Solid Waste Management Status in ULBs

Sl. No	Name of District	Name of the ULB	Whether ULB will be Planning for Decentralized or Centralized Processing of Solid Waste	Total Sites required for Decentralised/Centralised Solid Waste Processing Activity	Sites available with ULB for Solid Waste Processing activity	Gap in Required Site Vs Available site	Remarks	No. of sites in which construction of pits started	Gap (Sites available Vs Sites in which construction of pits started)	No. of sites in which construction of pits completed	Gap (Pits started Vs pits Completed)	Remarks	Total No. of Wards	No. of Wards with Door to Door Collection	Gap in Door to Door Collection	Distribution of Household bins for Segregation at Source	No. of Wards started Segregation at source	Gap in Segregation at Source	No. of Sites in which Composting Started	Gap in composting activity as compare to sites in which construction of pit completed	Remarks	Identification of Sanitary Landfill site (NOC Awaited)	Availability of Sanitary landfill sites	Site Not identified or ULBs in process to acquire/purchase land for sanitary landfill through EOI	Remarks	
1	2	3		4	5	8	10	11	12	13	14	15	16	17	18	19	22	23	24	25	26	27	28	29	30	31
		Jogbani Nagar Panchayat	Decentralised	2	1	1	1	one land of 14 decimal available in ward no-1.	0	1	0	Tender sent to IPRO for publication	19	19	0	0	16,000 household bins distributed	19	0	0	0	Not Started	0	1	0	Land identified at Mouza Jaggani- Area 0.10 Acre
		Sub Total		2	1	1	1		0	1	0		19	19	0	0	19	0	0	0		0	1	0		
2		Raxaul Nagar Parishad	Centralised	1	1	0	0	20 Decimal land identified at Kothari.	0	1	0	1- Earth filling work done. Water logged in the construction sites and work stop for some time. 2- Tender for door to door collection by local community work stopped.	25	25	0	10000 household bins distributed in 24 wards	0	0	25	0	0	Not started	0	1	0	1.57 decimal land available with ULB. Tender for door to door collection of COI will be published.
		Sub Total		1	1	0	0		0	1	0		25	25	0	0	0	25	0	0		0	1	0		
3		Ner-katiyaganj Nagar Parishad	Decentralised	4	4	0	0	4 lands available with UWB for processing activity. 1. Sugar mill 2. Nandpur Kheri 3. Dhoomnagar 4. Railway Colony.	1	3	1	Construction of pits completed at one location (Railway Colony).	25	25	0	5000 household bins distributed	2	23	0	0	1	Not started, at railway Colony processing will be started by 10th Sep. 2019	0	1	0	5 Acre of land available for sanitary landfill site in Jai Wangsarapur.
		Sub Total		4	4	0	0		1	3	1		25	25	0	0	0	23	0	0		0	1	0		
4		Ramnagar Nagar Panchayat	Decentralised	2	2	0	0	Land available in Ward No-13 & 7	2	0	0	1- in one location construction of pits started (20 aca) and in another location water logged.	23	23	0	7000 household bins distributed. Another 13000 household bins to be purchased from GeM Portal.	0	0	23	0	0	Not started	0	1	0	Tighri Bohari -2.5 acre land available.
		Sub Total		2	2	0	0		2	0	0		23	23	0	0	0	23	0	0		0	1	0		

Status of different components of SWM and allied work at Ghats							Date- 31.03.2020
River Ganga							
Sl.No	ULBs Name	Ghats	Garbage Dump site	Garbage Vulnerable Points(GVPs)	Cleanliness condition of Ghats	Anti -littering Msg Board	Litter bins
1	Patna Municipal corporation	20	0	Cleaned	Cleaning continues on regular basis	Completed	Completed
1 (a)	Phulwarisariff	-	-	-	-	-	-
2	Maner Nagar Panchayat	1	0	Cleaned	Cleaning continues on regular basis	Completed	Completed
3	Danapur Nagar Parishad	10	0	Cleaned	Cleaning continues on regular basis	Completed	Completed
4	Bakhtiyarpur Municipal Council	3	0	Cleaned	Cleaning continues on regular basis	Completed	Completed
5	Barh Municipal Council	6	0	Cleaned	Cleaning continues on regular basis	Completed	Completed
6	Mokama Municipal Council	16	0	Cleaned	Cleaning continues on regular basis	Completed	Completed
7	Munger Municipal Council	3	0	Cleaned	Cleaning continues on regular basis	Completed	Completed
8	Sultanganj Municipal Council	2	0	Cleaned	Cleaning continues on regular basis	Completed	Completed
9	Bhagalpur Municipal Corporation	7	0	Cleaned	Cleaning continues on regular basis	Completed	Completed
10	Buxar Municipal Council	7	1	Cleaned	Cleaning continues on regular basis	1 Installed and rest to be completed by 30/06/2020	Completed
11	Barahiya Nagar Panchayat	2	0	Cleaned	Cleaning continues on regular basis	Completed	Completed
12	Jamalpur Municipal Council	0	0	-	-	-	-
13	Kahalgaon Nagar Panchayat	3	0	Cleaned	Cleaning continues on regular basis	Completed	Completed
14	Chhapra Municipal Council	1	0	Cleaned	Cleaning continues on regular basis	Completed	Completed
15	Sonepur Nagar Panchayat	6	0	Cleaned	Cleaning continues on regular basis	Completed	Completed
16	Hajipur Municipal Council	8	0	Cleaned	Cleaning continues on regular basis	Completed	Completed
17	Begusarai Municipal Council	1	0	Cleaned	Cleaning continues on regular basis	Completed	Completed
18	Khagariya Municipal Council	2	0	Cleaned	Cleaning continues on regular basis	Completed	Completed
19	Naugachiya Nagar Panchayat	1	0	Cleaned	Cleaning continues on regular basis	Completed	Completed
20	Dighwara Nagar Panchayat	1	0	Cleaned	Cleaning continues on regular basis	Completed	Completed
21	Teghra Nagar Panchayat	2	0	Cleaned	Cleaning continues on regular basis	Completed	Completed
22	Manihari Nagar Panchayat	1	0	Cleaned	Cleaning continues on regular basis	Completed	Completed
River Punpun							
23	Fatuha Municipal Council	4	0	Cleaned	Cleaning continues on regular basis	2 Installed and rest to be completed by 30/06/2020	2 Installed and rest to be completed by 30/06/2020
River Ramrekha							
24	Harinagar (Ramnagar) Nagar Panchayat						
25	Narkatiyaganj Nagar Parishad						
River Sirsia							
26	Raxaul Nagar Parishad						
River Parmar							
27	Jogbani Nagar Panchayat						
Total		73	1				

**Cleaning old legacy waste dump sites. Dumpsite & GVPs
removal Status in Bihar**

I. Dumpsites along the Ganga (within 1 km of banks)

Dumpsites are the accumulated garbage dumped by the ULBs themselves along the river, contrary to the SWM Rules 2016. These dumps need to be removed, shifted or remedied in order that no waste material or leachate flows into the Ganga.

S No	Ganga Town	No. of Towns with Open Dumps near the River Ganga	Current Status of Dumps
1.	Bihar	1 (Buxar)	E.O.I published on January 2000. Single tender has received & forwarded to department for further appropriate necessary action.

II. Garbage Vulnerable Points (GVPs):

GVPs are the garbage heaps found due to littering by the local citizens. These needs to be checked and removed immediately with warning to the citizens, otherwise the GVPs may become mini dumpsites.

S No	Ganga Town	No. of Towns having GVPs	Current Status of GVPs
1.	Bihar	0	-

बिहार सरकार
खान एवं भूतत्व विभाग

सं०सं०- 2/एम0एम0 (बा0)-05/19-...../एम०, पटना, दिनांक-.....
प्रेषक,

संजय कुमार,
सहायक निदेशक(मु0)।

सेवा में,

विशेष सचिव,
नगर विकास एवं आवास विभाग,
बिहार, पटना।

विषय:- माननीय NGT नई दिल्ली में दायर O.A No.-200/2014: एम.सी.मेहता बनाम्
भारत संघ व अन्य के दिनांक-12.12.2019 को पारित आदेश के अनुपालन के
संबंध में।

प्रसंग:- पत्रांक-185, दिनांक-29.04.2020

महाशय,

उपर्युक्त विषयक संबंध में निदेशानुसार कहना है कि आपके प्रासंगिक पत्र के
साथ संलग्न कार्यमद के आलोक में खान एवं भूतत्व विभाग द्वारा राज्यान्तर्गत सभी जिलों में
अनियंत्रित एवं यांत्रिक विधि से River Bed Mining पर रोक लगाया जाना है।

उल्लेखनीय है कि पंचांग वर्ष 2015-19 के लिए राज्यान्तर्गत बालूघाटों की
बंदोबस्ती की गई थी, जिसे दिनांक-31.10.2020 तक अथवा नव बंदोबस्त बालूखण्डों के
प्रयोजनार्थ पर्यावरणीय स्वीकृति मिलने तक, जो भी पहले हो, तक अवधि विस्तार किया
गया है। बालूघाटों के प्रयोजनार्थ सक्षम प्राधिकार से निर्गत पर्यावरणीय स्वीकृति में
उल्लेखित दिशा निर्देशों, Sustainable sand mining management guideline, 2016 में वर्णित
प्रावधान तथा बिहार खनिज (समानुदान, अवैध खनन, परिवहन एवं भण्डारण) नियमावली,
2019 में उल्लेखित प्रावधानों के तहत खनन कार्य किया जाता है।

कृपया सादर सूचनार्थ।

विश्वासभाजन

ह0/-

सहायक निदेशक(मु0)

ज्ञापांक-1696.....

/एम0, पटना, दिनांक-31.6/2020

प्रतिलिपि:-मुख्य सचिव के विशेष कार्य पदाधिकारी को सूचनार्थ हेतु प्रेषित।

316
सहायक निदेशक(मु0)

GROUND WATER STATUS OF BIHAR

Government of Bihar has initiated drives for recharging of ground water by providing roof top rain water harvesting structures and construction of soak pits/recharge pits near public well, hand pump, tubewell and other water bodies under Jal-Jeevan-Hariyali Abhiyan, report is annexed as **Annexure- V**.

Bihar Govt. has also notified The Bihar Ground Water (Regulation & Control of Development & Management) Act, 2006 for regulating and management of ground water. The authority may impose stipulated conditions for providing roof top rain water harvesting structures in the building plan in an area of the 1000 Sqm or more while according approval for construction.

Earlier, Central Ground Water Board (Ministry of Water Resources River Development & Ganga Rejuvenation, GoI) carries out periodic assessment of ground water resources of the State of Bihar in consultation with Minor Irrigation Department, GoB. Last assessment was carried out for the year 2017. Blocks wise report under semi critical, critical and over exploited area in the State of Bihar annexed as **Annexure- VI**.

Before, CGWB scrutinizes the applications for permission for withdrawal of ground water to industries in Bihar as per norms and guidelines of CGWA and forwards to CGWA, New Delhi with recommendation for according NOC.

At present, as per the direction of Hon'ble National Green Tribunal, New Delhi, CGWB is not processing applications of industries for No Objection Certificates (NOC) for ground water withdrawal for blocks falling in semi-critical, critical and over-exploited categories.

However, applications submitted by industries for NOC are processed for **only domestic uses upto 10 KLD** for blocks falling in semi-critical, critical and over-exploited categories. During evaluation of the applications for NOC for domestic uses, implementation plans for rainwater harvesting and artificial recharge submitted with the applications are examined as per the guidelines.

<p align="center">प्रपत्र - IV बिहार सरकार नगर विकास एवं आवास विभाग जल जीवन हरियाली अभियान संबंधी प्रगति प्रतिवेदन :-</p>											प्रतिवेदन की तिथि :- 31.03.2020	
नगर निकाय का नाम	वार्ड संख्या	कुओं की संख्या- सरकारी/स्वयंसेवा निकाय	अतिक्रमण / अतिक्रमणमुक्त कुओं की विवरणी			उडासी कराये जा रहे कुओं की संख्या	उडासी करा लिये गये कुओं की संख्या	कुओं के पास निर्मित / निर्माणाधीन रेन वाटर हार्वस्टिंग पिट की संख्या		अभियुक्ति		
			पूर्व से अतिक्रमणमुक्त कुओं की संख्या	वर्तमान में अतिक्रमण कुओं की संख्या	इस ससाह करार गये अतिक्रमणमुक्त कुओं की संख्या			शेष अतिक्रमण कुओं की संख्या	निर्माणाधीन रेन वाटर हार्वस्टिंग पिट की संख्या		निर्मित रेन वाटर हार्वस्टिंग पिट की संख्या	
1	2	3	4	5	6	7	8	9	10	11	12	13
Samastipur												
1	Total:-(Samastipur)	61	79	79	0	0	0	10	10	1	15	
Bhagalpur												
2	Total:-(Bhagalpur)	116	66	66	0	0	0	17	17	17	17	
Begusarai												
3	Total:-(Begusarai)	144	636	539	97	0	97	71	13	57	2	
Khagaria												
4	Total:-(Khagaria)	46	38	38	0	0	0	14	6	3	6	
Munger												
5	Total:-(Munger)	99	196	192	4	0	4	108	0	30	0	
Lakhisarai												
6	Total:-(Lakhisarai)	57	193	192	1	0	1	33	5	0	0	
Katihar												
7	Total:-(Katihar)	77	37	37	0	0	0	26	23	15	22	

Vaishali											
8	Total:-(Vaishali)	101	206	206	0	0	0	18	8	0	0
Saran											
9	Total:-(Saran)	162	492	492	0	0	0	75	20	17	10
Patna											
10	Total:-(Patna)	363	446	414	32	0	32	21	3	32	4
Bhojpur											
11	Total:-(Bhojpur)	119	207	179	28	1	27	3	2	4	0
Buxar											
12	Total:-(Buxar)	60	128	126	2	0	2	0	0	0	0

Block wise Ground Water Resources Assessment - 2017
Bihar State

Sl. No	District	Assessment Unit Name	Categorization (OE/Critical/Semi-critical /Safe)
1	Begusarai	Naokothi	Critical
2		Bhagwanpur	Critical
3		Garhpura	Safe
4		Mansur Chowk	Safe
5		Matihani	Safe
6		Bachhawara	Safe
7		Cheria Bariarpur	Safe
8		Sahebpur Kamal	Safe
9		Birpur	Safe
10		Shamho	Safe
11		Chhaurahi	Safe
12		Begusarai	Safe
13		Barauni	Safe
14		Teghra	Safe
15		Bakhari	Safe
16		Dandari	Safe
17		Balia	Safe
18		Khudabandpur	Semi-critical
19	Bhagalpur	Kharik	Safe
20		Pirpanti	Safe
21		Sultanganj	Safe
22		Kahalgaon	Safe
23		Rangra chowk	Safe
24		Narayanpur	Safe
25		Sabour	Safe
26		Sonhaura	Safe
27		Goradih	Safe
28		Shahkund	Safe
29		Bihpur	Safe
30		Ismailpur	Safe
31		Gopalpur	Safe
32		Nathnagar	Safe
33		Naugachia	Safe
34		Jagdishpur	Safe
35	Bhojpur	Koilbar	Critical
36		Behea	Critical
37		Agaiyon	Safe
38		Charpokhari	Safe
39		Udwantnagar	Safe
40		Sahar	Safe

41		Barhara	Safe
42		Garhani	Safe
43		Tarari	Safe
44		Sandesh	Safe
45		Shahpur	Semi-critical
46		Jagdishpur	Semi-critical
47		Piro	Semi-critical
48		Arrah	Semi-critical
49	Buxar	Nawanagar	Safe
50		Kesath	Safe
51		Dumraon	Safe
52		Buxar	Safe
53		Brahampur	Safe
54		Chausa	Safe
55		Itarhi	Safe
56		Rajpur	Safe
57		Chakki	Safe
58		Simari	Semi-critical
59		Chaungai	Semi-critical
60	Katihar	Dandkhora	Critical
61		Manihari	Safe
62		Kursela	Safe
63		Samili	Safe
64		Barari	Safe
65		Amdabad	Safe
66		Hasanganj	Safe
67		Katihar	Safe
68		Falka	Safe
69		Kadwa	Semi-critical
70		Balrampur	Semi-critical
71		Korha	Semi-critical
72		Barsoi	Semi-critical
73		Pranpur	Semi-critical
74		Azamnagar	Semi-critical
75		Mansahi	Semi-critical
76	Khagaria	Alauli	Safe
77		Beldaur	Safe
78		Chautham	Safe
79		Khagaria	Safe
80		Parbatta	Safe
81		Mansi	Safe
82		Gogari	Safe
83	Lakhisarai	Barahia	Safe
84		Surajgarha	Safe
85		Ramgarh Chowk	Safe
86		Piparia	Safe

87		Lakhisarai	Safe
88		Halsi	Safe
89		Channan	Safe
90	Munger	Bariarpur	Safe
91		Dharhara	Safe
92		Tarapur	Safe
93		Sangrampur	Safe
94		Tetia Bhamber	Safe
95		Munger	Safe
96		Jamalpur	Safe
97		Kharagpur	Safe
98		Asarganj	Safe
99		Patna	Sampatchak
100	Patna Sadar		Critical
101	Punpun		Critical
102	Phulwarisarif		Over-exploited
103	Athmalgola		Over-exploited
104	Ghoshwari		Safe
105	Pandarak		Safe
106	Bakhtiarpur		Safe
107	Paliganj		Safe
108	Dulhinbazar		Safe
109	Mokama		Safe
110	Bikram		Safe
111	Daniawan		Safe
112	Maner		Safe
113	Fathua		Safe
114	Dhanarua		Safe
115	Danapur		Safe
116	Naubatpur		Safe
117	Barh		Safe
118	Bihta		Safe
119	Khusrupur		Semi-critical
120	Belchi	Semi-critical	
121	Masuarhi	Semi-critical	
122	Samastipur	Vidyapatnagar	Safe
123		Morwa	Safe
124		Bibhutipur	Safe
125		Singhia	Safe
126		Shivajinagar	Safe
127		Bitha	Safe
128		Hasanpur	Safe
129		Rosera	Safe
130		Samastipur	Safe
131		Warisnagar	Safe
132		Mohanpur	Safe

133		Patori	Safe
134		Pusa	Safe
135		Sarairanjan	Safe
136		Kalyanpur	Safe
137		Dalsinghsarai	Safe
138		Mohiaddinagar	Safe
139		Tajpur	Safe
140		Khanpur	Safe
141		Ujiarpur	Semi-critical
142	Saran	Nagra	Critical
143		Revelganj	Safe
144		Panapur	Safe
145		Maker	Safe
146		Jalalpur	Safe
147		Ishupur	Safe
148		Tariya	Safe
149		Masharakh	Safe
150		Dighwara	Safe
151		Amnaur	Safe
152		Ekma	Safe
153		Sonpur	Safe
154		Dariapur	Safe
155		Parasa	Safe
156		Marhaura	Safe
157		Chapra	Safe
158		Baniapur	Safe
159		Manjhi	Semi-critical
160		Lahladpur	Semi-critical
161		Garakha	Semi-critical
162	Vaishali	Patepur	Over-exploited
163		Patehi Belsar	Safe
164		Raghopur	Safe
165		Vaishali	Safe
166		Mahnar	Safe
167		Biddupur	Safe
168		Sahdai Bizurg	Safe
169		Mahua	Safe
170		Goroul	Safe
171		Premraj/ Desri	Semi-critical
172		Lalganj	Semi-critical
173		Chehra kala	Semi-critical
174		Bhagwanpur	Semi-critical
175		Hazipur	Semi-critical
176		Jandaha	Semi-critical
177		Rajapakar	Semi-critical

STATUS OF RESTORATION OF WATER BODIES IN BIHAR

Government of Bihar has initiated drives for recharging water bodies and recharging of ground water by providing roof top rain water harvesting structures and construction of soak pits/ recharge pits near public well, hand pump, tubewell and other water bodies under Jal-Jeevan-Hariyali Abhiyan, report is annexed as **Annexure- VII**.

प्रपत्र - III बिहार सरकार नगर विकास एवं आवास विभाग जल जीवन हरियाली अभियान संबंधी प्रगति प्रतिवेदन :-												प्रतिवेदन की तिथि :- 31.03.2020	
क्र०सं०	नगर निकाय का नाम	वाई न०	Open Ground 25000 sqft एवं उससे अधिक क्षेत्रफल वाले मैदान की स्थिति यथा- पार्क/खेल के मैदान/अन्य सार्वजनिक खुले मैदान			तालाब/पोखर की संख्या (सरकारी)	अतिक्रमणमुक्त तालाबों/पोखरों की विवरणी				उडाही करा लिये गये तालाबों की संख्या	अभियुक्ति	
			चिन्हित मैदानों की संख्या (सरकारी/सार्वजनिक)	निर्माणाधीन रेन वाटर हार्वस्टिंग पिट की संख्या	निर्मित रेन वाटर हार्वस्टिंग पिट की संख्या		पूर्व से अतिक्रमणमुक्त तालाबों/पोखरों की संख्या	वर्तमान में अतिक्रमणमुक्त तालाबों/पोखरों की संख्या	इस सप्ताह करार गये अतिक्रमणमुक्त तालाबों/पोखरों की संख्या	शेष अतिक्रमणमुक्त तालाबों/पोखरों की संख्या			उडाही कराये जा रहे तालाबों की संख्या
1	2	3	4	5	6	7	8	9	10	11	12	13	14
Samastipur													
1	Total:- (Samastipur)	61	6	0	0	6	3	3	0	3	1	0	0
Bhagalpur													
2	Total:- (Bhagalpur)	116	28	7	4	23	20	3	0	3	2	0	0
Begusarai													
3	Total:- (Begusarai)	144	5	4	1	37	37	0	0	0	4	1	0
Khagaria													
4	Total:- (Khagaria)	46	1	0	0	3	3	0	0	0	2	0	0
Munger													
5	Total:- (Munger)	99	6	0	0	13	13	0	0	0	2	0	0
Lakhisarai													
6	Total:- (Lakhisarai)	57	4	0	0	28	5	23	0	23	2	0	0

क्र०सं०	नगर निकाय का नाम	वार्ड न०	Open Ground 25000 sqft एवं उससे अधिक क्षेत्रफल वाले मैदान की स्थिति यथा- पार्क/खेल के मैदान/अन्य सार्वजनिक खुले मैदान			तालाब/पोखर की संख्या (सरकारी)	अतिक्रमिता /अतिक्रमणमुक्त तालाबों/पोखरों की विवरणी				उड़ाही करा लिये गये तालाबों की संख्या	अभियुक्ति	
			चिह्नित मैदानों की संख्या (सरकारी /सार्वजनिक)	निर्माणाधीन रेन वाटर हार्वस्टिंग पिट की संख्या	निर्मित रेन वाटर हार्वस्टिंग पिट की संख्या		पूर्व से अतिक्रमणमुक्त तालाबों/पोखरों की संख्या	वर्तमान में अतिक्रमित तालाबों /पोखरों की संख्या	इस सप्ताह कराए गये अतिक्रमणमुक्त तालाबों /पोखरों की संख्या	शेष अतिक्रमित तालाबों /पोखरों की संख्या			उड़ाही कराये जा रहे तालाबों की संख्या
1	2	3	4	5	6	7	8	9	10	11	12	13	14
Katihar													
7	Total:-(Katihar)	77	10	0	0	8	8	0	0	0	0	1	
Vaishali													
8	Total:-(Vaishali)	101	2	0	0	20	13	7	0	7	1	0	
Saran													
9	Total:-(Saran)	162	9	0	0	40	25	15	0	15	1	0	
Patna													
10	Total:-(Patna)	363	18	1	2	55	35	20	0	20	3	1	
Bhojpur													
11	Total:-(Bhojpur)	119	7	0	1	26	14	12	0	12	5	0	
Buxar													
12	Total:-(Buxar)	60	1	0	0	19	10	9	1	8	2	0	



BIHAR STATE POLLUTION CONTROL BOARD

Parivesh Bhawan, Patliputra Industrial Area, P.O. Sadakat Ashram, Patna-800010

EPABX-0612-2261250/2262265, Fax-0612-2261050

Ref. No. B-2251

SS(SD)/JSCM AD (AKJ) Patna, dated- 14.5.2020

From,

Alok Kumar, IFS,
Member Secretary.

To,

The Secretary,
Urban Development & Housing Department,
Govt. of Bihar.



Sub:-Compliance of the order of the Hon'ble NGT dated-10.12.2015, 13.07.2017, 14.05.2019, 29.05.2019, 22.08.2019 (hearing dated-07.08.2019), 18.12.2019 (hearing dated-12.12.2019) in O.A. No. 200/2014 in the matter of M.C. Vs Union of India & Ors related with submission of action plan for prevention and control of pollution of river Ganga and its tributaries.

Ref:-BGCMS letter dated-29.04.2020.

SD MG
20/5
15.5.20

Sir,

Please find enclosed herewith information/compliance of the directions of the Hon'ble NGT in O.A. No. 200/2014 related with Bihar State Pollution Control Board as input for preparation of action plan for prevention and control of pollution of river Ganga and its tributaries in the State of Bihar.

Yours faithfully,

Encl: As above.

14/5/20

(Alok Kumar)
Member Secretary.



Compliance of the order of the Hon'ble NGT dated-10.12.2015, 13.07.2017, 14.05.2019, 29.05.2019, 07.08.2019, 12.12.2019 in O.A. No. 200/2014 in the matter of M.C. Vs Union of India & Ors.

Directions related with Bihar State Pollution Control Board, Patna

SN	Directions	Compliance
1.	<p>Prohibiting dumping of bio-medical waste. (Order dated- 10.12.2015)</p>	<ul style="list-style-type: none"> • Board is ensuring management of bio-medical waste in accordance with the provisions of the Bio-Medical Waste Management Rules, 2016. • A total no. of 24520 Health Care Facilities (HCFs) have been identified in the State estimated to generate about 35837 kg/day of Bio-Medical Wastes. • There are four Common Bio-Medical Waste Treatment Facilities and three captive treatment facilities with a total capacity of 33600 kg/day under operation in the State. A total of 7295 HCFs are tied up with these CBWTFs. In addition to these two more common facilities are proposed to be established at Bhojpur and Madhepura. • BSPCB has granted authorization to 6774 HCFs under the Bio-Medical Waste Management Rules, 2016. • The Board had issued closure directions to 459 Health Care Facilities for non-compliance of the provisions of the Bio-Medical Waste Management Rules, 2016 out of which 202 units have been closed down by District Level Authorities, 122 Closure Directions have been revoked after compliance by the units and 39 have closed down on their own. • An Action Plan for management of bio-medical waste has been prepared and necessary instructions are being passed to ensure its implementation within stipulated time to the concerned agencies. • A meeting regarding compliances of directions of the Hon'ble NGT was held under Chairmanship of the Chief Secretary, Bihar on 16.03.2020. • Administrative approval has been granted to Bihar Medical Services Infrastructure Corporation Limited (BMSICL) to construct Effluent Treatment Plant in 27 District Hospitals, 66 Referral Hospitals and 46 Sub-divisional Hospitals. Also, 10 District Hospitals are being developed as Model Hospitals which will be equipped with Effluent Treatment Plant. • Tender for installation of ETPs at 25 district hospitals and 45 sub-divisional hospitals have been invited by BMSICL. • Annual report in Form-IV was received from 505 HCFs in 2019. • Board has realised an environmental compensation of Rs. 12.56 Lakh from M/s IGIMS, Patna and Rs. 1.75 Lakh from M/s Synergy Waste Management Pvt. Ltd. (CBWTF), Gaya

		for non-compliance of the provisions of the BMW Rules, 2016.
2.	<p>a. Preventing discharge of industrial effluents in Ganga and its tributaries/drains by ensuring installation of proper functioning of ETPs/ CETPs.</p> <p>b. Closing, till compliance, all establishments near river banks being run without necessary STPs and compliance of environmental norms. <i>(Order dated-18.12.2019)</i></p>	<ul style="list-style-type: none"> • Board is ensuring the compliance of discharge standards & guidelines for implementation of Zero Liquid Discharge (ZLD). • Board has identified a total of 216 Wastewater generating units, which includes a total of 53 Grossly Polluting Industries (GPIs) in the basin of Ganga and its tributaries. The status of GPIs is enclosed. • Out of 216 units, 208 have functional Effluent Treatment Plants and 08 are without ETP. • Out of 208 units having functional ETP, 206 have been found complying with the standards and 02 have been found non-compliant. Show cause notice has been issued to non complying units. • During 2019-20, a total of 88 directions, 21 proposed closure directions and 03 closure directions were issued to industrial units under the Water Act, 1974. Three complaint cases were also filed under the Water Act during this period. • The State is contemplating to have CETPs for the industrial areas: Fatuha (02 MLD) in Patna; Barari (01 MLD) in Bhagalpur; Hajipur (06 MLD) in Vaishali and Bela (05 MLD) in Muzaffarpur). Environmental Clearance (EC) has been accorded by SEIAA for aforesaid proposed CETPs in Bihar. Industries Department is trying for early setting up of aforesaid CETPs in Bihar.
3.	<p>Closing of hotels, dharmshalas and ashrams, being run without STP and without Consent of the SPCB, if they were discharging domestic waste water or sewage into river. <i>(Order dated-10.12.2015)</i></p>	<ul style="list-style-type: none"> • In compliance with the order of the Hon'ble NGT, Principal Bench, Delhi in the matter of M.C. Mehta Vs Union of India & Ors (O.A. No. 200/2014), dated-10.12.2015, 13.07.2017 & 14.05.2019, this Board has issued public notice in daily news paper on 04.07.2019 and 12.07.2019 for setting up of STP for treatment of sewage/domestic waste water and to obtain consent under the provision of section 25 of the Water (Prevention and Control of Pollution) Act, 1974. Copy of the same is attached. • Board has issued proposed direction under the Water Act, 1974 to 136 hotels to ensure aforesaid compliances during 2019-20.
4.	<p>a. Water quality monitoring network shall be identified and related data shall be uploaded on the website. <i>(Order dated-13.07.2017)</i></p> <p>b. Place the status of water quality in the respective States on their website and</p>	<p style="text-align: center;">Complied.</p> <ul style="list-style-type: none"> • Water quality of the rivers is uploaded on monthly basis on the Bihar State Pollution Control Board website: http://bspcb.bih.nic.in. (Environmental Monitoring Data) • The water quality of Ganga river and its tributaries for the year 2017-18, 2018-19 and 2019-20 are enclosed.

	<p>upgrade the same on monthly basis indicating fitness of water at various places for drinking/bathing purposes.</p> <p><i>(Order dated-14.05.2019)</i></p> <p>c. Monitoring and displaying of water quality.</p> <p><i>(Order dated-18.12.2019)</i></p>	
5.	<p>a. Taking action against polluters by way of recovering compensation for restoration of the damage to the environment.</p> <p><i>(Order dated-18.12.2019)</i></p> <p>b. Ensuring that water quality at every point meets the standards and if there is a violation, the violators (including defaulting industries, hotels and even households) are proceeded against in accordance with law by way of prosecution, closure of polluting activities and payment of compensation for the damage to the environment and using the funds for environmental restoration.</p>	<ul style="list-style-type: none"> • A total of Rs. 80 Lakh has been sought from industrial units as performance bank guarantee to ensure compliances of environmental regulations/directions/consent conditions under the "Polluter Pays" Principle. • BSPCB has forfeited Rs. 60 Lakh from the industrial units (M/s Majhulia Sugar Industries Pvt. Ltd. Manjhaulia, West Champarna (2x20); M/s HPCL Bio-Fuels Limited, Lauriya) for non-compliance of the directions of the Board under the "Polluter Pays" Principle. • In addition to the above, a total of Rs. 57.50 Lakh has been realised as environmental compensation for non-compliance of the directions of the Board under the "Polluter Pays" Principle.
6.	<p>To furnish list of industries having potential for causing pollution of river Ganga.</p> <p><i>(Order dated-14.05.2019)</i></p>	<ul style="list-style-type: none"> • Presently, there are 53 Grossly Polluting Industries (GPIs) in the basin of Ganga and its tributaries. The latest status of GPIs is enclosed.
7.	<p>Special cells to be created in the States to monitor the actions.</p>	<ul style="list-style-type: none"> • State Level Advisory Committee constituted vide Department of Environment, Forest & Climate Change, Govt. of Bihar vide notification no. 689 (E), dated-12.06.2019 under the chairmanship of the Chief Secretary, Bihar for implementation of environmental laws and monitoring of the program related with pollution control and environmental conservation.

Status of Grossly Polluting Industries (GPIs) in Bihar

Sl. No.	Name & Address of the unit	Name of District	Regional Office	Sector	Whether connected to CETP: if yes, name	Basin (name of river/tributary/sub-tributary)	Product and Production Capacity	Tentative quantity of effluent generation in KLD (Potential)	Details of Discharge Consent		Effluent Treatment System	ZLD / Recipient Drain	Operational status (Operational/ close)
									Issued on	Valid up-to			
1	M/s Harnagar Sugar Mills Ltd. (Distillery Division), Harnagar, Dist-West Champarna	West Champaran.	Muzaffarpur	Distillery	No	Sikrahna/Burhi Gandak	Ethanol 120 KLD	1000	13.12.2018	12.12.2023	Bio-methanation, Multi Effect Evaporation (MEE), followed by Bio-composting. The unit has developed facility for maintaining zero liquid discharge.	Zero Liquid Discharge system	Operational
2	M/s New Swadeshi Sugar Mills, (Distillery Division), Narkataganj, Dist-West Champarn	West Champaran	Muzaffarpur	Distillery	No	Sikrahna/Burhi Gandak	Ethanol, 60 KLD	600	24.12.2018	31.12.2023	Bio-methanation, MEE, RO, followed by Bio-composting. The unit has developed facility for maintaining zero liquid discharge.	Zero Liquid Discharge system	Operational
3	M/s Riga Sugar Co. Ltd. (Distillery Division), Riga, Dist-Sitamari	Sitamari.	Muzaffarpur	Distillery	No	Bagmati/Burhi Gandak	Ethanol, 50 KLD	500	24.12.2018	31.12.2023	Bio-methanation, MEE, RO, followed by Bio-composting. The unit has developed facility for maintaining zero liquid discharge.	Zero Liquid Discharge system	Operational
4	M/s Sonasati Organics Pvt. Ltd., Rajapatti Kothi, Dist-Gopalganj.	Gopalganj	Muzaffarpur	Distillery	No	Gandak	Ethanol 45 KLD	450	26.10.2018	30.09.2023	MEE followed by incineration through incineration boiler and ETP for condensate treatment and reuse. The unit has developed facility for maintaining zero liquid discharge.	Zero Liquid Discharge system	Operational
5	M/s Bihar Distillery & Bottlers (P) Ltd., Unit-II (Bottling Division), Devri, Arra, Dist-Bhojpur	Bhojpur	Patna	Distillery (grain based)	No	Sone	Ethanol 120 KLD	960	21.04.2016	20.04.2021	This is a grain based distillery. It has developed facility for ZLD which consists of Decanters, MEE and ETP for treatment of other waste water.	Zero Liquid Discharge system	Operational
6	M/s Globus Spirits Limited, Dhandua, Jandaha, Hajipur, Dist-Vaishali	Vaishali	Patna	Distillery (grain based)	No	Ganga	Ethanol 120 KLD	960	03.09.2019	30.06.2024	Unit has decanters, drier, MEE and CPU for treatment, disposal and use of waste water.	Zero Liquid Discharge system	Operational
7	M/s Manjhaulia Sugar Industries Pvt. Ltd. (Jai Shree Sugar Mills) Manjhaulia, Dist-West Champaran.	West Champaran.	Muzaffarpur	Distillery	No	Sikrahna/Burhi Gandak	Ethanol 45 KLD		06.05.2019	05.05.2024	MEE followed by incineration through incineration boiler and ETP for condensate treatment and reuse. The unit has developed facility for maintaining zero liquid discharge.	Zero Liquid Discharge system	Operational
8	M/s HPCL Bio-Fuels Ltd., Lauria, Dist-West Champaran.	West Champaran.	Muzaffarpur	Sugar	No	Sikrahna/Burhi Gandak	Sugar. Crushing Cap. 3500 TCD	350	29.11.2018	30.09.2023	Activated Sludge Process (ASP) for sugar mill	Land for irrigation.	Operational
9	M/s HPCL Bio-Fuels Ltd., Lauria, Dist-West Champaran.	West Champaran.	Muzaffarpur	Distillery	No	Sikrahna/Burhi Gandak	Alcohol 60 KLD	600	29.11.2018	30.09.2023	Bio-methanation, MEE followed by Bio-composting for distillery.	Zero Liquid Discharge system	Operational
10	M/s HPCL Bio-Fuels Ltd., Sugauli, Dist-East Champaran	East Champarna	Muzaffarpur	Sugar	No	Sikrahna/Burhi Gandak	Sugar. Crushing Cap. 3500 TCD	350	23.11.2018	30.09.2023	Activated Sludge Process (ASP) for sugar mill	Land for irrigation.	Operational
11	M/s HPCL Bio-Fuels Ltd., Sugauli, Dist-East Champaran.	East Champarna	Muzaffarpur	Distillery	No	Sikrahna/Burhi Gandak	Alcohol 60 KLD	600	23.11.2018	30.09.2023	Bio-methanation, MEE followed by Bio-composting for distillery.	Zero Liquid Discharge system	Operational
12	M/s Tirupati Sugar Mills, Bagha, Dist-West Champaran.	West Champaran.	Muzaffarpur	Sugar	No	Gandak	Sugar. Crushing Cap.5000 TCD	700	11.12.2018	31.12.2023	ETP based on Activated Sludge Process (ASP) up to tertiary level with impervious lagoon for utilizing treated effluent for irrigation.	Land for irrigation.	Operational

13	M/s Harnagar Sugar Mills Ltd., Harnagar, West Champaran.	West Champaran.	Muzaffarpur	Sugar	No	Sikrahna/Burhi Gandak	Sugar, Crushing Cap. 11500 TCD	1150	15.02.2019	14.02.2024	ETP based on Activated Sludge Process (ASP) up to tertiary level with impervious lagoon for utilizing treated effluent for irrigation.	Reused in plant and land for irrigation.	Operational
14	M/s New Swadeshi Sugar Mills, Narkataganj, West Champaran.	West Champaran.	Muzaffarpur	Sugar	No	Sikrahna/Burhi Gandak	Sugar, Crushing Cap. 7500 TCD	750	24.12.2018	31.12.2023	ETP based on Activated Sludge Process (ASP) up to tertiary level with impervious lagoon for utilizing treated effluent for irrigation.	Reused in plant and land for irrigation.	Operational
15	M/s Manjhaulia Sugar Industries Pvt. Ltd. (Jai Shree Sugar Mills) Manjhaulia, West Champaran.	West Champaran.	Muzaffarpur	Sugar	No	Sikrahna/Burhi Gandak	Sugar, Crushing Cap. 5000 TCD	700	03.12.2018	30.09.2023	ETP based on Activated Sludge Process (ASP) up to tertiary level with Sand & carbon filtration.	Reused in plant and land for irrigation.	Operational
16	M/s Rupa Sugar Co. Ltd., Rupa, Dist.-Siemathi.	Siemathi	Muzaffarpur	Sugar	No	Begmat/Burhi Gandak	Sugar, Crushing Cap. 5000 TCD	500	24.12.2018	31.12.2023	ETP based on Activated Sludge Process (ASP) up to tertiary level with impervious lagoon for utilizing treated effluent for irrigation.	Reused in plant and land for irrigation.	Operational
17	M/s Hassanpur Sugar Mills, (Old Name New India Sugar Mills) Hassanpur, Dist.-Samastipur.	Samastipur	Begusaral	Sugar	No	Burhi Gandak	Sugar, Crushing Cap. 5000 TCD	500	25.01.2019	30.09.2023	ETP based on Activated Sludge Process (ASP). The treated water is reused in the wet scrubbers and for irrigation.	Reused in plant and land for irrigation.	Operational
18	M/s Vishnu Sugar Mills, Dist.-Gopalganj.	Gopalganj	Muzaffarpur	Sugar	No	Gandak	Sugar, Crushing Cap. 3500 TCD	450	23.11.2018	30.06.2023	ETP based on Activated Sludge Process (ASP) up to tertiary level with impervious lagoon for utilizing treated effluent for irrigation. The treated water is reused in the plant in wet scrubbers and horticulture.	Reused in plant and land for irrigation.	Operational
19	M/s Bharat Sugar Mills, Sidhwalia, Dist.-Gopalganj.	Gopalganj	Muzaffarpur	Sugar	No	Gandak	Sugar, Crushing Cap. 5000 TCD	500	07.12.2018	30.09.2023	ETP based on Activated Sludge Process (ASP) up to tertiary level with impervious lagoon for utilizing treated effluent for irrigation.	Land for irrigation.	Operational
20	M/s Sasamusa Sugar Mills, Sasamusa, Dist.-Gopalganj.	Gopalganj	Muzaffarpur	Sugar	No	Ghaghara	Sugar, Crushing Cap. 2450 TCD	245	13.12.2018	12.12.2023	ETP based on anaerobic followed Activated Sludge Process (ASP).	Land for irrigation.	Operational
21	M/s Green Leather Industries, Industrial Area, Bela, Dist.-Muzaffarpur.	Muzaffarpur	Muzaffarpur	Tannery	No	Burhi Gandak	Wet blue/ semi-finished leather- 2.4 MTD	10	16.07.2018	15.07.2023	ETP installed.	Land Discharge into industrial area drain/low lying area.	Operational
22	M/s Saba Tannery, Bela Industrial Area, Bela, Dist.-Muzaffarpur.	Muzaffarpur	Muzaffarpur	Tannery	No	Burhi Gandak	Wet blue/ semi-finished leather- 2.4 MTD	10	24.04.2020	23.04.2025	ETP installed.	Land Discharge into industrial area drain/low lying area.	Operational
23	M/s Shanta Mami Hand Made Paper Industry, Dola, Soh-Saral, Bihar Sharif, Dist.-Nalanda.	Nalanda	Patna	Pulp and Paper	No	Ganga	Craft paper-10 TPD	100	07.09.2017	31.05.2021	ETP consist of equalization tank, primary clarifier, aeration tank, holding lagoon, secondary clarifier, Sludge drying beds, ACF & MGF.	Zero Liquid Discharge system	Operational
24	M/s Sminty Paper Mills Pvt. Ltd., Mahuli Road, Chitaura, Kotlia, Patna City, Dist.- Patna	Patna	Patna	Pulp and Paper	No	Punpun/Ganga	White paper-50 TPD	500	30.06.2022		ETP consist of equalization tank, primary clarifier, aeration tank, holding lagoon, secondary clarifier, Sludge drying beds, ACF & MGF.	Zero Liquid Discharge system	Operational
25	M/s Shree Vishnu Vishal Paper Mills Pvt. Ltd., Gidha, Dist.-Bhojpur.	Bhojpur	Patna	Pulp and Paper	No	Sone	Craft Paper- 100 TPD, captive power 3 MW and MS Ingot 3 Tons/B	1000		30.06.2021	ETP consist of equalization tank, primary clarifier, aeration tank, holding lagoon, secondary clarifier, Sludge drying beds, ACF & MGF.	Zero Liquid Discharge system	Operational
26	M/s Indira Paper Mill Pvt. Ltd., Mohuli Road, Matbar, Begumpur, Didarganj, Patna	Patna	Patna	Pulp and Paper	No	Punpun/Ganga	White Paper 25 TPD	250	07.09.2017	31.03.2022	ETP consist of equalization tank, primary clarifier, aeration tank, holding lagoon, secondary clarifier, Sludge drying beds, ACF & MGF.	Zero Liquid Discharge system	Operational

27	M/S Mateshwar Paper Mills Pvt. Ltd., Mahauli Road, Karmalchak, Didarganj, Patna	Patna	Patna	Pulp and Paper	No	Punpun/Ganga	White Paper 35 TPD	350	15.03.2018	31.12.2022	ETP consist of equalization tank, primary clarifier, secondary clarifier, Sludge drying beds, ACF & MGF	Zero Liquid Discharge system	Operational
28	M/S J.J. Exporters Ltd., Panna Mills Compound, Baunsi Road, Dist.- Bhagalpur.	Bhagalpur	Purnea	Yarn/textile processing involving bleaching, dyeing, printing and scouring etc.	No	Ganga	Yarn, cloths, fabric dyeing. 6608 Meter/M	3	01.02.2018	31.12.2021	ETP consist of collection chamber, coagulation with alum, settling tank, aeration, sludge drying beds, ACF & SF.	Treated effluent is discharged to municipal drain leading to low lying area. Low lying area	Operational
29	M/S Bhalodia Fabtek Pvt. Ltd. B-6 & 7, Industrial Area, BIADA, Barani, Bhagalpur	Bhagalpur	Purnea	Yarn/textile processing involving bleaching, dyeing, printing and scouring etc.	No	Ganga	Yarn, cloths, fabric dyeing. 900 Meter/M	18	04.01.2018	30.06.2022	ETP installed. Treated water is discharged in low lying land of industrial area.	Treated effluent is discharged to industrial area drain- low lying land of industrial area. Low lying area	Operational
30	M/S Wonder Crafts, E-Part, Large Industrial Estate, Barani, Bhagalpur	Bhagalpur	Purnea	Yarn/textile processing involving bleaching, dyeing, printing and scouring etc.	No	Ganga	Yarn, cloths, fabric dyeing. 12500 Meter/M	2.5	11.06.2018	30.06.2022	ETP installed with collection tank, aerobic tank, coagulation and settling tank.	Treated effluent is discharged to industrial area drain- low lying land of industrial area. Low lying area	Operational
31	M/S Vaishal Patliputra Dugdh Utpadak Sankari Sangh Ltd. Patna Dairy Project Phulwari Sharif, Patna	Patna	Patna	Milk Processing and Dairy plants	No	Ganga	Milk processing Cap. 250 KLD (2.5 Lakh Liter) and Milk products	500	14.12.2018	31.12.2023	ETP based on activated sludge process consisting, collection sump, aeration tank with diffusers (2nos.), clarifier & sludge drying beds. Treated effluent is discharged to public sewer connected with STP Barui, Patna.	Municipal drain connected with STP. Municipal drain	Operational
32	M/S Bihar State Milk Co-operative Federation Ltd. (Unit- Nalanda Dairy Bhansharif, Dairy Project	Nalanda	Patna	Milk Processing and Dairy plants	No	Ganga	Milk processing Cap. 4.5 Lakh liter	500	02.05.2017	28.02.2022	ETP based on activated sludge process, equalization tank, anaerobic system, aeration tank, clarifier, holding tank. Treated effluent is used for gardening inside the plant.	On land inside the plant for gardening. Low lying area	Operational
33	M/S Michia Dugdh Utpadak Sankari Sangh Ltd. (Samastipur Dairy), Industrial Area, Harpur Alouth, P.O. & Dist- Samastipur	Samastipur	Begusarai	Milk Processing and Dairy plants	No	Burhi Gandak	Milk processing Cap. 2.5 Lakh liter	500	21.04.2018	31.03.2023	ETP based on activated sludge process.	Presently, Treated effluent is reused for construction activities within the premises. Low lying area	Operational
34	M/S Desh Ratna Dr. Rajendra Prasad Dugdh Utpadak Sankari Sangh Ltd., Barauni Dairy, Makhanshala Road, Barauni, Begusarai.	Begusarai	Begusarai	Milk Processing and Dairy plants	No	Ganga	Milk processing Cap. 445 KLD	500	26.08.2019	31.03.2024	ETP installed. Treated effluent is stored in kachcha lagoon outside the premises.	On land/ kachcha lagoon. Low lying area	Operational
35	M/S Ganga Dairy Ltd. Ramjanpur, Begusarai	Begusarai	Begusarai	Milk Processing and Dairy plants	No	Ganga	Milk processing Cap. 96 KLD.	200	12.03.2019	31.03.2023	ETP installed.	On land in kachcha pond outside the premises.	Operational
36	M/S Trihut Dugdh Utpadak Sangh Ltd. Muz. Dairy, Kohua Paigambarpur, Muz- 243108	Muzaffarpur	Muzaffarpur	Milk Processing and Dairy plants	No	Burhi Gandak	Milk processing Cap. 100KLD	200	20.09.2018	31.03.2023	ETP installed based on anaerobic followed by aerobic system.	Discharge on land inside premises.	Operational
37	M/S Anuj Dairy Pvt. Ltd. Ind. area, Hajipur, Vaishali	Vaishali	Vaishali	Milk Processing and Dairy plants	No	Ganga	Milk processing Cap. 100 KLD and Milk products.	200	27.12.2018	31.12.2023	ETP installed based on anaerobic followed by aerobic system and activated carbon filter.	Discharge into industrial area drain. Low lying area	Operational
38	M/S VPOUSS Ltd. Unit- Milk Chilling Centre, Industrial Area, Hajipur, Vaishali	Vaishali	Vaishali	Milk Processing and Dairy plants	No	Ganga	Milk Chilling & pasteurization- 250 KLD	500	14.08.2017	31.12.2020	ETP comprises fat removal tank, aeration tank and settling tank.	Discharge into industrial area drain. Low lying area	Operational

39	M/s ITC Ltd. Dairy Plant, Sitakund Industrial Area, Nandipour, Basudepur, Munger-811202	Munger	Begusarai	Milk Processing and Dairy plants	No	Ganga	Milk processing Cap. 200 KLD	400	30.07.2018	31.12.2022	ETP installed. Consisting of equalization tank, primary clarifier, up flow anaerobic sludge blanket reactor (UASBR), aeration tank, secondary clarifier, ACF and SE.	Treated effluent is used for gardening purposes. Land	Operational
40	M/s Baruni Oil Refinery, IOC Ltd. Baruni, Dist.- Begusarai.	Begusarai	Begusarai	Oil Refinery (Mineral oil or Petrol Refineries)	No	Ganga	Petroleum refined oil 6 MIMTPA	16000	01.02.2019	31.12.2023	The unit has an ETP for separation of oil followed by Biological Treatment in ETP. The treated effluent is reused in fire-fighting, coke cutting etc. maintaining Zero Liquid Discharge.	ZLD & Barrow Pit	Operational
41	M/s Hindustan Coca-Cola Beverages Pvt. Ltd., E-1, Industrial Area Patliputra, Dist.- Patna- 13	Patna	Patna	Food & Beverages (Alcoholic and non-alcoholic)	No	Gagna	Beverages-400 Bottle/min, 200ml-300ml, 220 bottle/24h. 220 days of operation in a year.	100	18.08.2018	30.06.2023	ETP based on activated sludge process followed by activated carbon filtration. Treated effluent is discharged into industrial area drain.	Industrial Area Drain	Operational
42	M/s Lumbini Beverages Pvt. Ltd., Ind. Area, Højipur, Vaishali	Vaishali	Vaishali	Food & Beverages (Alcoholic and non-alcoholic)	No	Ganga	Soft drink 600BPM and packaged drinking water 60BPM	1000	30.10.2017	30.06.2021	ETP installed.	Low lying area	Not Operational
43	M/s Regaal Resources Private Limited, at Bhatgaon, PS-Galgalla, Block-Thakurganj, Dist.- Kishanganj	Kishanganj	Purnea	Food processing	No	Mahananda	Starch from maize	370	23.05.2018	30.04.2023	ETP installed consisting of USB, aeration tank, PO, MEE, centrifuge.	ZLD	Operational
44	M/s ITC Ltd. (Tobacco Division), Basudepur, Munger-811202	Munger	Begusarai	Others (Tobacco Product)	No	Gagna	Cigarette	10	09.03.2019	31.12.2023	ETP based on activated sludge process.	Zero Liquid discharge (ZLD). ITC drain dry	Operational
45	M/s A.L. Sameer Export Pvt. Ltd., Simraha, Forbisganj, Arania	Arania	Purnea	Slaughter Houses and meat processing Industries	No	Mahananda	Frozen Buffalo Meat 100 MT/d	250	30.12.2016	31.12.2021	ETP installed. It consists of screens, oil & grease trap, primary settling tank, dissolved air flotation, UASB, aeration tanks(1&2), clarifier(1&2) polishing tank, SDBs, dicantor & dryer, PSF/MGF & ACF.	Used for irrigation purpose.	Operational
46	M/s Zakanya Agro Pvt. Ltd., Gopipohiya, NH-57, Simraha, Forbisganj, Arania	Arania	Purnea	Slaughter Houses and meat processing Industries	No	Mahananda	Frozen Buffalo Meat 70MT/d	250	30.12.2016	31.12.2021	ETP installed. It consists of screens, oil & grease trap, primary settling tank, dissolved air flotation, aeration tanks(1&2), clarifier(1&2) polishing tank, SDBs, dicantor & dryer, PSF/MGF & ACF.	Used for irrigation purpose.	Operational
47	M/s Marbaha Forgen Foods, Simraha, Forbisganj, Arania	Arania	Purnea	Slaughter Houses and meat processing Industries	No	Mahananda	Frozen Buffalo Meat 180MT/d	300	26.04.2018	31.03.2023	ETP installed. It consists of screens, oil & grease trap, primary settling tank, dissolved air flotation, aeration tanks(1&2), clarifier(1&2) polishing tank, SDBs, dicantor & dryer, PSF/MGF & ACF.	Used for irrigation purpose.	Operational
48	M/s Mash Agro Foods Ltd., At-Chilhamari, P.O.-Pothia, Dist.- Kishanganj.	Kishanganj	Purnea	do	No	Mahananda	Frozen Buffalo Meat 180MT/d	300	09.05.2018	30.04.2023	ETP installed. It consists of screens, oil & grease trap, primary settling tank, dissolved air flotation, UASB, aeration tanks(1&2), clarifier(1&2) polishing tank, SDBs, dicantor & dryer, PSF/MGF & ACF.	Used for irrigation purpose.	Operational
49	M/s Vikramshila Dughd Utpada Sahakari Sangh Ltd., Meyaganj, Hospital Road, Bhaupur-812001	Bhagalpur	Begusarai	Milk Processing and Dairy plants	No	Ganga	Milk processing Cap. 25 KLD.	50	14.11.2019	31.12.2021	ETP installed but not adequate.	Effluent is discharged to municipal drain	Operational
50	M/s Mithila Dughd Utpada Sanikari Sangh Ltd., Laxmi Sedar, Darbhanga	Darbhanga	Muzaffarpur	-Do-	No	Karnia Balar/ Koshi	Milk processing Cap. 40 KLD.	80	26.10.2018	25.10.2023	ETP installed.	Discharge outside the premises through pipe line-Kamala river	Operational

51	M/s Aasma Food & Beverages (P) Ltd., Industrial Area, Hajipur, Vaishali	Vaishali	Vaishali	-Do-	No	Ganga	Milk processing Cap. 150 KLD.	50	05.02.2018	30.06.2021	ETP consisting of equalization tank, anaerobic tank, clarifiers followed by ACF and Sand filter.	Industrial area drain	Operational
52	M/s Mother Dairy Fruit & Vegetable Pvt. Ltd., A-Bathna, Piprakothi, Modihar, Dist-East Champarna	East Champarna	Muzaffarpur	-Do-	No	Gandak	Pasteurized Milk 100 KL/day	80	17.01.2019	16.01.2024	ETP consists of Screens, oil & grease tank, aeration tank, clarifier & PSF & ACF.	Reused in toilet flushing, makeup water in cooling tower & in gardening.	Operational
53	M/s Patna Paper Mill Pvt. Ltd., Mahauli, Kothiya, Patna.	Patna	Patna	Pulp and Paper	No	Punpun/Ganga	White paper:50 TPD	100	30.04.2019	25.02.2024	ETP consist of equalization tank, primary clarifier, aeration tank, holding lagoon, secondary clarifier, Sludge drying beds, ACF & MGF.	Zero Liquid Discharge system	Operational



BIHAR STATE POLLUTION CONTROL BOARD
Privesh Bhawan, NSB-2, Patliputra Industrial Area
Patliputra, Patna – 800 010

Water Quality Status of River Ganga and its Tributaries during the Year (2019-2020)
Excluding Rainy Season (August to October)

Sl. No.	Sampling Point		pH	D.O.	B.O.D.	T.C.	F.C.	Designated best use
				mg/L	mg/L	MPN/100ml	MPN/100ml	
1	Ganga at Chausa karmnasa D/S Confluence , Buxar	Minimum	7.91	7.0	1.4	6300	450	Class-D
		Maximum	9.03	10.2	208	54000	28000	
		Average	8.47	8.98	1.7	25325	12706	
3	Ganga at Ramrekha ghat, Buxar. Dist.- Buxar	Minimum	7.70	6.0	1.4	9400	1100	Class-D
		Maximum	8.77	9.3	2.6	92000	35000	
		Average	8.20	8.1	1.98	32425	13912	
3	Ganga River at Jail Ghat, Buxar	Minimum	7.82	6.0	1.4	9300	2100	Class-D
		Maximum	8.42	9.5	2.7	43000	28000	
		Average	8.16	7.65	1.9	26712	9787	
4	Ganga at D/S Buxar near Road Bridge. Dist. - Buxar	Minimum	7.89	6.3	1.6	11000	1400	Class-D
		Maximum	8.81	9.2	2.7	160000	35000	
		Average	8.27	7.9	2.1	42875	10725	
5	Ganga at Danapur near Pipapul. Dist. - Patna	Minimum	8.18	7.7	1.6	3100	780	Class-D
		Maximum	8.50	8.7	2.4	11000	3600	
		Average	8.31	8.3	1.96	5980	2156	
6	Ganga at U/S Patna, Kurji. Dist. - Patna	Minimum	8.0	7.5	1.4	5500	2100	Class-D
		Maximum	8.54	10.0	2.0	54000		
		Average	8.23	8.6	1.76	21625	5475	
7	Ganga at Gandhighat, NIT, Patna	Minimum	7.90	6.5	1.7	11000	1400	Class-D
		Maximum	8.30	9.7	2.9	54000	28000	
		Average	8.08	7.82	2.07	25625	11837	
8	Ganga River at Gulabi Ghat, Patna	Minimum	7.43	6.0	1.5	6800	1400	Class-D
		Maximum	8.41	9.8	2.8	160000	160000	
		Average	8.03	7.51	2.17	45137	30075	
9	Ganga at D/S Patna, Gaighat Dist. Patna.	Minimum	7.9	6.3	1.6	13000	1100	Class-D
		Maximum	8.61	9.5	2.6	160000	28000	
		Average	8.12	7.76	2.05	42500	13412	
10	Ganga at Malsalami, Patna City Dist. - Patna	Minimum	7.8	7.2	1.5	4000	1100	Class-D
		Maximum	8.54	9.8	2.6	22000	11000	
		Average	8.18	8.23	1.87	14075	6075	
11	Ganga Before Confluence of Punpun River at Triveni Ghat Fatuha, Patna Dist. - Patna.	Minimum	7.82	6.8	1.4	3900	1400	Class-D
		Maximum	8.45	9.8	2.7	35000	17000	
		Average	8.19	7.88	2.1	18487	7087	
12	Ganga at Kewala ghat, Fatuha Dist.- Patna	Minimum	7.6	6.2	1.8	3800	1100	Class-D
		Maximum	8.2	8.5	2.9	92000	35000	
		Average	7.88	6.92	2.4	41800	11550	

13	Ganga at Kachchi Dargah- Bidupur Road Bridge, Dist-Patna	Minimum	7.90	7.2	1.4	5500	1100	Class-D
		Maximum	8.55	9.6	2.1	43000	17000	
		Average	8.28	8.7	1.7	18037	8300	
14	Ganga at Bakhtiyarpur-Tajpur Road Bridge near Athamalgola, Dist-Patna	Minimum	7.5	5.8	1.2	3100	1700	Class-D
		Maximum	8.68	9.7	2.0	35000	7000	
		Average	8.07	8.04	1.57	16442	5528	
15	Ganga at U/S Mokama, Mahadeo Asthan Dist.- Patna.	Minimum	7.9	6.1	1.1	1700	1100	Class-D
		Maximum	8.80	9.8	2.6	43000	7000	
		Average	8.19	8.12	1.54	14157	2957	
16	Ganga at D/S Mokama near Rajendra Bridge, Simaria Ghat Patna	Minimum	6.82	6.4	1.5	11000	680	Class-D
		Maximum	8.51	9.8	2.6	35000	17000	
		Average	7.92	7.8	1.84	26142	9168	
17	Ganga at Barh Dist.- Patna	Minimum	7.8	6.1	1.2	11000	1300	Class-D
		Maximum	9.9	9.7	1.9	160000	22000	
		Average	8.45	8.05	1.5	41142	8428	
18	Ganga U/S of NTPC Water intake Point, Barh Dist.- Patna	Minimum	7.6	6.0	1.1	3900	1400	Class-D
		Maximum	8.9	9.8	2.1	35000	7000	
		Average	8.21	8.15	1.58	20985	2928	
19	Ganga D/S of NTPC Water intake Point, Barh Dist.- Patna	Minimum	7.8	7.3	1.3	14000	1700	Class-D
		Maximum	8.67	9.6	2.2	35000	11000	
		Average	8.20	8.4	1.65	26333	4916	
20	Ganga at Barahiya, Nepal Tola, Maranchi Dist. - Lakhisarai	Minimum	7.6	6.1	1.1	14000	1100	Class-D
		Maximum	8.79	9.8	2.3	28000	14000	
		Average	8.26	8.55	1.45	18285	6185	
21	Ganga at U/S Munger near Kasth haranighat. Dist.- Munger	Minimum	7.85	6.0	1.1	21000	1100	Class-D
		Maximum	8.67	9.8	2.3	35000	17000	
		Average	8.17	7.85	1.61	27285	8728	
22	Ganga at D/S Munger near Crematorium Ghat Dist. - Munger	Minimum	7.6	5.8	1.3	22000	1100	Class-D
		Maximum	8.58	9.7	2.5	92000	22000	
		Average	8.17	7.74	1.8	39285	10628	
23	Ganga at U/S Sultanganj, Ajaibi Nath Dist.- Bhagalpur	Minimum	7.8	6.1	1.3	14000	1700	Class-D
		Maximum	8.7	9.6	2.3	28000	14000	
		Average	8.15	8.18	1.78	23428	9285	
24	Ganga at D/S Sultanganj at Cremation ghat Dist.- Bhagalpur	Minimum	7.9	6.2	1.3	3900	780	Class-D
		Maximum	8.68	9.6	2.6	35000	17000	
		Average	8.13	7.92	1.68	24271	8854	
25	Ganga at D/S Bhagalpur near Bararighat. Dist.- Bhagalpur	Minimum	7.6	6.0	1.5	17000	930	Class-D
		Maximum	8.67	9.8	2.4	35000	17000	
		Average	8.03	7.62	2.07	30571	8104	
26	U/S Ganga at Bhagalpur kuppa ghat Dist.- Bhagalpur	Minimum	7.8	6.1	1.4	22000	780	Class-D
		Maximum	8.37	9.8	2.5	35000	17000	
		Average	8.08	8.34	1.67	29142	10725	

27	Ganga River at Champa Nagar, Bhagalpur. Dist.- Bhagalpur	Minimum	7.0	6.8	1.4	2700	200	Class-D
		Maximum	8.63	9.5	2.6	160000	22000	
		Average	8.00	7.98	1.8	41950	6416	
28	Ganga at Water intake point, Bhagalpur	Minimum	7.57	6.1	1.3	4700	1200	Class-D
		Maximum	9.15	9.8	2.8	160000	28000	
		Average	8.15	7.94	1.75	59671	14000	
29	Ganga at Kahalgaon near Jahajghat. Dist.- Bhagalpur	Minimum	7.8	6.1	1.1	14000	200	Class-D
		Maximum	8.64	9.8	2.3	28000	17000	
		Average	8.10	8.35	1.7	24285	10042	
30	Ganga D/S at Kahalgaon near Cremation Ghat.	Minimum	7.5	5.9	1.2	28000	1400	Class-D
		Maximum	8.59	9.8	2.6	160000	17000	
		Average	8.03	7.97	1.8	71000	10342	
31	Ganga River near maa Ambika Sthan, Aami, Dist-Saran	Minimum	7.22	8.0	1.4	22000	450	Class-D
		Maximum	8.4	9.5	2.0	35000	17000	
		Average	7.68	8.6	1.7	30500	9208	
32	Ganga River at water intake point Mauzampur Block, Barhara, Dist-Bhojpur	Minimum	8.11	6.1	1.4	4000	450	Class-D
		Maximum	8.57	9.8	2.1	160000	35000	
		Average	8.35	8.7	1.7	56757	14164	
33	Ganga at Ara - Chhapra Near Road Bridge , Koelwar-Babura Road, Bhojpur	Minimum	7.4	5.7	1.4	3300	1100	Class-D
		Maximum	8.47	9.8	2.3	92000	28000	
		Average	8.02	8.12	1.8	20642	5657	
34	Ganga at the Confluence of Sone River at Doriganj, Chapra. Dist. - Saran	Minimum	7.21	7.4	1.4	2600	1400	Class-D
		Maximum	8.5	9.8	2.5	35000	17000	
		Average	7.82	8.40	1.75	18983	6366	
35	Gangi River at D/S, Arah	Minimum	7.31	0.0	2.7	21000	7000	Class-D
		Maximum	7.74	5.7	8.0	2800000	1700000	
		Average	7.57	2.6	4.92	434428	256300	
36	Ghaghara at Chapra near Ribilganj.near Manjhi Dist.- Saran	Minimum	7.3	7.3	1.1	1100	200	Class-D
		Maximum	8.5	10.0	1.6	28000	17000	
		Average	7.8	8.6	1.48	17183	7950	
37	Sone at Koelwar near Mandir. Dist.- Bhojpur	Minimum	7.88	7.0	1.4	11000	930	Class-D
		Maximum	8.71	8.7	2.4	28000	17000	
		Average	8.23	7.98	1.77	20142	6247	
38	Sone River at Bahiyara.Dist.- Bhojpur	Minimum	7.61	7.0	1.1	5500	1100	Class-D
		Maximum	8.61	8.7	2.6	28000	17000	
		Average	8.13	8.15	1.94	16400	4928	
39	Sone at Nasiriganj Dam. Dist.- Rohtas	Minimum	7.42	7.1	1.4	2600	400	Class-D
		Maximum	8.19	8.7	2.4	28000	2200	
		Average	7.90	8.06	1.71	12583	1196	
40	Sone at Indrapuri Dam, Dehri-on-Sone. Dist.- Rohtas	Minimum	7.54	7.5	1.4	2700	680	Class-D
		Maximum	8.35	9.0	1.9	28000	2600	
		Average	7.95	8.44	1.68	9900	1452	

41	Sone River at Banzari near Sun Temple. Dist.- Rohtas	Minimum	7.62	7.8	1.4	1100	610	Class-D
		Maximum	8.39	9.2	1.6	28000	17000	
		Average	7.97	8.48	1.46	14300	6542	
42	Sone River at Dehri-on-Sone Bridge, Dist- Rohtas.	Minimum	7.50	7.3	1.7	11000	1400	Class-D
		Maximum	8.20	8.6	2.3	92000	11000	
		Average	7.85	8.0	1.94	35400	8860	
43	Sone River at Arwal	Minimum	7.27	7.6	1.4	3300	780	Class-D
		Maximum	8.0	9.0	2.3	28000	3900	
		Average	7.64	8.2	1.76	15660	1836	
44	Sone River Near Water Intake Point, BRBCL, Navinagar, Aurangabad	Minimum	7.74	7.7	1.4	200	200	Class-D
		Maximum	8.29	8.8	1.8	43000	28000	
		Average	7.93	8.28	1.6	21620	8360	
45	Gandak River at Sonepur near Harihar nath Temple. Dist.- Saran	Minimum	7.41	7.0	1.4	7900	1700	Class-D
		Maximum	8.05	9.7	2.4	160000	35000	
		Average	7.75	8.45	1.7	44983	12816	
46	Konhara Ghat at Hajipur, D/S Gandak River. Dist. - Vaishali.	Minimum	7.20	7.4	1.4	17000	3300	Class-D
		Maximum	8.38	9.5	2.1	160000	35000	
		Average	7.81	8.5	1.7	47000	9650	
47	Road Bridge on Gandak River at Hajipur U/S Gandak River. Dist. -Vaishali.	Minimum	7.42	7.6	1.4	11000	200	Class-D
		Maximum	8.50	9.9	1.8	33000	7400	
		Average	7.77	8.9	1.6	18166	3016	
48	Gandak River at Rewaghat, near Road Bridge, Dist.- Muzaffarpur	Minimum	7.28	7.8	1.4	7000	1300	Class-D
		Maximum	8.30	8.9	1.8	28000	8400	
		Average	7.79	8.45	1.6	14666	3266	
49	Gandak at Dumaria ghat, Gopalganj-Pipra Kothi Road Bridge. Dist.- Gopalganj	Minimum	7.35	7.9	1.1	12000	2600	Class-D
		Maximum	8.70	9.0	1.9	43000	9400	
		Average	7.82	8.36	1.5	25500	4216	
50	Budhi Gandak at Lalbagia, Motihari-Dhaka Road, Dist- East Champaran.	Minimum	7.26	4.2	1.5	5500	1700	Class-D
		Maximum	8.35	8.4	2.8	54000	35000	
		Average	7.80	6.21	2.2	22542	10885	
51	Budhi Gandak at Barachakia, East Champaran	Minimum	7.40	3.5	1.6	1400	1300	Class-D
		Maximum	7.92	8.2	2.9	17000	7000	
		Average	7.68	6.98	2.0	6014	3057	
52	Burhi Gandak at Akharaghat near Road Bridge, Dist. - Muzaffarpur.	Minimum	6.8	6.0	1.6	5500	3100	Class-D
		Maximum	8.25	9.5	2.6	160000	35000	
		Average	7.84	7.52	2.17	50642	13957	
53	U/S Burhi Gandak at NH-Road Bridge near Zero mile, Dist.- Muzaffarpur.	Minimum	6.78	6.9	1.4	5500	400	Class-D
		Maximum	8.29	9.9	2.6	160000	28000	
		Average	7.88	8.13	1.95	43100	9437	
54	Burhi Gandak at Samastipur NH Road Bridge near Magardahi ghat Dist.- Samastipur	Minimum	7.15	7.5	1.6	3300	680	Class-D
		Maximum	8.70	8.5	2.5	160000	28000	
		Average	8.09	7.98	2.0	53414	11282	

55	Budhi Gandak at Khagaria Road Bridge, Dist- Khagaria.	Minimum	7.02	6.1	1.7	3300	400	Class-D
		Maximum	8.36	8.7	2.8	92000	14000	
		Average	7.98	7.27	2.1	25512	6887	
56	Punpun River at Patna-Fatuha Road Bridge, Fatuha Dist.- Patna	Minimum	7.26	1.5	2.8	11000	2200	Class-D
		Maximum	7.92	9.2	10.0	160000	160000	
		Average	7.58	4.35	4.17	89125	67837	
57	Punpun River at Punpun near Rail Bridge Dist.- Patna	Minimum	6.27	6.6	1.6	9400	1700	Class-D
		Maximum	8.43	8.2	2.8	92000	22000	
		Average	7.70	7.54	2.04	37080	6360	
58	Punpun River at Kinzer near Road Bridge Dist.- Jehanabad.	Minimum	6.98	7.7	1.6	1100	360	Class-D
		Maximum	8.53	8.6	2.6	92000	54000	
		Average	7.91	8.18	1.86	29800	11492	
59	Punpun River at Obra Aurngabad	Minimum	7.65	7.2	1.4	28000	1100	Class-D
		Maximum	8.4	9.6	2.8	160000	35000	
		Average	7.93	8.36	1.7	84833	14500	
60	Koshi River at Kurshela Bridge, Katihar Dist.- Katihar	Minimum	7.07	6.4	1.6	3300	2200	Class-D
		Maximum	8.3	9.3	2.6	28000	17000	
		Average	7.9	7.7	1.9	10500	5350	
61	Koshi River at Gumatipur, Madhepura Dist.- Madhepura	Minimum	7.62	5.9	1.8	1400	180	Class-D
		Maximum	8.22	8.1	2.8	28000	17000	
		Average	7.74	6.95	2.3	10300	4701	
62	Koshi River at Beerpur Dist.- Supaul	Minimum	7.41	7.6	1.4	1300	780	Class-D
		Maximum	8.45	9.6	1.8	17000	11000	
		Average	7.90	8.15	1.6	5387	2950	
63	Kamala River at Gausa ghat, Dist.- Darbhanga.	Minimum	7.53	0.4	2.1	13000	1500	Class-D
		Maximum	7.94	6.8	4.0	160000	35000	
		Average	7.69	4.8	2.5	54166	15400	
64	Kamla River at Jeewach ghat Dist.- Darbhanga.	Minimum	7.1	4.2	2.0	14000	2600	Class-D
		Maximum	7.91	7.2	2.7	92000	11000	
		Average	7.58	5.96	2.25	32833	9633	
65	Kamala River at Benipatti, Madhubani Dist.- Madhubani	Minimum	7.4	5.5	1.4	5500	1700	Class-D
		Maximum	8.10	9.5	2.8	92000	54000	
		Average	7.75	7.4	1.8	45916	22900	
66	Kamala River at Kamala ghat, Jaynagar Dist.- Madhubani	Minimum	7.25	6.6	1.4	24000	2000	Class-D
		Maximum	8.62	9.7	2.4	160000	160000	
		Average	8.00	8.02	1.8	92800	45520	
67	Bagmati River at Muzaffarpur, Sitamarhi Road Bridge near Janar Bedor Dist.- Sitamarhi.	Minimum	7.50	7.6	1.4	3300	2200	Class-D
		Maximum	8.50	9.5	1.8	28000	11000	
		Average	7.92	8.65	1.6	13766	5466	
68	Bagmati River at Darbhanga-Samastipur Road Bridge, near Hanuman Nagar. Dist.- Darbhanga.	Minimum	7.22	7.0	1.5	6300	2400	Class-D
		Maximum	8.83	9.5	2.6	28000	11000	
		Average	8.09	8.5	2.1	16216	5366	

69	Bagmati River (2 nd Stream) U/S Darbhanga Dist.- Darbhanga	Minimum	7.40	5.0	2.0	4000	980	Class-D
		Maximum	8.06	7.4	2.7	92000	22000	
		Average	7.76	6.51	2.2	32428	9182	
70	Bagmati River (2 nd Stream) D/S Darbhanga Dist.- Darbhanga	Minimum	7.55	2.9	1.8	28000	4000	Class-D
		Maximum	8.07	7.2	4.2	92000	35000	
		Average	7.81	5.8	2.6	42142	16242	
71	Sikrahana River at Chanpatia Road Bridge, West Champaran	Minimum	7.16	0.0	1.6	3900	1300	Class-D
		Maximum	7.60	7.5	7.0	160000	35000	
		Average	7.41	3.84	3.61	32500	10028	
72	Sikrahana River at Lalparasa near Sugauli-Raxaul Road Bridge, East Champaran	Minimum	7.42	0.0	1.4	6800	1100	Class-D
		Maximum	8.15	8.5	4.0	28000	13000	
		Average	7.72	5.51	2.5	15400	7057	
73	Sikrahna River at Lauriya- Hari nagar Road Bridge Dist.- west Champaran	Minimum	7.54	6.2	1.7	9400	1100	Class-D
		Maximum	8.10	8.5	2.5	28000	14000	
		Average	7.82	7.6	2.05	19066	7966	
74	Sikrahna River at Lauriya - Narkatiaganj Road Bridge West Champaran.	Minimum	6.98	0.0	2.0	11000	780	Class-D
		Maximum	7.60	8.0	10.0	160000	160000	
		Average	7.43	2.67	5.3	67857	36397	
75	Daha River at Rajendra Road Bridge, Siwan. Dist.- Siwan	Minimum	7.2	0.0	2.1	14000	680	Class-D
		Maximum	8.1	9.0	6.0	160000	22000	
		Average	7.54	5.21	3.2	53333	16941	
76	Daha River D/S Rajendra Road Bridge, Siwan	Minimum	7.22	0.0	2.3	2700	930	Class-D
		Maximum	8.15	9.5	10.0	160000	43000	
		Average	7.54	5.15	3.96	45950	16138	
77	Daha River at Itwa Bridge Meerganj-Gopalganj Road, Gopalganj	Minimum	7.38	1.7	1.4	17000	13000	Class-D
		Maximum	8.5	8.3	3.5	160000	160000	
		Average	7.71	6.4	2.04	65600	44800	
78	Daha River at Badar jimi Bazar, Meerganj Dist.- Siwan	Minimum	7.29	6.2	1.6	11000	2200	Class-D
		Maximum	8.3	9.0	2.4	160000	160000	
		Average	7.74	7.94	1.8	64000	42780	
79	Daha River at D/S Sasamusa after Sugar Mill near Road Bridge. Dist.- Gopalganj.	Minimum	7.0	5.2	2.0	17000	7000	Class-D
		Maximum	8.25	7.0	3.0	28000	11000	
		Average	7.60	6.1	2.3	20200	8780	
80	Daha River at U/S Sasamusa, before Sugar Mill, Dist- Gopalganj	Minimum	7.28	5.4	1.9	7000	1700	Class-D
		Maximum	8.3	7.9	2.4	21000	11000	
		Average	7.09	6.86	2.08	12600	4900	
81	Harbaura River U/S at Nakatiaganj befor Sugar Mill, West Champaran	Minimum	7.39	5.1	1.4	4900	450	Class-D
		Maximum	7.99	9.8	2.1	35000	17000	
		Average	7.64	7.9	1.8	13842	4878	
82	Harbaura River D/S at Nakatiaganj after Sugar Mill, West Champaran	Minimum	7.16	3.2	1.6	7900	2200	Class-D
		Maximum	7.85	8.5	4.0	92000	17000	
		Average	7.49	6.35	2.4	29557	11028	

83	Ramrekha River U/S at Harinagar(before Sugar Mill) West Champaran.	Minimum	6.75	0.0	2.2	9300	1700	Class-D
		Maximum	7.6	5.8	5.3	160000	160000	
		Average	7.10	3.42	3.78	62328	51485	
84	Ramrekha River D/S at Harinagar (after Sugar Mill) West Champarasn	Minimum	6.23	0.0	2.4	23000	1400	Class-D
		Maximum	7.24	5.6	9.0	160000	160000	
		Average	6.88	3.02	4.57	67714	57000	
85	U/S Manusmar River at Bakhari, Riga Dist.- Sitamarhi	Minimum	7.41	5.2	1.5	11000	780	Class-D
		Maximum	8.05	8.7	2.7	160000	160000	
		Average	7.85	7.5	1.95	52000	30697	
86	D/S Manusmar River at Uphraulia, Riga. Dist.- Sitamarhi	Minimum	6.53	0.0	1.4	14000	450	Class-D
		Maximum	8.20	8.0	6.0	160000	160000	
		Average	7.66	6.3	2.6	63000	34664	
87	Manusmar Rivar at Parshurampur, Riga-Belsund Road, Dist-Sitamarhi	Minimum	7.05	0.0	1.8	7900	930	Class-D
		Maximum	7.88	7.2	4.4	160000	160000	
		Average	7.56	4.8	2.9	47985	28747	
88	Lakhandei River U/S, Sitamarhi, Dist-Sitamarhi	Minimum	7.48	6.8	1.8	11000	2100	Class-D
		Maximum	8.04	8.5	3.1	160000	35000	
		Average	7.94	7.6	2.3	64333	15000	
89	Lakhandei River D/S, Sitamarhi, Dist-Sitamarhi	Minimum	7.18	1.1	2.5	14000	11000	Class-D
		Maximum	7.52	4.7	3.2	160000	160000	
		Average	7.39	3.02	2.92	50400	43600	
90	U/S Kohra River at Rajghat, Manjholia Dist.- West Champaran.	Minimum	7.3	4.5	1.7	7900	2100	Class-D
		Maximum	8.32	7.6	2.4	28000	22000	
		Average	7.80	6.3	2.08	14916	7642	
91	D/S Kohra River at Rajghat, Manjholia Dist.- West Champaran.	Minimum	6.58	0.0	2.2	13000	180	Class-D
		Maximium	7.53	5.9	92	92000	54000	
		Average	7.22	3.9	15.72	32428	16668	
92	Sirsia River near Raxaul-Beerganj Check Post, Road Bridge, Raxaul Dist.- East Champaran	Minimum	6.80	0.0	3.6	22000	1700	Class-D
		Maximum	7.60	4.4	10.0	160000	160000	
		Average	7.23	0.73	6.1	117500	70116	
93	D/S Sirsia River at Koriatola, near Temple, Raxaul Dist.- East Champaran	Minimum	6.92	0.0	4.0	35000	1400	Class-D
		Maximum	7.32	5.1	6.8	160000	160000	
		Average	7.13	0.85	5.61	118333	70066	
94	Dhos River at (Sahar ghat) Dist.-Madhubani	Minimum	7.06	4.5	1.5	14000	4100	Class-D
		Maximum	8.02	8.2	5.2	160000	28000	
		Average	7.59	6.7	2.75	50000	14850	
95	Dhos River at Madhuvapur Dist.-Madhubani	Minimum	7.2	4.8	1.7	17000	1700	Class-D
		Maximum	8.02	8.5	5.6	92000	28000	
		Average	7.70	6.3	2.75	38166	13900	
96	Mahananda River at Thakurganj-Kishanganj Road Bridge Dist.-Kishanganj.	Minimum	6.98	6.8	1.4	5500	180	Class-D
		Maximum	8.7	10.3	2.2	28000	17000	
		Average	7.77	8.06	1.7	18850	6522	

97	Parmar River at Jogbani Dist.- Araria	Minimum	7.20	6.0	1.5	5500	360	Class-D
		Maximum	8.15	8.7	2.8	160000	28000	
		Average	7.62	7.31	2.2	31475	7832	
98	Harha River at Bagha-Lauriya Bridge, Dist-West Champaran	Minimum	7.42	3.7	1.7	7000	1100	Class-D
		Maximum	8.0	8.0	2.3	54000	54000	
		Average	7.77	6.9	2.08	22000	13983	
99	Kawar Lake at Manghoul, Begusarai Dist.- Begusarai	Minimum	-	-	-	-	-	
		Maximum	-	-	-	-	-	
		Average	-	-	-	-	-	
100	Motijheel Lake at Motihari near Gyatri Mandir, Dist-East Champarna	Minimum	7.64	9.5	1.4	1200	180	Class-D
		Maximum	9.73	11.3	10.0	54000	22000	
		Average	8.37	10.1	4.0	16616	5896	
101	Dighi Talab at Gaya near Kachhari Dist.- Gaya	Minimum	7.66	7.8	2.6	1100	2100	Class-D
		Maximum	7.92	13.0	4.5	160000	28000	
		Average	7.81	9.36	3.24	47420	10100	
102	Suraj Kund Talab at Gaya near Vishnupad, Temple Dist.- Gaya	Minimum	7.81	7.8	2.6	3300	930	Class-D
		Maximum	8.09	11.5	4.1	35000	11000	
		Average	7.93	9.7	3.34	22060	3746	
103	Sikandarpur Lake, Dist.- Muzaffarpur.	Minimum	7.23	7.0	1.9	11000	1400	Class-D
		Maximum	9.50	10.5	8.8	160000	35000	
		Average	8.44	8.45	6.96	42833	9533	



BIHAR STATE POLLUTION CONTROL BOARD
Privesh Bhawan, NSB-2, Patilputra Industrial Area
Patilputra, Patna – 800 010

Water Quality Status of River Ganga and its Tributaries during the Year (2018-2019)
Excluding Rainy Season (August to October)

Sl. No.	Sampling Point		pH	D.O.	B.O.D.	T.C.	F.C.	Designated best use
				mg/L	mg/L	MPN/100ml	MPN/100ml	
1	Ganga at Chausa karmnasa D/S Confluence, Buxar	Minimum	7.25	7.4	1.5	6300	2600	Class-D
		Maximum	8.23	9.8	2.3	29000	21000	
		Average	7.82	8.55	1.77	13787	8600	
2	Ganga at Ramrekha ghat, Buxar. Dist. - Buxar	Minimum	7.47	7.2	1.7	7000	3300	Class-D
		Maximum	8.20	9.6	2.8	35000	17000	
		Average	7.85	8.16	2.28	16500	6925	
3	Ganga at D/S Buxar near Road Bridge. Dist. - Buxar	Minimum	7.22	7.0	1.7	7000	3100	Class-D
		Maximum	8.21	9.6	2.6	15000	7900	
		Average	7.86	8.17	2.18	11700	6087	
4	Ganga River at Jail Ghat, Buxar	Minimum	7.18	7.2	1.7	7000	3100	Class-D
		Maximum	8.29	9.5	2.5	29000	21000	
		Average	7.79	8.3	2.06	14175	8312	
5	Ganga at Ara - Chhapra Near Road Bridge Ara, Dist. Bhojpur.	Minimum	7.30	7.7	1.5	3800	1700	Class-C
		Maximum	7.94	9.1	2.0	4600	2100	
		Average	7.63	8.4	1.71	4228	1971	
6	Ganga River at water intake point Mauzampur Block, Barhara, Dist- Bhojpur, Area	Minimum	7.35	7.8	1.4	3300	1700	Class-C
		Maximum	8.03	9.2	1.9	4700	2200	
		Average	7.72	8.55	1.58	4142	2014	
7	Ganga at Danapur near Pipapul. Dist. - Patna	Minimum	7.44	7.5	1.3	5500	2600	Class-D
		Maximum	8.30	9.4	2.4	15000	7000	
		Average	7.74	8.35	1.8	8355	4077	
8	Ganga at U/S Patna, Kurji. Dist. - Patna	Minimum	7.21	7.2	1.5	5800	2600	Class-D
		Maximum	8.20	9.5	2.5	14000	7900	
		Average	7.72	8.18	1.94	8922	4288	
9	Ganga River at Gulabi Ghat, Patna	Minimum	7.31	6.7	2.2	6800	3100	Class-D
		Maximum	8.25	8.5	2.7	29000	21000	
		Average	7.80	7.8	2.51	15088	7955	
10	Ganga at Gandhighat, NIT, Patna	Minimum	7.08	7.0	1.9	11000	4000	Class-D
		Maximum	8.21	8.8	2.6	35000	26000	
		Average	7.72	7.90	2.33	21222	10244	
11	Ganga at D/S Patna, Galghat Dist. Patna.	Minimum	7.42	6.6	2.0	11000	4000	Class-D
		Maximum	8.20	8.8	2.8	29000	21000	
		Average	7.79	7.9	2.36	18666	11700	
12	Ganga at Malsalami, Patna City Dist. - Patna	Minimum	6.9	7.2	1.5	5500	2600	Class-D
		Maximum	8.23	9.5	2.4	7000	3600	
		Average	7.64	8.28	1.53	6433	3044	

		Minimum	6.34	7.0	1.7	14000	6100	Class
13	Ganga Before Confluence of Punpun River at Trveni Ghat Fatuha, Patna Dist. - Patna.	Maximum	8.16	9.5	2.5	35000	21000	Class-D
		Average	7.54	8.05	1.94	20222	10022	
		Minimum	6.40	6.6	2.2	6100	2600	
14	Ganga at Kewala ghat, Fatuha Dist.- Patna	Maximum	8.13	8.5	2.7	7000	4500	Class-D
		Average	7.39	7.5	2.44	6588	3211	
		Minimum	7.10	7.4	1.2	5500	2600	
15	Ganga at Kachchi Dargah-Bidupur Road Bridge, Dist-Patna	Maximum	8.21	9.6	2.2	7000	3600	Class-D
		Average	7.74	8.5	1.7	6222	3011	
		Minimum	6.35	7.3	1.3	5500	2600	
16	Ganga at Bakhtiyarpur-Tajpur Road Bridge near Athamalgola, Dist-Patna	Maximum	8.15	10.0	2.5	7000	4600	Class-D
		Average	7.63	8.57	1.9	6557	3257	
		Minimum	7.09	7.4	1.9	7000	3100	
17	Ganga at U/S Mokama, Mahadeo Asthan Dist.- Patna.	Maximum	8.36	9.4	2.4	15000	7000	Class-D
		Average	7.68	8.11	2.11	10575	5275	
		Minimum	7.28	7.0	2.4	14000	6100	
18	Ganga at D/S Mokama near Rajendra Bridge, Simarla Ghat Patna	Maximum	8.40	8.0	2.6	32000	21000	Class-D
		Average	7.68	7.54	2.52	22571	13171	
		Minimum	7.13	7.0	1.6	6300	3100	
19	Ganga at Umanath Ghat Barh Dist.- Patna	Maximum	8.40	9.8	2.4	13000	7900	Class-D
		Average	7.58	8.25	1.94	8900	3971	
		Minimum	6.92	7.2	1.7	5500	2600	
20	Ganga U/S of NTPC Water Intake Point, Barh Dist.- Patna	Maximum	8.28	9.6	2.5	11000	4500	Class-D
		Average	7.63	8.2	2.0	7228	3428	
		Minimum	6.98	7.0	1.8	7000	3100	
21	Ganga D/S of NTPC Water Intake Point, Barh Dist.- Patna	Maximum	8.37	9.3	2.5	13000	7900	Class-D
		Average	7.65	8.08	2.08	10714	4857	
		Minimum	7.29	7.2	1.4	11000	4000	
22	Ganga at Barahiya, Nepaly Tola, Maranchi Dist. - Lakhisaral	Maximum	8.39	9.1	2.3	14000	12000	Class-D
		Average	7.83	8.1	1.9	11857	5871	
		Minimum	6.76	7.0	1.5	6300	2600	
23	Ganga at U/S Munger near Kasth harini ghat. Dist.- Munger	Maximum	8.09	10.2	2.4	32000	21000	Class-D
		Average	7.75	8.55	2.06	16787	8900	
		Minimum	6.87	7.4	1.7	7000	3800	
24	Ganga at D/S Munger near Crematorium Ghat Dist. - Munger	Maximum	8.16	10.1	2.6	35000	21000	Class-D
		Average	7.81	8.46	2.32	19875	11375	
		Minimum	6.96	7.4	1.5	7000	3800	
25	Ganga at U/S Sultanganj, Ajaalbi Nath Dist.- Bhagalpur	Maximum	8.18	10.0	2.3	29000	21000	Class-D
		Average	7.82	8.45	1.97	15950	9800	
		Minimum	7.05	6.9	1.8	7000	3800	
26	Ganga at D/S Sultanganj at Cremation ghat Dist.- Bhagalpur	Maximum	8.20	9.8	2.8	32000	21000	Class-D
		Average	7.88	8.21	2.32	19000	10362	
		Minimum	7.05	6.9	1.8	7000	3800	

27	Ganga River at Champa Nagar, Bhagalpur. Dist.- Bhagalpur	Minimum	7.02	7.6	1.5	9300	4000	Class-D
		Maximum	8.13	9.7	2.3	22000	11000	
		Average	7.76	8.75	1.82	13228	6657	
28	Ganga at D/S Bhagalpur near Bararighat. Dist.- Bhagalpur	Minimum	7.29	7.3	2.0	7000	3800	Class-D
		Maximum	8.17	8.5	2.7	29000	21000	
		Average	7.78	7.92	2.3	19000	11975	
29	U/S Ganga at Bhagalpur kuppa ghat Dist.- Bhagalpur	Minimum	7.05	7.5	1.4	6300	2600	Class-D
		Maximum	8.08	9.0	2.4	32000	21000	
		Average	7.65	8.25	1.88	15112	8487	
30	Ganga at Kahalgaon near Jahajghat. Dist.- Bhagalpur	Minimum	7.17	7.7	1.6	7000	3800	Class-D
		Maximum	8.05	9.5	2.2	22000	11000	
		Average	7.75	8.47	1.91	12750	5862	
31	Ganga D/S at Kahalgaon near Cremation Ghat.	Minimum	7.54	7.4	1.9	11000	4000	Class-D
		Maximum	8.05	9.3	2.6	29000	21000	
		Average	7.85	8.08	2.27	16500	9787	
32	Ganga at the Confluence of Sone River at Doriganj, Chapra. Dist. - Saran	Minimum	7.23	7.8	1.7	6300	3100	Class-D
		Maximum	8.01	9.8	2.0	35000	13000	
		Average	7.66	8.48	1.88	13185	4957	
33	Ganga River near maa Ambika Sthan, Aami, Dist-Saran	Minimum	7.17	7.1	2.1	13000	6100	Class-D
		Maximum	8.76	9.7	2.6	29000	21000	
		Average	7.84	8.01	2.31	18285	10728	
34	Ghaghara at Chapra near Ribilganj.near Mangh Dist.- Saran	Minimum	6.55	7.7	1.5	4000	2100	Class-D
		Maximum	8.26	9.8	2.6	22000	11000	
		Average	7.59	8.63	1.87	9675	4562	
35	Sone River at Banzari near Sun Temple. Dist.- Rohtas	Minimum	7.16	8.5	1.3	4000	1700	Class-C
		Maximum	8.26	9.6	1.6	5800	3300	
		Average	7.72	8.87	1.46	4375	2100	
36	Sone at Indrapuri Dam, Dehri-on-Sone. Dist.- Rohtas	Minimum	7.36	8.3	1.1	4000	1700	Class-D
		Maximum	8.18	9.4	2.0	7000	3600	
		Average	7.70	8.76	1.63	5350	2700	
37	Sone River at Dehri-on-Sone Bridge, Dist- Rohtas.	Minimum	7.05	7.6	1.7	4000	1700	Class-D
		Maximum	8.13	8.9	2.3	7000	6800	
		Average	7.70	8.4	2.03	5825	3100	
38	Sone at Nasiriganj Dam. Dist.- Rohtas	Minimum	7.48	8.2	1.8	6300	2600	Class-D
		Maximum	8.48	9.0	2.4	11000	4000	
		Average	7.78	8.56	2.06	9412	3600	
39	Sone River at Bahiyara. Dist.- Bhojpur	Minimum	7.26	7.7	1.5	4600	1700	Class-D
		Maximum	8.05	9.5	1.9	13000	7900	
		Average	7.58	8.52	1.74	6614	3428	
40	Sone at Koelwar near Mandir. Dist.- Bhojpur	Minimum	7.17	7.5	1.5	6300	2600	Class-D
		Maximum	8.02	9.3	2.4	29000	21000	
		Average	7.55	8.35	1.96	14912	7612	

41	Gandak River at Sonepur near Harihar nath Temple. Dist.- Saran	Minimum	6.43	7.4	2.0	11000	4000	Class-D
		Maximum	8.50	9.2	2.6	35000	13000	
		Average	7.68	8.13	2.28	18125	7850	
42	Konhara Ghat at Hajipur, D/S Gandak River. Dist. - Valshali.	Minimum	6.90	7.5	1.5	4600	1700	Class-D
		Maximum	8.55	9.1	2.5	54000	24000	
		Average	7.73	8.32	2.05	13250	6000	
43	Road Bridge on Gandak River at Hajipur U/S Gandak River. Dist. -Valshali.	Minimum	6.90	7.8	1.5	4000	2100	Class-D
		Maximum	8.50	9.3	2.2	28000	13000	
		Average	7.70	8.47	1.81	9412	4425	
44	Gandak River at Rewaghat, near Road Bridge, Dist.- Muzaffarpur	Minimum	7.62	7.8	1.7	4000	1700	Class-D
		Maximum	8.44	9.2	1.9	9300	6800	
		Average	7.94	8.38	1.81	6114	3128	
45	Gandak at Dumaria ghat, Gopalganj- Pipra Kothi Road Bridge. Dist.- Gopalganj	Minimum	7.58	7.7	1.5	4000	1700	Class-D
		Maximum	8.12	9.5	2.1	11000	7800	
		Average	7.92	8.5	1.7	6014	3071	
46	Budhi Gandak at Lalbagla, Motihari-Dhaka Road, Dist- East Champaran.	Minimum	7.09	7.3	1.5	4600	2100	Class-D
		Maximum	9.06	8.7	2.5	14000	7900	
		Average	7.96	7.96	2.16	8650	4375	
47	Burhi Gandak at Akharaghat near Road Bridge, Dist. - Muzaffarpur.	Minimum	7.59	7.9	1.7	6100	2600	Class-D
		Maximum	8.34	10.0	2.8	11000	4000	
		Average	7.90	8.8	2.2	7242	3342	
48	U/S Burhi Gandak at NH-Road Bridge near Zero mile , Dist. - Muzaffarpur.	Minimum	7.46	8.0	1.3	5500	3100	Class-D
		Maximum	8.28	10.2	2.1	11000	4500	
		Average	7.85	9.07	1.72	7328	3528	
49	Burhi Gandak at Samastipur NH Road Bridge near Magardahl ghat Dist.- Samastipur	Minimum	7.10	7.9	1.3	5800	3100	Class-D
		Maximum	8.22	10.0	2.3	11000	6800	
		Average	7.76	9.36	1.73	7733	3933	
50	Budhi Gandak at Khagaria Road Bridge, Dist- Khagaria.	Minimum	7.27	7.7	1.7	4000	2100	Class-D
		Maximum	8.43	9.6	2.6	7000	4500	
		Average	7.69	8.25	2.18	6112	3175	
51	Daha River at Rajendra Road Bridge, Siwan. Dist.- Siwan	Minimum	7.23	0.0	2.4	11000	4000	Class-D
		Maximum	7.46	8.5	5.0	160000	92000	
		Average	7.36	4.37	3.34	38285	21285	
52	Daha River at Itwa Bridge, Meerganj-Gopalganj Road Bridge Dist.- Gopalganj.	Minimum	7.31	5.5	2.0	4000	1700	Class-D
		Maximum	8.06	9.2	2.9	13000	7900	
		Average	7.71	8.08	2.41	7314	3928	
53	Daha River at Badar Jmi Bazar, Meerganj Dist.- Siwan	Minimum	7.34	6.0	2.3	4600	2100	Class-D
		Maximum	8.45	9.4	2.8	92000	17000	
		Average	7.82	7.91	2.44	18428	5028	
54	U/S Daha River at Sasamusa, before Sugar Mill.	Minimum	6.72	7.4	2.3	7000	3100	Class-D
		Maximum	7.49	8.6	2.6	11000	4000	
		Average	7.19	7.83	2.43	9666	3700	

	D/S Daha River at Sasamusa after Sugar Mill near Road Bridge. Dist.- Gopalganj.	Minimum	7.45	6.4	2.6	13000	6100	Class-D
		Maximum	7.52	7.2	2.8	14000	7900	
		Average	7.49	6.76	2.7	13666	4700	
56	Punpun River at Patna-Fatuha Road Bridge, Fatuha Dist.- Patna	Minimum	6.42	0.0	2.8	6300	2600	Class-D
		Maximum	7.96	7.2	8.0	11000	8300	
		Average	7.27	3.03	4.84	9922	4222	
57	Punpun River at Punpun near Rail Bridge Dist.- Patna	Minimum	7.12	7.2	2.4	4000	1700	Class-D
		Maximum	8.38	8.6	2.7	11000	6800	
		Average	7.62	7.66	2.56	8025	3537	
58	Punpun River at Kinzer near Road Bridge Dist.- Jehanabad.	Minimum	7.39	8.7	1.4	5800	2600	Class-D
		Maximum	8.34	10.5	1.9	7000	4500	
		Average	7.90	9.37	1.63	6412	3250	
59	Sikrahna River near Chanpatia Road Bridge, Chanpatia Dist.- East Champaran	Minimum	6.90	0.0	2.5	6300	1700	Class-D
		Maximum	7.69	8.1	95	14000	7900	
		Average	7.29	5.48	13.0	10066	4455	
60	Sikrahna River at Lal Parsa, near Sugauli-Raxaul Road Bridge Dist.- East Champaran	Minimum	6.69	2.5	1.8	6300	2600	Class-D
		Maximum	8.16	9.0	4.0	15000	7000	
		Average	7.66	6.65	2.65	10733	4588	
61	Sikrahna River at Lawri- Hari nagar Road Bridge Dist.- west Champaran	Minimum	5.62	0.0	1.8	7000	3800	Class-D
		Maximum	8.14	9.0	95	29000	21000	
		Average	7.33	6.15	13.68	13666	5444	
62	Sikrahna River at Lawri- Narkatlaganj Road Bridge West Champaran.	Minimum	7.17	0.0	1.9	6300	2600	Class-D
		Maximum	7.72	8.6	135	22000	11000	
		Average	7.37	5.43	18.14	13177	6400	
63	U/S Harbora River before Sugar Mill, near Road Bridge, Narkatlaganj Dist.- west Champaran	Minimum	6.28	6.4	1.5	6300	2600	Class-D
		Maximum	8.13	9.5	2.6	15000	7800	
		Average	7.42	7.45	2.16	10255	4811	
64	D/S Harbora River at Narkatlaganj, near Rly. Bridge Dist.- west Champaran	Minimum	5.54	0.0	2.6	11000	4000	Class-D
		Maximum	8.02	7.5	125	29000	21000	
		Average	6.84	4.44	17.78	19666	11577	
65	U/S Ramrekha River at Harinagar Dist.- west Champaran	Minimum	6.67	1.5	2.6	6300	2600	Class-D
		Maximum	7.73	6.0	8.4	9300	6800	
		Average	7.10	4.76	3.46	7122	3666	
66	D/S Ramrekha River at Harinagar Dist.- west Champaran	Minimum	6.09	0.0	2.9	7000	3100	Class-D
		Maximum	7.71	5.0	12.0	14000	12000	
		Average	6.85	3.63	4.26	10333	5677	
67	U/S Kohra River at Rajghat, Manjholla Dist.- West Champaran.	Minimum	6.86	4.9	1.6	7000	3100	Class-D
		Maximum	7.95	9.5	2.8	14000	7900	
		Average	7.48	7.58	2.2	10366	5433	
68	D/S Kohra River at Rajghat, Manjholla Dist.- West Champaran.	Minimum	5.69	0.0	2.2	11000	4000	Class-D
		Maximum	8.26	8.9	8.0	35000	21000	
		Average	7.18	5.8	4.24	16444	8344	

69	Sirsia River near Raxaul-Beerganj Check Post, Road Bridge, Raxaul Dist.- East Champaran	Minimum	6.89	0.0	6.0	7000	3100	Class-D
		Maximum	7.47	0.0	14.0	29000	21000	
		Average	7.20	0.0	10.25	14875	8625	
70	D/S Sirsia River at Korlatola, near Temple, Raxaul Dist.- East Champaran	Minimum	6.95	0.0	8.0	15000	6100	Class-D
		Maximum	7.57	0.0	12.0	32000	21000	
		Average	7.20	0.0	9.25	22750	13887	
71	Kamala River at Benipatti, Madhubani Dist.- Madhubani	Minimum	6.48	5.5	1.8	5500	2600	Class-D
		Maximum	8.08	9.8	2.7	15000	7000	
		Average	7.57	8.3	2.16	7933	3983	
72	Kamala River at Gausa ghat, Dist.- Darbhanga.	Minimum	7.01	0.7	1.5	4600	2600	Class-D
		Maximum	7.98	9.8	6.0	7000	4500	
		Average	7.48	6.15	3.11	6333	3033	
73	Kamla River at Jeewach ghat Dist.- Darbhanga.	Minimum	6.78	6.0	1.8	4000	1700	Class-D
		Maximum	7.80	10.0	2.8	13000	7900	
		Average	7.47	7.62	2.34	8400	4000	
74	Kamala River at Kamala ghat, Jaynagar Dist.- Madhubani	Minimum	7.43	8.1	1.4	4000	1700	Class-D
		Maximum	8.11	10.0	2.1	11000	6100	
		Average	7.8	9.0	1.68	7116	3466	
75	Bagmati River at Muzaffarpur, Sitamarhi Road Bridge near Janar Bedor Dist.- Sitamarhi.	Minimum	6.73	7.1	1.5	4000	1700	Class-D
		Maximum	8.30	8.9	2.3	13000	7900	
		Average	7.60	8.07	1.95	6300	3214	
76	Bagmati River at Darbhanga-Samastipur Road Bridge, near Hanuman Nagar. Dist.- Darbhanga.	Minimum	7.32	6.0	1.9	6100	2600	Class-D
		Maximum	8.25	10.0	2.5	11000	4500	
		Average	7.79	8.7	2.05	7250	3400	
77	Bagmati River (2 nd Stream) U/S Darbhanga Dist.- Darbhanga	Minimum	7.13	7.0	1.8	4000	1700	Class-D
		Maximum	7.85	8.9	4.2	22000	17000	
		Average	7.51	7.98	2.5	8957	5000	
78	Bagmati River (2 nd Stream) D/S Darbhanga Dist.- Darbhanga	Minimum	7.05	6.9	2.1	6300	2600	Class-D
		Maximum	7.85	8.5	4.5	26000	21000	
		Average	7.50	7.7	2.74	11185	6171	
79	Koshi River at Kurshela Bridge, Katihar Dist.- Katihar	Minimum	7.02	6.0	1.6	4000	2100	Class-D
		Maximum	8.72	9.2	2.5	17000	13000	
		Average	7.70	7.97	1.97	7000	4085	
80	Koshi River at Gumatipur, Madhepura Dist.- Madhepura	Minimum	7.14	7.2	1.5	4000	2100	Class-D
		Maximum	7.76	9.0	2.5	7900	4900	
		Average	7.45	8.07	1.98	6271	3114	
81	Koshi River at Beerpur Dist.- Supaul	Minimum	7.16	7.4	1.5	4000	2100	Class-D
		Maximum	8.21	10.5	2.3	7000	3100	
		Average	7.52	8.47	1.9	5600	2471	
82	U/S Manusmar River at Bakharl, Riiga Dist.- Sitamarhi	Minimum	6.41	6.5	1.3	5800	2600	Class-D
		Maximum	8.26	9.0	2.5	14000	11000	
		Average	7.42	8.05	1.92	8771	4371	

	D/S Manusmar River at Uphraulla, Riga. Dist.- Sitamarhi	Minimum	6.32	4.6	2.0	7000	3100	Class-D
		Maximum	7.87	8.2	6.0	26000	21000	
		Average	7.22	6.48	3.11	15285	9442	
84	Dhos River at Madhuvapur (Sahar ghat) Dist. -Madhubani	Minimum	6.86	6.0	1.9	6300	2600	Class-D
		Maximum	7.95	8.7	5.6	7000	4500	
		Average	7.57	7.46	2.91	6583	3316	
85	Mahananda River at Thakurganj- Kishanganj Road Bridge Dist.- Kishanganj.	Minimum	7.26	7.3	1.8	4000	2100	Class-D
		Maximum	8.16	8.9	2.1	7000	4000	
		Average	7.54	8.2	1.9	5757	2900	
86	Parmar River at Jogbani Dist.- Araria	Minimum	7.04	7.0	1.4	4600	2100	Class-D
		Maximum	8.39	10.0	2.6	6800	4500	
		Average	7.45	7.95	2.2	5828	2842	
87	Kawar Lake at Manghoul, Begusaral Dist.- Begusaral	Minimum	7.20	9.1	2.4	11000	4000	Class-D
		Maximum	8.51	14.8	2.9	14000	7000	
		Average	7.76	10.32	2.73	11750	4900	
88	Dighi Talab at Gaya near Kachhari Dist.- Gaya	Minimum	7.01	7.3	2.5	11000	4000	Class-D
		Maximum	8.37	9.1	2.9	35000	22000	
		Average	7.61	8.2	2.76	17111	9022	
89	Suraj Kund Talab at Gaya near Vishnupad, Temple Dist.- Gaya	Minimum	7.05	7.2	2.2	6300	2600	Class-D
		Maximum	8.30	9.8	2.9	22000	17000	
		Average	7.69	8.57	2.6	10700	5300	
90	Moti Jheel Lake at Motihari near Gayatri, Mandiri Dist.- East Champaran	Minimum	7.26	8.0	2.3	11000	4000	Class-D
		Maximum	9.97	12.6	3.5	14000	11000	
		Average	8.38	10.03	2.73	12444	6333	
91	Sikandarpur Lake, Dist.- Muzaffarpur.	Minimum	7.30	7.8	2.0	7000	3100	Class-D
		Maximum	8.68	10.5	3.0	21000	17000	
		Average	7.94	9.31	2.7	12285	6028	

Primary Water Quality Criteria for Various Uses

Quality Class (Use Class) Designated best use		Parameter			
		pH	Dissolved Oxygen (D.O.) mg/l Min.	Bio-Chemical Oxygen Demand (B.O.D.) mg/l Max.	Total Coliform MPN/100ml Max.
A	Drinking water source without conventional treatment but after disinfections	6.5-8.5	6	2	50
B	Outdoor bathing organized	6.5-8.5	5	3	500
C	Drinking water source with conventional (treatment followed by disinfections)	6.0-9.0	4	3	5000
D	Propagation of Wild life, fisheries	6.5-8.5	4	-	-
E	Irrigation, Industrial Cooling, Controlled Waste Disposal	6.5-8.5	-	-	-

Primary Water Quality Criteria for bathing

pH	6.5 to 8.5
Dissolved Oxygen (DO)	5 mg/L or more
Biochemical Oxygen Demand (BOD)	3 mg/L or less
Fecal Coliform	500 MPN/100mL (Desirable) 2500 MPN/100mL (Maximum Permissible)



BIHAR STATE POLLUTION CONTROL BOARD

Privesh Bhawan, NSB-2, Patilputra Industrial Area
Patilputra, Patna – 800 010

Water Quality Status of River Ganga and its Tributaries during the Year (2017-2018)
Excluding Rainy Season (August to October)

Sl. No	Sampling Station		pH	D.O mg/L	B.O.D mg/L	T.C MPN/100 mL	F.C MPN/100 mL	Designated best use
1.	Ganga at Chausa D/S Karmnasa confluence canal Gate, Buxar	Minimum	7.81	7.6	1.5	5800	2600	Class-D
		Maximum	8.62	10.1	2.4	32000	21000	
		Average	8.19	8.74	1.87	14,244	8555	
2.	Ganga at Ramrekha ghat Buxar	Minimum	7.82	7.4	2.0	5800	2600	Class-D
		Maximum	8.34	9.6	2.4	32000	21000	
		Average	8.03	8.38	2.18	13744	7700	
3.	Ganga at D/S Buxar near Road Bridge Dist - Buxar.	Minimum	7.63	7.2	2.1	5800	2600	Class-D
		Maximum	8.27	9.3	2.6	24000	14000	
		Average	7.99	8.36	2.4	11077	5477	
4.	Ganga River at Jail Ghat, Buxar	Minimum	7.67	7.9	2.0	6300	2600	Class-D
		Maximum	8.31	10.0	2.7	40000	27000	
		Average	7.94	8.7	2.4	16720	9860	
5.	Ganga at Ara-Chhapra Road Bridge koelwar-Barhara Road, Dist.-Bhojpur.	Minimum	7.44	7.5	1.4	3100	1700	Class-C
		Maximum	8.42	9.8	2.2	4600	2300	
		Average	8.1	8.6	1.9	3577	1944	
6.	Ganga River at water intnke point Mauzampur Block, Barhara, Dist.-Bhojpur, Area	Minimum	7.42	8.3	1.4	2100	1700	Class-C
		Maximum	8.07	10.5	1.8	3900	1700	
		Average	7.76	9.4	1.5	3175	1700	
7.	Ganga at Danapur near Pipapul Dist.- Patna	Minimum	7.18	7.3	1.7	4100	1700	Class-D
		Maximum	8.55	14.1	2.6	11000	4000	
		Average	8.03	9.27	1.9	6544	2866	
8.	Ganga at U/S Patna, Kurji Dist.- Patna	Minimum	7.46	7.2	1.9	4700	2200	Class-D
		Maximum	8.43	13.2	2.6	22000	13000	
		Average	7.99	8.7	2.1	10077	5000	
9.	Ganga River at Gulabi Ghat, Patna.	Minimum	7.1	7.4	2.5	11000	4000	Class-D
		Maximum	7.82	13.0	2.8	92000	26000	
		Average	7.6	9.1	2.6	34000	13020	
10.	Ganga at Gandhighat, NIT, Patna	Minimum	7.69	6.5	2.4	4600	2100	Class-D
		Maximum	8.44	13.0	2.9	28000	17000	
		Average	7.92	8.4	2.6	13100	6311	
11.	Ganga at D/S Patna, Gaighat Dist.-Patna.	Minimum	7.01	7.0	1.9	3400	1700	Class-D
		Maximum	8.74	11.7	2.8	32000	17000	
		Average	7.86	8.3	2.5	15244	7222	
12.	Ganga at Malsalami, Patna City Dist.-Patna.	Minimum	7.52	6.2	1.6	3100	2100	Class-D
		Maximum	8.70	10.5	2.7	1,70,000	34000	
		Average	8.04	8.4	2.3	26944	4677	
13.	Ganga Before Confluence of punpun River at Triveni Ghat Fatuha, Patna Dist.- Patna.	Minimum	7.52	6.0	2.0	8400	4000	Class-D
		Maximum	8.60	9.5	2.6	32000	21000	
		Average	7.95	8.02	2.3	17533	9611	
14.	Ganga at Kewala ghat, Fatuha Dist.-Patna.	Minimum	7.34	6.0	1.7	4000	1700	Class-D
		Maximum	8.80	11.2	2.8	15000	11000	
		Average	7.9	8.2	2.3	7833	4111	
15.	Ganga at U/S Mokama, Mahadeo Asthan Dist.-Patna	Minimum	7.37	7.5	1.8	3300	1700	Class-D
		Maximum	8.24	9.8	2.7	32000	21000	
		Average	7.78	8.5	2.1	8277	4555	
16.	Ganga at D/S Mokama near Rajendra Bridge, Simaria Ghat Patna.	Minimum	7.42	6.4	2.2	5800	2600	Class-D
		Maximum	8.05	10.2	2.8	40000	27000	
		Average	7.72	8.2	2.6	13122	6788	
17.	Ganga at Barh Dist.-Patna. (Uma Nath Ghat)	Minimum	7.14	7.2	1.8	3400	1700	Class-D
		Maximum	8.30	11.2	2.5	14000	6100	
		Average	7.68	8.5	2.2	6022	2922	

18.	Ganga U/S of NTPC water intake point, Barh Dist.- Patna	Minimum	7.32	7.4	1.6	3100	2100	Class-D
		Maximum	8.47	10.0	2.6	23000	13000	
		Average	7.83	8.5	2.0	6711	3666	
19.	Ganga D/S of NTPC water intake point, Barh Dist.-Patna	Minimum	7.43	7.5	1.8	3400	1700	Class-D
		Maximum	8.13	11.0	2.6	26000	17000	
		Average	7.75	8.5	2.1	7700	4233	
20.	Ganga at Barahiya, Nepaly Tola, Maranchi Dist.- Lakhisarai.	Minimum	7.40	6.9	2.0	3600	1700	Class-D
		Maximum	7.94	9.8	2.6	38000	26000	
		Average	7.62	8.2	2.4	10075	5825	
21.	Ganga at U/S Munger near Kasthanini ghat, Dist.- Munger.	Minimum	7.21	7.2	1.6	3400	1700	Class-D
		Maximum	8.0	9.6	2.5	79000	27000	
		Average	7.69	8.2	2.0	21533	9911	
22.	Ganga at D/S Munger near Crematorium Ghat Dist.- Munger.	Minimum	7.6	5.8	1.7	4000	2100	Class-D
		Maximum	8.02	9.9	2.6	92000	27000	
		Average	7.81	8.0	2.0	31811	12544	
23.	Ganga at U/S Sultanganj, Ajaibi Nath Dist.- Bhagalpur	Minimum	7.73	5.2	1.6	3100	1700	Class-D
		Maximum	8.0	10.6	2.8	70000	21000	
		Average	7.83	8.2	2.1	26333	9944	
24.	Ganga at D/S Sultanganj at Cremation ghat Dist.-Bhagalpur.	Minimum	7.43	5.0	1.9	4000	1700	Class-D
		Maximum	8.32	9.9	2.9	92000	27000	
		Average	7.79	8.0	2.4	33000	13877	
25.	Ganga River at Champa Nagar Bhagalpur, Dist.- Bhagalpur.	Minimum	7.56	5.9	1.5	6300	2600	Class-D
		Maximum	8.13	11.1	2.8	170000	110000	
		Average	7.87	8.3	2.0	55900	28385	
26.	Ganga at U/S Bhagalpur near Bararighat Dist.- Bhagalpur	Minimum	7.15	6.0	2.2	3100	2100	Class-D
		Maximum	8.0	9.1	2.8	79000	27000	
		Average	7.54	7.4	2.5	25411	9600	
27.	D/S Ganga at Bhagalpur opposite-Kuppa ghat Dist.- Bhagalpur.	Minimum	7.43	6.6	1.5	4000	2100	Class-D
		Maximum	8.15	10.6	2.7	79000	27000	
		Average	7.79	8.4	2.3	25888	10222	
28.	Ganga at Kahalgaon near Jahajghat, Dist.- Bhagalpur	Minimum	7.57	6.6	1.8	3600	1700	Class-D
		Maximum	8.05	9.5	2.6	1,10,000	22000	
		Average	7.89	8.0	2.1	32,100	10111	
29.	Ganga at Kahalgaon near Cremation Ghat.	Minimum	7.53	6.1	2.1	3800	2200	Class-D
		Maximum	7.91	8.8	2.6	130000	79000	
		Average	7.75	7.3	2.3	46257	20171	
30.	Ganga at the Confluence of Sone River at Doriganj, Chapra Dist.- Saran	Minimum	7.01	7.7	1.5	3100	1700	Class-D
		Maximum	8.07	10.6	2.6	15000	7000	
		Average	7.73	8.6	1.9	5700	2833	
31.	Ganga River near Maa Ambika Sthan, Aami, Dist.- Saran	Minimum	6.97	7.9	1.6	14000	6100	Class-D
		Maximum	8.26	10.7	2.8	70000	27000	
		Average	7.61	9.2	2.4	30800	13620	
32.	Ghaghara at Chapra near Ribilganj, Dist.- Saran.	Minimum	7.02	7.8	1.7	3400	1700	Class-C
		Maximum	8.31	10.4	2.6	4600	2100	
		Average	7.70	8.6	2.0	3538	1922	
33.	Sone River at Banzari near Sun Temple. Dist.- Rohtas.	Minimum	7.63	6.9	1.5	3100	1700	Class-C
		Maximum	7.97	10.5	2.0	11000	4000	
		Average	7.78	8.5	1.7	4500	2088	
34.	Sone at Indrapuri Dam, Dehri-on-Sone Dist.- Rohtas	Minimum	7.59	6.6	1.6	3100	1700	Class-D
		Maximum	7.98	10.0	2.0	24000	11000	
		Average	7.77	8.3	1.8	6300	3000	
35.	Sone at Nasiriganj Dam Dist.- Rohtas	Minimum	7.51	6.6	1.7	4000	1700	Class-D
		Maximum	8.20	11.2	2.4	24000	14000	
		Average	7.82	8.5	2.0	8412	4162	
36.	Sone River at Bahiyara Dist.- Bhojpur.	Minimum	7.54	7.4	1.5	3100	1700	Class-D
		Maximum	8.35	10.5	2.2	24000	14000	
		Average	7.95	8.5	1.9	7044	3766	
37.	Sone at Koelwar near Mandir Dist.- Bhojpur.	Minimum	7.31	7.3	1.8	3400	1700	Class-D
		Maximum	8.56	9.4	2.4	79000	27000	
		Average	8.04	8.2	2.1	14978	5666	

38.	Gandak River at Sonepur near Harihar nath Temple Dist.- Saran	Minimum	7.11	7.8	1.7	3400	1700	Class-D
		Maximum	8.11	9.8	2.6	11000	4000	
		Average	7.64	8.4	2.2	5344	2400	
39.	Konhara Ghat at Hajipur D/S Gandak River Dist.- Vaishali.	Minimum	7.51	7.8	1.6	3100	1700	Class-C
		Maximum	8.43	10.1	2.4	4600	2100	
		Average	7.81	8.4	2.0	3622	1833	
40.	Road Bridge on Gandak River at Hajipur U/S Gandak River Dist.- Vaishali.	Minimum	7.29	7.8	1.5	2100	1700	Class-C
		Maximum	8.20	10.2	2.3	4600	2100	
		Average	7.74	8.5	1.9	3577	1922	
41.	Gandak River at Rewaghat, near Road Bridge Dist.- Muzaffarpur.	Minimum	7.04	7.6	1.2	3800	1700	Class-C
		Maximum	7.90	10.4	2.0	4600	2100	
		Average	7.65	8.5	1.7	4166	2033	
42.	Gandak at Dumaria ghat, Gopalganj Pipra kothi Road Bridge Dist.-Gopalganj.	Minimum	6.92	7.7	1.0	3400	1700	Class-C
		Maximum	8.22	9.8	2.1	4600	2100	
		Average	7.81	8.5	1.7	4100	1922	
43.	Burhi Gandak at Akharaghat near Road Bridge Dist.- Muzaffarpur	Minimum	7.64	7.1	2.1	3100	1700	Class-D
		Maximum	8.20	9.8	2.8	14000	6100	
		Average	7.89	7.9	2.5	6322	2966	
44.	U/S Burhi Gandak at NH-Road Bridge near Zero mile Dist.- Muzaffarpur.	Minimum	7.62	7.3	1.8	3100	1700	Class-D
		Maximum	8.32	11.8	2.5	11000	4000	
		Average	7.94	7.8	1.9	6633	2811	
45.	Burhi Gandak at Samastipur NH Road Bridge near Magardahi ghat Dist.-Samastipur.	Minimum	7.86	7.1	1.7	3100	2100	Class-D
		Maximum	8.41	13.2	2.7	24000	14000	
		Average	8.09	9.0	2.2	8362	4250	
46.	Daha River at Rajendra Road Bridge Siwan Dist.- Siwan	Minimum	6.91	2.4	2.4	3600	2100	Class-D
		Maximum	7.88	9.9	3.4	11000	4000	
		Average	7.47	7.05	2.7	6744	3077	
47.	Daha River at Itwa Bridge, Meerganj Gopalganj Road Bridge Dist.-Gopalganj.	Minimum	6.97	7.0	2.2	4000	1700	Class-C
		Maximum	8.35	11.2	2.8	4600	2600	
		Average	7.71	8.1	2.5	4266	2022	
48.	Daha River at Badar Jimi Bazar, Meerganj Dist.- Siwan	Minimum	6.98	6.2	2.2	3100	1700	Class-C
		Maximum	8.37	10.8	2.9	4600	2600	
		Average	7.68	7.7	2.7	3955	2022	
49.	D/S Daha River at Sasamusa after Sugar Mill near Road Bridge Dist.-Gopalganj.	Minimum	6.90	6.8	2.6	4000	2100	Class-C
		Maximum	8.11	9.7	2.9	5800	3300	
		Average	7.69	7.9	2.7	4716	2350	
50.	Punpun River at Patna-Fatuha Road Bridge, Fatuha Dist.-Patna	Minimum	6.40	3.5	2.8	11000	5800	Class-D
		Maximum	8.14	9.0	4.0	79000	27000	
		Average	7.39	6.3	3.0	26666	12433	
51.	Punpun River at Punpun near Rail Bridge Dist.- Patna	Minimum	7.38	6.2	2.1	3300	1700	Class-D
		Maximum	8.47	12.1	2.9	130000	79000	
		Average	7.88	8.2	2.6	30077	15100	
52.	Punpun River at Kinzer near Road Bridge Dist.- Jehanabad.	Minimum	7.51	6.6	1.5	4600	2100	Class-D
		Maximum	8.63	15.0	2.7	110000	22000	
		Average	7.99	8.9	2.3	37277	9333	
53.	Sikrahna River near Chanpatia Road Bridge Chanpatia, Dist.- East Chanparan.	Minimum	7.18	0.0	2.0	3100	1700	Class-D
		Maximum	8.14	8.4	10.0	14000	6100	
		Average	7.58	6.7	3.3	6437	2987	
54.	Sikrahna River at Lal Parsa, Near Sugauli-Raxaul Road Bridge Dist.-East Chanparan.	Minimum	7.19	0.8	2.0	3100	2100	Class-D
		Maximum	8.21	8.1	6.0	14000	11000	
		Average	7.59	6.8	2.8	9437	4525	
55.	Sikrahna River at Lawria-Hari Nagar Road Bridge Dist.- West Champaran	Minimum	5.81	0.0	2.0	4400	2100	Class-D
		Maximum	8.03	9.2	14.8	11000	4000	
		Average	7.48	6.8	3.8	6600	2888	
56.	U/S Harbora River before Sugar Mill near Road Bridge, Narkatiaganj Dist.- West Champarn	Minimum	7.31	7.1	2.0	3100	1700	Class-C
		Maximum	8.65	9.1	2.7	7000	3100	
		Average	7.65	7.9	2.2	4766	2288	
57.	D/S Harbora River at Narkatiaganj near Rly. Bridge Dist.- West Champarn.	Minimum	6.43	0.0	2.0	3400	1700	Class-D
		Maximum	7.86	8.3	14.0	14000	6100	
		Average	7.33	4.9	5.7	6511	2888	

58.	U/S Ramrekha River at Harinagar Dist.- West Champaran.	Minimum	6.58	3.6	1.9	3100	1700	Class-C
		Maximum	7.68	8.0	5.0	7000	3300	
		Average	7.14	6.1	2.9	4455	2266	
59.	D/S Ramrekha River at Harinagar Dist.- West Champaran.	Minimum	6.59	3.0	2.7	3400	1700	Class-D
		Maximum	7.78	7.3	5.0	11000	4000	
		Average	7.08	5.6	3.3	5500	2522	
60.	Sirsia River near Raxaul-Beerganj Check Post, Road Bridge Raxaul Dist East Champaran	Minimum	6.90	0.0	8.0	5600	2600	Class-D
		Maximum	8.01	2.1	15.0	15000	7000	
		Average	7.36	0.26	11.6	7912	3537	
61.	D/S Sirsia River at Koriatola, near Temple Raxaul Dist.- East Champaran	Minimum	6.93	0.0	8.0	7000	3100	Class-D
		Maximum	7.87	3.8	11.0	22000	11000	
		Average	7.39	0.8	9.0	11375	5212	
62.	Kamala River at Benipatti Madhubani Dist.- Madhubani.	Minimum	7.22	7.2	1.8	3100	2100	Class-D
		Maximum	8.01	12.2	2.7	29000	21000	
		Average	7.71	8.3	2.2	8785	5328	
63.	Kamala River at Gausa ghat Dist.- Darbhanga.	Minimum	7.22	1.5	2.6	3100	1700	Class-D
		Maximum	7.96	9.6	5.0	15000	7000	
		Average	7.52	5.9	3.3	5775	2675	
64.	Kamala River at Kamala ghat Jaynagar Dist.- Madhubani.	Minimum	7.45	7.3	1.5	3600	1700	Class-D
		Maximum	8.64	12.0	2.3	32000	17000	
		Average	7.92	8.6	2.0	8285	4171	
65.	Bagmati River at Muzaffarpur Sitamarhi Road Bridge near Janar Bedor Dist.- Sitamarhi.	Minimum	7.51	7.1	1.6	2800	1400	Class-D
		Maximum	8.05	9.0	2.4	22000	11000	
		Average	7.8	7.9	2.01	6275	3162	
66.	Bagmati River at Darbhanga-Samastipur Road Bridge near Hanuman Nagar Dist.- Darbhanga	Minimum	7.62	6.9	1.6	3400	1700	Class-D
		Maximum	8.69	12.8	2.5	29000	21000	
		Average	8.07	8.8	1.9	9687	5412	
67.	Bagmati River (2 nd Stream) U/S Darbhanga Dist.- Darbhanga	Minimum	7.42	7.0	2.1	3900	1700	Class-D
		Maximum	8.04	10.4	2.5	15000	7000	
		Average	7.70	7.7	2.3	5587	2625	
68.	Bagmati River (2 nd Stream) D/S Darbhanga Dist.- Darbhanga.	Minimum	7.35	5.5	2.1	4000	1700	Class-D
		Maximum	7.88	11.4	2.8	32000	17000	
		Average	7.63	7.7	2.5	9275	4587	
69.	Koshi River at Kurshela Bridge, Katihar Dist.- Katihar.	Minimum	7.46	7.2	1.5	3100	1700	Class-D
		Maximum	7.73	10.0	2.1	170000	110000	
		Average	7.63	8.6	1.7	24637	15500	
70.	Koshi River at Gumatipur Madhepura Dist.- Madhepura.	Minimum	6.91	6.6	1.6	2600	1700	Class-D
		Maximum	7.78	11.3	2.5	110000	70,000	
		Average	7.56	8.6	2.0	16887	10375	
71.	Koshi River at Beerpur Dist.- Supaul	Minimum	7.54	7.8	1.4	3100	1700	Class-D
		Maximum	8.01	10.2	2.4	140000	79000	
		Average	7.67	8.7	1.8	20825	11637	
72.	U/S Manusmar River at Bakhari, Riga Dist.- Sitamarhi.	Minimum	6.84	6.1	1.5	3100	1700	Class-D
		Maximum	8.10	11.2	2.5	15000	7000	
		Average	7.64	8.4	1.9	6911	3211	
73.	D/S Manusmar River at Uphraulia, Riga Dist.- Sitamarhi.	Minimum	6.78	5.0	1.6	3100	1700	Class-D
		Maximum	7.90	9.1	2.9	29000	21000	
		Average	7.60	7.2	2.5	9844	5477	
74.	Dhos River at Madhuvapur (Sahar ghat) Dist- Madhubani.	Minimum	7.41	5.7	2.4	3400	1700	Class-D
		Maximum	7.81	10.0	2.8	22000	11000	
		Average	7.66	7.5	2.6	7342	3828	
75.	Mahananda River at Thakurganj-Kishanganj Road Bridge Dist.- Kishanganj.	Minimum	7.35	7.0	1.2	3400	1700	Class-D
		Maximum	8.03	10.2	2.4	79000	27000	
		Average	7.75	8.5	1.8	13487	5125	
76.	Parmar River at Jogbani Dist.- Arasria.	Minimum	7.32	6.4	1.6	3100	2100	Class-D
		Maximum	8.08	8.4	2.9	70000	21000	
		Average	7.66	7.6	2.5	12175	4425	

77.	Kawar Lake at Manghoul, Begusarai Dist.- Beguarai.	Minimum	7.2	5.4	2.4	11000	4000	Class-D
		Maximum	7.95	10.2	2.8	32000	17000	
		Average	7.40	8.1	2.6	21000	10350	
78.	Dighi Talab at Gaya near Kachhari Dist.- Gaya	Minimum	7.56	6.2	2.5	3900	1700	Class-D
		Maximum	8.13	10.4	3.2	32000	17000	
		Average	7.84	7.8	2.8	7955	3922	
79.	Suraj Kund Talab at Gaya near Vishnupad, Temple Dist.- Gaya	Minimum	7.60	6.4	2.4	3300	1700	Class-D
		Maximum	8.15	10.2	3.0	29000	21000	
		Average	7.77	7.74	2.6	7344	4333	
80.	Moti Jheel Lake at Motihari near Gayatri, Mandiri Dist.- East Champaran.	Minimum	7.02	6.2	2.2	3100	2100	Class-D
		Maximum	8.03	9.5	2.8	15000	7000	
		Average	7.54	7.4	2.6	7875	3562	

Primary Water Quality Criteria for Various Uses

Quality Class (Use Class) Designated best use		Parameter			
		pH	Dissolved Oxygen (D.O.) mg/l Min.	Bio-Chemical Oxygen Demand (B.O.D.) mg/l Max.	Total Coliform MPN/100ml Max.
A	Drinking water source without conventional treatment but after disinfections	6.5-8.5	6	2	50
B	Outdoor bathing organized	6.5-8.5	5	3	500
C	Drinking water source with conventional (treatment followed by disinfections)	6.0-9.0	4	3	5000
D	Propagation of Wild life, fisheries	6.5-8.5	4	-	-
E	Irrigation, Industrial Cooling, Controlled Waste Disposal	6.5-8.5	-	-	-

Primary Water Quality Criteria for bathing

pH	6.5 to 8.5
Dissolved Oxygen (DO)	5 mg/L or more
Biochemical Oxygen Demand (BOD)	3 mg/L or less
Fecal Coliform	500 MPN/100mL (Desirable) 2500 MPN/100mL (Maximum Permissible)

बिहार सरकार
पर्यावरण, वन एवं जलवायु परिवर्तन विभाग,
अधिसूचना

पटना-15, दिनांक-12.06.2019

संख्या:-पर्या०/वन(मु०)-09/2019-689 (ई०)/प०व०, बिहार राज्य में पर्यावरण संरक्षण तथा प्रदूषण नियंत्रण कार्यक्रमों के सफल निष्पादन तथा पर्यावरण संबंधी नियमों के प्रवर्तन एवं विभिन्न विभागों/संस्थाओं के मध्य समन्वय हेतु राज्य स्तरीय सलाहकार समिति का गठन निम्नवत् किया जाता है :-

1	मुख्य सचिव, बिहार	अध्यक्ष
2	विकास आयुक्त, बिहार	उपाध्यक्ष
3	अपर मुख्य सचिव/प्रधान सचिव, उद्योग विभाग	सदस्य
4	प्रधान सचिव, नगर विकास एवं आवास विभाग	सदस्य
5	प्रधान सचिव, पथ निर्माण विभाग	सदस्य
6	प्रधान सचिव, स्वास्थ्य विभाग	सदस्य
7	प्रधान सचिव, भवन निर्माण विभाग	सदस्य
8	प्रधान सचिव, कृषि विभाग	सदस्य
9	प्रधान सचिव/सचिव, ग्रामीण विकास विभाग	सदस्य
10	प्रधान सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग	सदस्य
11	प्रधान सचिव, खान एवं भूतत्व विभाग	सदस्य
12	प्रधान सचिव/सचिव, परिवहन विभाग	सदस्य
13	सचिव, पशुपालन एवं मत्स्य संसाधन विभाग	सदस्य
14	प्रधान मुख्य वन संरक्षक	सदस्य
15	अपर सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग	सदस्य सचिव
16	सदस्य सचिव, बिहार राज्य प्रदूषण नियंत्रण पर्षद्	सदस्य

राज्य स्तरीय सलाहकार समिति का कर्तव्य निम्नांकित होगा :-

1. पर्यावरण संरक्षण एवं प्रदूषण नियंत्रण हेतु सहनयोग्य विकास के लिए निर्धारित सिद्धांतों के आधार पर नीति निर्धारण तथा आवश्यक सलाह एवं दिशा-निदेश देना।
2. पर्यावरण संरक्षण एवं प्रदूषण नियंत्रण हेतु जारी निदेशों के प्रभावी कार्यान्वयन हेतु विभिन्न विभागों, प्रतिष्ठानों, संगठनों/संस्थानों के बीच समन्वय स्थापित करना।
3. जल, वायु एवं ध्वनि प्रदूषण के निवारण एवं नियंत्रण तथा राज्य में विभिन्न प्रकार के अपशिष्टों के बेहतर प्रबंधन को सुनिश्चित करने हेतु वर्तमान अधिनियमों/नियमावलियों के कार्यान्वयन में उत्पन्न कठिनाईयों का निराकरण करना तथा आवश्यकतानुसार अन्य नियमों/नियमावलियों के तैयार करने हेतु मार्गदर्शन देना।

बिहार राज्यपाल के आदेश से
ह०/-

(दीपक कुमार सिंह)
सरकार के प्रधान सचिव

ज्ञापांक :-पर्या०/वन(मु०)-09/2019...../प०व०ज०प०, पटना-15, दिनांक.....

प्रतिलिपि:-अवर सचिव, ई० गजट कोषांग, वित्त विभाग, बिहार को (सी०डी० एवं हार्ड कॉपी सहित) बिहार राजपत्र के अगामी असाधारण अंक में सर्वसाधारण की जानकारी हेतु प्रकाशनार्थ ।

2. इसकी 500 (पाँच सौ) मुद्रित प्रतियों पर्यावरण, वन एवं जलवायु परिवर्तन विभाग को उपलब्ध करायी जाय ।

ह०/-

(कमलजीत सिंह)

वन संरक्षक-सह-अपर सचिव

ज्ञापांक :-पर्या०/वन(मु०)-09/2019...../प०व०ज०प०, पटना-15, दिनांक.....

प्रतिलिपि:-महामहिम राज्यपाल के सचिव/माननीय मुख्यमंत्री के प्रधान सचिव/महाधिवक्ता, बिहार, पटना/मुख्य सचिव, बिहार/विकास आयुक्त, बिहार/समिति के अध्यक्ष एवं सभी सदस्यों/सभी विभागीय अपर मुख्य सचिव/प्रधान सचिव/सभी सचिव/सभी विभागाध्यक्ष/सभी प्रमंडलीय आयुक्त/सभी जिलाधिकारी/अध्यक्ष, बिहार राज्य प्रदूषण नियंत्रण पर्षद्/सदस्य सचिव, बिहार राज्य प्रदूषण नियंत्रण पर्षद्/माननीय उप मुख्य (पर्यावरण, वन एवं जलवायु परिवर्तन) मंत्री के आप्त सचिव/प्रधान सचिव के आप्त सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग/विभाग के सभी पदाधिकारी को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित ।

ह०/-

(कमलजीत सिंह)

वन संरक्षक-सह-अपर सचिव

ज्ञापांक :- पर्या०/वन(मु०)-09/2019.689(8) प०व०ज०प०, पटना-15, दिनांक.12/06/19....

प्रतिलिपि:-आई०टी० मैनेजर, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग को विभागीय वेबसाईट पर अविलम्ब अपलोड करने हेतु प्रेषित ।

(कमलजीत सिंह)

वन संरक्षक-सह-अपर सचिव



बिहार सरकार

पर्यावरण वन एवं जलवायु परिवर्तन विभाग
“हरियाली मिशन”

कार्यालय : मुख्य वन संरक्षक-सह-निदेशक, हरियाली मिशन, बिहार।
तृतीय तल, अरण्य भवन, राईडिंग रोड, शेखपुरा, पटना-800014 E-mail: ccfhm-bih@gov.in Web: http://www.forest.bih.nic.in

पत्रांक : 236, पटना, दिनांक: 16/06/2020

प्रेषक,

संजय कुमार सिन्हा, मा.व.से.
मुख्य वन संरक्षक-सह-निदेशक,
हरियाली मिशन, बिहार, पटना।

सेवा में,

विशेष सचिव,
बिहार राज्य गंगा नदी संरक्षण कार्यक्रम प्रबंधन सोसाइटी (BGCMS),
नगर विकास एवं आवास विभाग, बिहार, पटना।

विषय : माननीय NGT नई दिल्ली, में दायर O.A. No. 200/2014 एम.सी. मेहता बनाम भारत संघ
एवं अन्य के सम्बन्ध में दिनांक-07.08.2019 को पारित आदेश के अनुपाल के सम्बन्ध में।

प्रसंग : नगर विकास एवं आवास विभाग का पत्रांक-BGCMS/2017/नमामि गंगे/50 (Part-
02)827 / न.वि. एवं आ.वि., पटना दिनांक-26.09.2019 तथा आपका ई-मेल 16.06.2020

महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र के क्रम में वृक्षारोपण से सम्बन्धित याचित प्रतिवेदन संलग्न

प्रेषित है।

अनु०- यथोक्त।

विश्वासभाजन,


(संजय कुमार सिन्हा)

मुख्य वन संरक्षक-सह-निदेशक,
हरियाली मिशन, बिहार, पटना।

**Physical and Financial Achievement of
"Forestry Interventions for Ganga"
from 2016-17 to 2019-20 upto March, 2020**

Scheme started in the year 2016-17.

Sr. No.	Financial Year	Physical Target (No. of Plants)	Financial Target /Grant Released (in Lakh)	Physical Achievement		Financial Achievement (in Lakh)	Remarks
				Model	No. of Plants		
1	2016-17	39908	603.92	Natural Landscape	39908	531.99	
2	2017-18	85705	1400	Natural Landscape	85705	1421.61	
3	2018-19	391191	2106.96	Natural Landscape	102900	1997.17	
				Agriculture Landscape	244308		
				Ganga Vriksharop an Abhiyan	97017		
				Ganga Gram	5000		
				Total	449225		
4	Namami Gange Programm e (Swachh Bharat Mission-Gramin) FY 2018-19	270000	633.59	Plantation in 100 ODF villages of 9 forest division	250000	611.3	
5	2019-20	372900	1823.90 – Grant 1659.33 – Released in Concerned Forest Divisions	Natural Landscape	147900	1539.58	314919 plants is planted in 18 forest divisions.
				Agriculture Landscape	86450		
				Institutional Plantation	80569		
				Total	314919		

Under the scheme mainly plantation work is taken up around 5 Km from the width of Ganga and 2 Km width of its tributaries. The scheme is currently implemented in 18 forest divisions of Bihar. Following sub-schemes are taken up in the plantation activates in the said period.

Sl. No.	Types of Sites	Model/Work	Details of Activities in Models	Remarks
1	Natural Landscapes	NL/P/05	Block plantation, 625 plants/ha in pits/Mounds	As per state rates
2		NL/P/06	Linear plantation, 300 plants/ha in pits, Plants to be protected by Bamboo gabion	
3		NL/P/07	Linear plantation, 100 plants/ha in pits, Plants to be protected by Iron gabion	
4		NL/P/08	Road side Linear plantation, 500 plants/ha on Mound	
5		NL/P/09	Canal side Linear plantation, 500 plants/ha on Mound	
6		NL/P/10	River side Linear plantation, 500 plants/ha on Mound	
7	Agricultural Landscapes	AL/P/02	Agroforestry based plantation in farmers land, 150 plants/ha	As per FRI rates
8	Urban Landscapes	Institutional Plantation	Plantation in Institutional area	As per state rates



कार्यालय : प्रधान मुख्य वन संरक्षक, बिहार, पटना।

(जलवायु परिवर्तन संभाग)

तृतीय तल, अरण्य भवन, शहीद पीर अली खॉं मार्ग (राईडिंग रोड), शेखपुरा, पटना-800014

ई-मेल : apccf.cc@gmail.com/ccfcc.bih@gmail.com

प्रेषक,

पत्रांक :- 269

दीपक कुमार सिंह, भा०प्र०से०

सरकार के प्रधान सचिव,

पर्यावरण, वन एवं जलवायु परिवर्तन विभाग,

बिहार सरकार, पटना।

सेवा में,

सचिव,

नगर विकास एवं आवास विभाग, बिहार, पटना।

पटना-14, दिनांक-18/06/2020

विषय:- माननीय एन.जी.टी में दायर O.A. No. 200/2014 एम. सी. मेहता बनाम भारत संघ व अन्य में दिनांक-12.12.2019 को पारित आदेश का अनुपालन के संबंध में।

प्रसंग :- विशेष सचिव, नगर विकास एवं आवास विभाग, बिहार राज्य गंगा नदी संरक्षण कार्यक्रम प्रबंधन सोसाईटी का पत्रांक-185, दिनांक-29.04.2020

महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र के आलोक में सूचित करना है कि गंगा नदी को प्रदूषण मुक्त करने से संबंधित माननीय एन.जी.टी. में दायर O.A. No. 200/2014 में पारित आदेश के अनुपालन में 25 वर्षों के Flood Frequency पर आधारित उच्चतम जल स्तर (HFL) की अधिसीमा तक Flood Plain Longitude एवं Latitude के साथ चिन्हित कर वृक्षारोपण, Biodiversity Park की स्थापना किया जाना है। मुख्य सचिव, बिहार की अध्यक्षता में दिनांक-25.06.2019 को आयोजित बैठक में विमर्शोपरान्त Action Plan से संबंधित बिन्दु 8 के क्रम में जल संसाधन विभाग एवं पर्यावरण, वन एवं जलवायु परिवर्तन विभाग को अनुपालन का निदेश दिया गया था, जिसके तहत जल संसाधन विभाग को गंगा एवं सहायक नदियों के Flood Plain को चिन्हित एवं अतिक्रमण मुक्त कराकर संबंधित भू-भाग को पर्यावरण, वन एवं जलवायु परिवर्तन विभाग को वृक्षारोपण, हरित पट्टी तथा जैव विविधता पार्क की स्थापना हेतु स्थानांतरित किया जाना था। पुनः मुख्य सचिव, बिहार की अध्यक्षता में दिनांक-06.09.2019 को जिलाधिकारियों के साथ एक आयोजित बैठक की गयी, जिसमें उपरोक्त वर्णित बिन्दुओं के अनुपालन की समीक्षा की गयी एवं त्वरित कार्रवाई का निदेश दिया गया। इस संदर्भ में विभागीय पत्रांक-1261 (ई.), दिनांक-06.09.2019 एवं जलवायु परिवर्तन संभाग, के पत्रांक-69, दिनांक-26.11.2019 से सचिव, जल संसाधन विभाग, बिहार को Flood Plain चिन्हित एवं अतिक्रमण मुक्त कर स्थानांतरित करने का अनुरोध किया गया था, जिसका अनुपालन अद्यतन अप्राप्त है।

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Status of Compliance in the matter of hon'ble National Green Tribunal, New Delhi in O. A. No. 200/2014, M.C. Mehta Vs UOI and Ors

Subject: States for handing over of flood plain to the Forest Department of States for afforestation, green belt development and setting up of Biodiversity Park.

<p>Hon'ble National Green Tribunal in its order dated 06.08.2018, 14.05.2019, 29.05.2019, 22.08.2019 and 12.12.2019 had issued directions for demarcation of flood plains as no development zones, regulated zones and free zones. Flood plains were to be identified, demarcated with coordinates; encroachments removed and handed over to State Forest Department for afforestation, greenbelt development and setting up of bio-diversity parks.</p>	
<p>In light of above, directions were given in the meeting convened on 25.06.2019 under the chairmanship of Chief Secretary, Government of Bihar for identification of Flood Plains and utilization of the same only for the purpose of afforestation and setting up of Biodiversity Parks. Also, to transfer the flood plains land area to Environment and Forest Department. (Point 1 of Minutes of Meeting) Further, the Department of Water Resources was directed to identify, demarcate with coordinates and remove the encroachment in the flood plains and transfer the floodplain land area to Department of Environment, Forest & Climate Change for carrying out the works of afforestation, green belt development and setting up of biodiversity parks. Page 4, Point (8)</p>	<p>Annexure 1</p>
<p>In the video-conferencing meeting held on 06.09.2019 under the chairmanship of Chief Secretary, Government of Bihar with Urban Development & Housing Department and District Magistrates, the aforementioned subject was taken up as point 7 (i) (iv) and (vi) and compliance sought for.</p>	<p>Annexure 2</p>
<p>Department of Environment, Forest & Climate Change vide letter no. 1261 dated 06.09.2019 has written to Department of Water Resources and respective District Administrations, requesting for identification, demarcation with coordinates, removal of encroachment from flood plains and to send compliance report to respective departments.</p>	<p>Annexure 3</p>
<p>In compliance of NGT order dated 14.05.2019 for handing over of flood plains of all rivers to Department of Environment, Forest & Climate Change and decision taken by Chief Secretary on 26.06.2019 for setting up of biodiversity park in line with the one setup in Yamuna flood plains near Delhi, the Bihar State Pollution Control Board vide letter no 895 dated 07.08.2019 has requested the Department to send a team of Forest Officers to visit the aforesaid biodiversity park setup in Delhi and explore such parks in the State.</p>	<p>Annexure 4</p>

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<p>Department of Environment, Forest & Climate Change vide letter no. 1490 dated 18.10.2019 had nominated a team of officers to visit the Yamuna Biodiversity Park. The team has visited the Park on 24.10.2019.</p>	<p>Annexure 5</p>
<p>The Forest Department is awaiting the land to be transferred from the Water Resources Department and the respective District Administrations for complying with the directions given by hon'ble National Green Tribunal. Further, the matter was taken up in the River Rejuvenation Committee meeting also.</p>	

<p>1</p>	<p>Department of Environment, Forest & Climate Change vide letter no. 1490 dated 18.10.2019 had nominated a team of officers to visit the Yamuna Biodiversity Park. The team has visited the Park on 24.10.2019.</p>
<p>2</p>	<p>The Forest Department is awaiting the land to be transferred from the Water Resources Department and the respective District Administrations for complying with the directions given by hon'ble National Green Tribunal. Further, the matter was taken up in the River Rejuvenation Committee meeting also.</p>
<p>3</p>	<p>The Forest Department is awaiting the land to be transferred from the Water Resources Department and the respective District Administrations for complying with the directions given by hon'ble National Green Tribunal. Further, the matter was taken up in the River Rejuvenation Committee meeting also.</p>
<p>4</p>	<p>The Forest Department is awaiting the land to be transferred from the Water Resources Department and the respective District Administrations for complying with the directions given by hon'ble National Green Tribunal. Further, the matter was taken up in the River Rejuvenation Committee meeting also.</p>

मुख्य सचिव, बिहार की अध्यक्षता में दिनांक - 25.06.2019 को आयोजित माननीय NGT से सम्बन्धित बैठक की कार्यवाही।

स्थान:- मुख्य सचिव का अनुश्रवण कोषांग पुराना सचिवालय, पटना।

समय:- 3.30 बजे अपराह्न।

उपस्थिति:- यथापंजी में संधारित।

सर्वप्रथम बैठक में उपस्थित सभी पदाधिकारियों का स्वागत किया गया। तत्पश्चात् प्रधान सचिव नगर विकास एवं आवास विभाग द्वारा आहूत बैठक की प्रासंगिकता को सन्दर्भित करते हुये माननीय NGT द्वारा दिनांक- 29.05.19 एवं इसकी पृष्ठभूमि में Tribunal द्वारा संसूचित पिछले आदेशों यथा दिनांक-10.12.15, 30.07.18 एवं 14.05.19 के आदेशों के सम्बन्ध में विस्तृत रूप से व्याख्या की गयी। अवरोही क्रम में माननीय NGT द्वारा पारित आदेशों का सार निम्नरूपेण है :-

प्रारम्भ में माननीय NGT के समक्ष उत्तराखण्ड से सम्बन्धित कतिपय उद्योगों द्वारा गंगा नदी को प्रदूषित किये जाने का मामला विचाराधीन था जो कालान्तर में गंगा नदी के सम्पूर्ण भाग पर माननीय NGT के स्तर पर विचारणीय हो गया। इसकी महत्ता के परिपेक्ष्य में Tribunal द्वारा गंगा नदी को प्रदूषण मुक्त किये जाने से सम्बन्धित सभी कार्यों का अनुश्रवण मुख्य सचिव के स्तर पर किये जाने का निदेश दिया गया। इस हेतु मुख्य अनुपालनीय बिन्दु निम्नवत् है :-

1. 25 वर्षों के Flood frequency पर आधारित उच्चतम जल स्तर (HFL) की अधिसीमा तक Flood Plain Longitude एवं Latitude के साथ चिह्नित किया जाय तथा वृक्षारोपण, Bio-diversity Park की स्थापना छोड़कर कोई अन्यान्य कार्य नहीं कराया जाय। इस हेतु उक्त भू-भाग को वन एवं पर्यावरण विभाग को स्थानान्तरित कर दिया जाय।
2. क्रमांक (1) में वर्णित भू-भाग को अतिक्रमण मुक्त किया जाय।
3. BSPCB यह सुनिश्चित करे कि Industrial waste का प्रवाह गंगा नदी में किसी भी परिस्थिति में बिल्कुल नहीं हो।
4. नालों की अवरुद्धता एवं अन्य आवश्यक कार्य इस रूप में कराया जाना सुनिश्चित किया जाय ताकि कालान्तर में गंगा नदी किसी रूप में प्रदूषित नहीं हो।
5. मुख्य सचिव द्वारा इस पर Zero Tolerance सुनिश्चित करते हुए अनुश्रवण करेंगे तथा जो भी व्यक्ति इसमें कोताही बरतेगा उनके विरुद्ध सख्त कारवाई की जाएगी।
6. मुख्य सचिव द्वारा अगली सुनवाई की तिथि यानि 07/08/19 के पहले माननीय Tribunal में एक शपथ पत्र दायर किया जाएगा।
7. बिहार के परिपेक्ष्य में Tribunal द्वारा अभिमत दिया गया कि बिहार की 28 सिवरेज योजनाओं के विरुद्ध कोई भी योजना पूरी नहीं है तथा व्यवहारिक रूप से कोई प्रगति



मुख्य सचिव
नगर विकास एवं आवास विभाग
दिनांक: 5-7-19
4006

मुख्य सचिव
5/7/19
5/7/19

5268
08/08/19

भी नहीं है। साथ ही दिनांक 14/05/19 के आदेश के उपरान्त भी दिनांक 29/05/19 को बिहार सरकार द्वारा Tribunal में कोई प्रतिनिधित्व नहीं किये जाने के कारण घोर नाराजगी व्यक्त की गयी तथा उपर्युक्त बिन्दुओं को इंगित करते हुए ₹0 25.00 लाख की राशि "अन्तरिम क्षतिपूर्ति" के रूप में जमा करने का निदेश दिया गया।

चुकि Tribunal का आदेश दिनांक 29/05/19, दिनांक 14/05/19 के आदेश पर आधारित है, अतएव प्रधान सचिव, नगर विकास एवं आवास विभाग द्वारा दिनांक 14/05/19 के आदेश के तथ्यों की व्याख्या की गयी। इस श्रृंखला में यह प्रासंगिक है कि इस आदेश में दिनांक 14/05/19, दिनांक 10/12/15 एवं दिनांक 13.07.17 को संसूचित आदेश में चिह्नित मुख्य समस्याओं को भी समावेशित किया गया है। अतएव प्रधान सचिव, नगर विकास एवं आवास विभाग द्वारा उन्हें भी बैठक में प्रस्तुत किया है जो निम्नवत् है :-

- I. अशोधित Domestic Sewage एवं Industrial Sewage का गंगा नदी एवं इसकी सहायक नदियों में नाजायज ढंग से प्रवाहित करना।
- II. Solid Waste Bio-medical Waste, Hazardous Waste, Plastic Waste, Muck इत्यादि को Dump करना।
- III. नदी भू-भाग में नाजायज अतिक्रमण, नाजायज बालू खनन, भू-गर्भ जल के संरक्षण हेतु कारगर कदम नहीं अपनाया जाना।
- IV. शोधित जल का पुनः उपयोग करने, Water bodies को पुनर्स्थापित एवं E-flow का संधारण किये जाने का भी निदेशन है।
- V. गंगा एवं उसकी सहायक नदियों के तट पर Plastic एवं Municipal Waste को जमा करने पर सख्त मनाही करना।

उपर्युक्त वर्णित मुख्य समस्याओं के निराकरण हेतु माननीय Tribunal द्वारा दिनांक 10/12/15 को पारित आदेश में निम्न दिशा निदेश दिये गये हैं :-

1. अशोधित जलश्राव का संग्रहण एवं निस्तार।
2. Polluting Industries को बन्द किया जाना।
3. वैसे होटल, धर्मशाला एवं आश्रम जो बिना STP के संचालित हो बन्द करना।
4. Plastic एवं Municipal Waste के Dumping पर रोक।
5. Flood Plain Zone का निर्धारण जिसमें नदी के मध्य से 100 मीटर तक Ecosensitive तथा 200 M से 500 M तक (Plain area में) Regulatory Zone के रूप में चिह्नित करना। चिह्नित भू-भाग में Unregulated एवं यांत्रिक विधि से खनन तथा Bio-medical Waste Dumping पर रोक लगाया जाना।
6. दोषी उद्योगकर्मियों, Hotel, यहाँ तक दोषी House holders से Environmental Compensation संग्रहित करना।

7. CPCB/BSPCB द्वारा नियमित रूप से न्यूनतम 100 कि.मी. के अन्तराल पर प्रवाहित जल के नमूनों को जाँच करना एवं प्राप्त फलाफल को Website पर Display करना, जिसमें यह भी उल्लिखित रहेगा कि किस भाग का प्रवाहित जल मानवीय उपयोग या स्नान के योग्य है।
8. Tribunal द्वारा बिहार राज्य के परिपेक्ष्य में कार्यों के अवयववार निम्न अवयवों का Action Plan समर्पित करने का निदेशन।
9. NMCG की ओर से दिनांक 30/04/19 को माननीय NGT में Affidavit के साथ Action Plan समर्पित किया गया था। NGT का अभिमत है कि बिहार हेतु समर्पित Action Plan समुचित नहीं है तथा Polluters के विरुद्ध Remedial Action हेतु उसमें कोई Time line के रूप में Action Plan नहीं है। अतः Tribunal द्वारा गंगा एवं उसकी सहायक नदियों के परिपेक्ष्य में Pollution load को चिह्नित करते हुए Firm time line के साथ Action Plan समर्पित करने का निदेश दिया गया।
10. Tribunal द्वारा इंगित किया गया कि बिहार से कोई Council NGT के समक्ष उपस्थित नहीं हुआ।
11. अन्य राज्यों के साथ-साथ बिहार राज्य को निदेश दिया गया कि नदी के प्रत्येक बिन्दु पर water standard कायम रहे और इस हेतु violator के विरुद्ध विधि सम्मत कारवाई करते हुये क्षतिपूरक राशि जमा करायी जाय तथा polluting activities को बन्द करायी जाय।
12. बिहार के परिपेक्ष्य में water quality (पेय एवं स्नान के सन्दर्भ में) को अपने Website पर प्रकाशित किया जाय।
13. Flood Plain चिह्नित करना तथा इसे अतिक्रमण मुक्त रखते हुए Bio-diversity Park एवं वृक्षारोपण कार्य कराया जाना।
14. Action Plan के सन्दर्भ में क्रियाकलापों के अनुश्रवण हेतु Special Cell गठित करना।
15. बिहार के परिपेक्ष्य में चिह्नित Critically Polluted Stretches के कार्यों को अनुश्रवित करना।

उपर्युक्त निदेशों के अनुपालन की श्रृंखला में उत्पन्न होने वाले सम्भावित Issues की ओर प्रधान सचिव, नगर विकास एवं आवास विभाग द्वारा निम्नरूपेण आकृष्ट किया गया-

- i. राज्य सरकार द्वारा कोई State Council बहाल नहीं होने के कारण राज्य की ओर से representation नहीं हो सका। अतः इस सम्बन्ध में विधि विभाग से इस दिशा में कारवाई किये जाने हेतु आवश्यकता बतायी गयी। इस क्रम में प्रधान सचिव, वन एवं पर्यावरण विभाग द्वारा बताया गया कि इस हेतु उनके विभाग द्वारा प्रेषित प्रस्ताव "विधि विभाग" में विचाराधीन है। विधि विभाग के प्रतिनिधि को इस पर अविलम्ब कारवाई करने का निदेश दिया गया।

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- ii. प्रधान सचिव नगर विकास एवं आवास विभाग द्वारा माननीय NGT द्वारा निरूपित दिशा निदेश के अनुपालन में सम्बन्धित सभी विभागों को दिनांक 15/07/19 तक निश्चित रूप से revised एवं up to date Action Plan नगर विकास एवं आवास विभाग को उपलब्ध कराने हेतु अनुरोध किया गया। मुख्य सचिव द्वारा इसका दृढ़तापूर्वक अनुपालन करने हेतु निदेश दिया गया।
 - iii. माननीय NGT द्वारा बिहार के परिपेक्ष्य में 28 सिवरेज योजनाओं पर वर्णित अभ्युक्ति के सम्बन्ध में प्रधान सचिव, नगर विकास एवं आवास विभाग योजनावार विस्तृत रूप से चर्चा की गयी। मुख्य सचिव द्वारा इस पर विशेष ध्यान देने तथा कार्य में त्वरित गति लाने हेतु निदेश दिया गया।
 - iv. माननीय NGT द्वारा अंतरिम क्षतिपूर्ति के रूप में रू० 25.00 लाख एक महीने के अन्दर जमा किये जाने के निर्णय के परिपेक्ष्य में उक्त निर्धारित तिथि के पूर्व माननीय NGT के समक्ष review/modification petition प्रस्तुत करने का निर्णय लिया गया।

विमर्शोपरान्त Action Plan से सम्बन्धित कार्य अवयवों हेतु सम्बन्धित विभागों को निम्नरूपेण चिह्नित किया गया-

1. Drains का Tapping कर गंगा नदी को Pollution मुक्त करने की कारवाई।
(कारवाई- नगर विकास एवं आवास विभाग)
2. सिवरेज योजनाओं (STP, Network एवं I&D) का कार्यान्वयन।
(कारवाई- नगर विकास एवं आवास विभाग)
3. शोधित जलश्राव का उपयोग।
(क) 100 MLD से ज्यादा- कारवाई जल संसाधन विभाग।
(ख) 100 MLD से कम- कारवाई लघु जल संसाधन विभाग।
4. Plastic एवं Municipal Waste के Dumping पर रोक।
(कारवाई- नगर विकास एवं आवास विभाग)
5. Flood Zone का निर्धारण (Longitude एवं Latitude के साथ) जिसमें Eco sensitive एवं Prohibited Area का भी Zoning हो।
(कारवाई -जल संसाधन विभाग)
6. E-flow का Maintenance.
(कारवाई-जल संसाधन विभाग)
7. Flood Plain को अतिक्रमण मुक्त करना।
(कारवाई- जिला गंगा समिति/जिला पदाधिकारी)
8. वृक्षारोपण, Green Belt, Bio-diversity Park की स्थापना हेतु Flood Plain के सम्बन्धित मू-भाग को वन एवं पर्यावरण विभाग को स्थानान्तरण किया जाना।
(कारवाई-जल संसाधन विभाग/वन एवं पर्यावरण विभाग)

- 9. अनियंत्रित एवं यांत्रिक विधि से River Bed Mining पर रोक।
(कारवाई-खान एवं भू-तत्व विभाग)
- 10. Industrial Pollution Actively पर रोक एवं इस सन्दर्भ में सम्बन्धित से अनुपालन प्रतिवेदन प्राप्त करना।
(कारवाई-बिहार राज्य प्रदूषण नियंत्रण पर्वद)
- 11. वैसे होटल, धर्मशाला एवं आश्रमों का बन्दीकरण जो बिना STP एवं CTO के परिचालित हो।
(कारवाई-बिहार राज्य प्रदूषण नियंत्रण पर्वद)
- 12. राज्य के Website पर Water quality को प्रकाशित करना एवं उसे प्रत्येक माह Data अद्यतन करते हुये Drinking/bathing उद्येश्य के परिपेक्ष्य में उस पर अभ्युक्ति अंकित करना।
(कारवाई-बिहार राज्य प्रदूषण नियंत्रण पर्वद)
- 13. मानक बिन्दुओं पर जल की गुणवत्ता सुनिश्चित करना एवं यदि इस प्रक्रिया में कोई Viotator हो (दोषी उद्योग, होटल यहाँ तक दोषी Householders) तो विधि सम्मत कारवाई करते हुये उनके Polluting Activity को बन्द करना यथा पर्यावरण को की गयी क्षति के परिपेक्ष्य में क्षतिपूरक राशि प्राप्त कर उसे पर्यावरण के पुनर्स्थापन हेतु उपयोग करना।
(कारवाई-बिहार राज्य प्रदूषण नियंत्रण पर्वद)
- 14. वैसे उद्योगों की सूचि तैयार करना जो गंगा नदी को प्रदूषित कर रहे हो।
(कारवाई-बिहार राज्य प्रदूषण नियंत्रण पर्वद)
- 15. भू-गर्भ जल हेतु नियमन तैयार करना।
(कारवाई-केन्द्रीय भू-जल पर्वद/लघु जल संसाधन विभाग)
- 16. उत्तम सिंचाई पद्धति विकसित करना।
(कारवाई-जल संसाधन विभाग/लघु जल संसाधन विभाग)
- 17. Special Cell का गठन जो राज्य स्तर पर उपर्युक्त वर्णित कार्यों का अनुश्रवण करते रहे।
(कारवाई- पर्यावरण, वन एवं जलवायु परिवर्तन विभाग)

अन्त में माननीय NGT के संसूचित निदेशों के प्रति संवेदनशील रहने एवं ससमय प्रतिबद्धता के साथ अनुपालन करते हुए वांछित अनुपालन प्रतिवेदन उपलब्ध कराने हेतु निदेश दिया गया। साथ ही सभी अद्यतन आकड़ों को सन्निहित करते हुये पुनरीक्षित Action Plan दिनांक-15/07/19 तक नगर विकास एवं आवास विभाग को निश्चित रूप से उपलब्ध कराने का भी निदेश सभी विभागों को दिया गया।

सधन्यवाद बैठक की कारवाई समाप्त की गयी।

87/6/2015

(दीपक कुमार)
मुख्य सचिव, बिहार

ज्ञापांक : BGCMS/2017/AP of SWM for NGT/46 Part (III)/.....न.वि.एवंआ.वि./पटना,दिनांक...11/7/15

प्रतिलिपि : सभी जिला पदाधिकारी को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

(चैतन्य प्रसाद)

प्रधान सचिव,
सह-परियोजना निदेशक,
बी०जी०सी०एम०एस०,
नगर विकास एवं आवास विभाग।

ज्ञापांक : BGCMS/2017/AP of SWM for NGT/46 Part (III)/.....न.वि.एवंआ.वि./पटना,दिनांक...11/7/15

प्रतिलिपि : अपर मुख्य सचिव, जल संसाधन विभाग/प्रधान सचिव, पर्यावरण वन एवं जलवायु परिवर्तन विभाग/पंचायती राज विभाग/कृषि विभाग/लघु जल संसाधन विभाग/खनन विभाग/सदस्य सचिव, राज्य प्रदूषण नियंत्रण पर्षद/प्रबन्ध निदेशक, बुडको/क्षेत्रीय निदेशक, केन्द्रीय भू-जल पर्षद, पटना/सचिव, उद्योग विभाग/सचिव, ग्रामीण विकास विभाग/सचिव, विधि विभाग, बिहार, पटना को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

प्रधान सचिव,

सह-परियोजना निदेशक,
बी०जी०सी०एम०एस०,
नगर विकास एवं आवास विभाग।

मुख्य सचिव, बिहार की अध्यक्षता में दिनांक 06.09.2019 को आयोजित "राज्य गंगा समिति" के पाँचवी बैठक की कार्यवाही।

स्थान :- मुख्य सचिव, बिहार का अनुश्रवण कोषांग, पुराना सचिवालय, समय-12:30 बजे अपराह्न।

उपस्थिति :- उपस्थिति पंजी के अनुसार।

Video Conferencing के माध्यम से उपस्थिति :- जिला पदाधिकारी वैशाली/लखीसराय/समस्तीपुर/खगड़िया/वेगुसराय/पटना/मुंगेर/भागलपुर/कटिहार/बक्सर/दरभंगा/सारण/कौमूर/पूर्वी चम्पारण/पश्चिमी चम्पारण एवं अररिया।

बैठक में उपस्थित राज्य गंगा समिति के सदस्यों, पदाधिकारियों तथा Video Conferencing के माध्यम से उपस्थित जिला पदाधिकारियों का स्वागत करते हुए प्रधान सचिव, नगर विकास एवं आवास विभाग द्वारा राज्य गंगा समिति के विगत बैठक की कार्यवाही का अनुपालन प्रतिवेदन, माननीय NGT द्वारा निर्गत आदेशों तथा "नमामि गंगे कार्यक्रम" के तहत क्रियान्वित/प्रस्तावित योजनाओं के संबंध में PPT के माध्यम से विस्तृत चर्चा की गयी।

1. प्रधान सचिव, नगर विकास एवं आवास विभाग द्वारा दिनांक 22.07.2019 को आहूत राज्य गंगा समिति के चतुर्थ बैठक की कार्यवाही के अनुपालन में बुडको द्वारा Road Restoration का कार्य कराये जाने एवं DPR तैयार करने हेतु संबंधित Agency से follow-up किया जाना बताया गया। समिति द्वारा प्रबंध निदेशक, बुडको को माननीय NGT द्वारा निर्धारित अवधि को संदर्भित करते हुए कार्यों में त्वरित गति लाने का निदेश दिया गया (अनुपालन-बुडको)।
2. O.A No. 200/2014, M.C Mehta Vs Union of India & ors के मामले में मा0 NGT द्वारा दिनांक 07.08.2019 को पारित आदेश को संदर्भित करते हुए प्रधान सचिव, नगर विकास एवं आवास विभाग द्वारा बताया गया कि एस.टी.पी. एवं सिवरेज नेटवर्क की क्रियान्वित योजनाओं एवं अभी तक प्रारंभ नहीं की गई एस.टी.पी. एवं सिवरेज नेटवर्क योजनाओं को अपूर्ण रहने की स्थिति में क्रमशः दिनांक 01.07.2020 एवं 01.01.2021 से रु 10.00 लाख प्रति माह की दर से राज्य सरकार द्वारा CPCB को क्षतिपूर्ति के रूप में अधिरोपित करना होगा। साथ ही नालों के माध्यम से बिना शोधन के सिवेज का प्रवाह गंगा नदी में नहीं किया जाना है एवं सिवरेज योजनाओं के कार्य के पूर्णता अवधि तक वैकल्पिक व्यवस्था के रूप में 01.11.2019 तक सभी नालों में Bio-remediation and/or Phytoremediation or any other remediation measures प्रारंभ कर दिया जाना है अन्यथा क्षतिपूर्ति के रूप में रु 5.0 लाख प्रति माह प्रति नाला के दर से राज्य सरकार द्वारा CPCB को भुगतान करने का आदेश है। राज्य गंगा समिति द्वारा माननीय NGT द्वारा पारित आदेश का अनुपालन सुनिश्चित करने का निदेश दिया गया ताकि दंड अधिरोपण की स्थिति उत्पन्न नहीं हो। इस क्रम में नालों से प्रवाहित हो रहे सिवेज को Bio-remediation and/or Phytoremediation or any other remediation measures के माध्यम से शोधन हेतु प्रस्ताव NMCG को प्रेषित करने का निदेश दिया गया (अनुपालन- नगर विकास एवं आवास विभाग/बुडको)।
3. प्रधान सचिव, नगर विकास एवं आवास विभाग द्वारा "नमामि गंगे कार्यक्रम" के तहत क्रियान्वित/प्रस्तावित योजनाओं के संदर्भ में एस.टी.पी. एवं सिवरेज नेटवर्क की रु 3333.08 करोड़ की लागत से 19 योजनाएँ क्रियान्वित रहने, रु0 1271.42 करोड़ लागत की 08 योजनाएँ निविदा के प्रक्रियाधीन रहने एवं रु0 74.95 करोड़ की 01 योजना निविदा प्रकाशन की स्थिति में होने को



5.48/1
4/10/19

आवास, नगर विकास एवं आवास विभाग
मुख्य सचिव, बिहार परना
मो.सं. 9850000000
दिनांक 04/10/19

डी.के.एस.
240
04/10/19

Handwritten initials and marks.

8384
05/10/19

वताया गया। साथ ही पटना RFD की रू 314.06 करोड़ की एक योजना बुडको द्वारा क्रियान्वित की जा रही है। दो घाटों यथा मुजफ्फरपुर एवं गोपालगंज का रू 19.02 करोड़ का कार्य की निविदा प्रक्रियाधीन है जिसके कार्यकारी एजेंसी बुडको है। इसके अतिरिक्त 05 अन्य घाटों एवं शवदाह गृह निर्माण का कार्य NBCC द्वारा कराया जा रहा है। Afforestation हेतु रू 18.60 करोड़ की योजनायें वन एवं पर्यावरण विभाग द्वारा किया जा रहा है। राज्य गंगा समिति द्वारा संबंधित कार्यकारी एजेंसियों को सभी योजनायें गुणवत्ता के साथ मा0 NGT के आदेश को दृष्टिगत रखते हुए ससमय पूरा कराने हेतु निदेश दिया गया (अनुपालन- वन एवं पर्यावरण विभाग / बुडको / NBCC)।

4. प्रधान सचिव, नगर विकास एवं आवास विभाग द्वारा वताया गया कि गंगा की सहायक नदियों के तट पर अवस्थित 15 शहरों के लिए एस.टी.पी एवं सिवरेज नेटवर्क योजनायें स्वीकृत/प्रस्तावित हैं। इसमें 8 अदद योजनाओं का DPR, NEERI स्तर से तैयार करने की प्रक्रिया में है एवं 7 अदद योजनाओं का DPR स्वीकृति हेतु NMCG को भेजा गया है। राज्य गंगा समिति द्वारा कार्यकारी एजेंसी बुडको को मा0 NGT के आदेश को दृष्टिगत रखते हुए DPR, तैयार करवाते हुए अनुवर्ती कारवाई ससमय सुनिश्चित कराने का निदेश दिया गया (अनुपालन-बुडको)।

5. प्रधान सचिव, नगर विकास एवं आवास विभाग द्वारा वताया गया कि गंगा नदी के Main stem पर अवस्थित सभी 124 अदद नालों, जिसका outfall गंगा नदी/सहायक नदियों/किसी Water Bodies में होता है, से floating solid waste के screening हेतु screen अधिष्ठापन का कार्य बुडको द्वारा पूर्ण करा लिया गया है। समिति द्वारा अधिष्ठापित screen के upstream में जमा हुए Solid waste के ससमय समुचित संग्रहण एवं निरतार हेतु निदेश दिया गया (अनुपालन- नगर विकास एवं आवास विभाग / संबंधित जिला गंगा समिति)।

6. प्रधान सचिव, नगर विकास एवं आवास विभाग द्वारा वताया गया कि गंगा नदी के Main stem पर अवस्थित सभी 23 शहरों के लिए कुल रू 426.90 करोड़ का Solid Waste Management (SWM) कार्य का DPR स्वीकृत है एवं संबंधित नगर निकायों द्वारा कार्य कराया जा रहा है। उनके द्वारा वताया गया कि पटना को छोड़कर अन्य 22 शहरों में D2D संग्रहण हेतु Dustbin का वितरण प्रगति में है एवं कुल 732 वार्डों (100%) में Door to Door Collection एवं 312 वार्डों में Household source segregation का कार्य प्रारम्भ किया जा चुका है। उनके द्वारा दो शहरों में Waste Processing के लिए भूमि हेतु EOI प्रकाशित किये जाने, 3 शहरों (फतुहा, खगड़िया एवं सोनपुर) में Sanitary Land fill के लिए भूमि चिन्हित करने का कार्य प्रक्रियाधीन रहने एवं 3 शहरों (हाजीपुर, बड़हिया एवं मनिहारी) में EOI प्रकाशित किये जाने तथा बक्सर में भू-अधिग्रहण अनुमोदित होने को वताया गया। साथ ही उनके द्वारा वताया गया कि 10 शहरों में Composting pit का निर्माण प्रारम्भ है एवं 07 शहरों (तेघरा, जमालपुर, खगड़िया, पटना, फतुहा वख्तियारपुर एवं मनेर) में प्रारम्भ किया जाना है।

Video Conferencing के माध्यम से सम्बद्ध जिला पदाधिकारियों द्वारा वताया गया कि भूमि चिन्हित की जा चुका है। अनुवर्ती कारवाई भी शीघ्र पूरा करा लिया जायेगा। राज्य गंगा समिति द्वारा सभी जिला पदाधिकारियों को नियमित अनुश्रवण करने, Solid Waste Management से संबंधित सभी अवयवों के कार्य को शीघ्र पूरा कर लिये जाने का निदेश दिया गया (अनुपालन-संबंधित जिला गंगा समिति)।

7. माननीय NGT द्वारा पारित आदेश में गंगा नदी को प्रदूषण मुक्त किये जाने से संबंधित सभी कार्यों का अनुश्रवण मुख्य सचिव के स्तर से किये जाने का संसूचन है एवं त्रैमासिक प्रगति प्रतिवेदन दिया जाना है। इस हेतु दिनांक 25.06.2019 को आयोजित NGT से संबंधित बैठक में Action Plan के कार्य अवयवों से संबंधित विभागों को चिन्हित करते हुए वांछित प्रतिवेदन की मांग की गयी थी जिनका व्यौरा निम्नवत है :-

- Flood Plain को अतिक्रमण मुक्त करना- (अनुपालन-संबंधित जिला गंगा समिति)
- Solid Waste Management - (अनुपालन - नगर विकास एवं आवास विभाग)
- शोधित सिवरेज जल श्रव का उपयोग - (अनुपालन - जल संसाधन विभाग(>100 MLD), लघु जल संसाधन विभाग (<100MLD))

- iv. Flood Zone का निर्धारण (Longitude एवं Latitude-Eco-sensitive एवं Prohibited Area के साथ) (Treating 100m from middle of river to be Eco-sensitive and Prohibited zone for any permanent or temporary Activity area from 200m to 500m (in plain areas) as regulatory zone)- (अनुपालन - जल संसाधन विभाग)
- v. E-flow का Maintenance - (अनुपालन - जल संसाधन विभाग)
- vi. वृक्षारोपण Green Belt, Bio-diversity Park की स्थापना हेतु Flood Plain से संबंधित भू-भाग को वन एवं पर्यावरण विभाग को स्थानान्तरण-(अनुपालन -WRD and EF&CC)
- vii. उत्तम सिंचाई पद्धति विकसित किया जाना -(अनुपालन-WRD, MWRD, Agriculture department)
- viii. गंगा बेसिन में All Industrial Polluting Activity पर रोक एवं Industry से उसका अनुपालन सुनिश्चित कराया जाना- (अनुपालन -SPCB) :-
 SPCB के पदाधिकारी द्वारा बताया गया कि जल प्रदूषणकारी कुल 229 इकाईयाँ चिन्हित की गयी है। 219 उद्योगों में वहिस्त्राव उपचार संयंत्र (ETP) कार्यरत है जिसमें 211 उद्योगों में डिस्चार्ज मानक का उपयोग किया जा रहा है एवं शेष 08 उद्योगों के विरुद्ध कारण बताओं नोटीस/दिशा निर्देश दिये गये हैं। यह भी बताया गया कि ETP व्यवस्था रहित 10 उद्योगों में 06 के विरुद्ध कारण बताओं नोटीस/निदेश, 03 के विरुद्ध बंद करने का निदेश एवं 01 के विरुद्ध माननीय न्यायालय में मुकदमा दायर किया गया है।
- ix. पिना STP एवं CTO के परिचालित होटल, धर्मशाला, एवं आश्रमों का बंदीकरण सुनिश्चित किया जाना - (अनुपालन - SPCB) :-
 SPCB के पदाधिकारी द्वारा बताया गया कि राज्य स्थित सभी होटल धर्मशाला एवं आश्रम को एस.टी.पी की स्थापना एवं संचालन हेतु बिहार राज्य प्रदूषण नियंत्रण पर्षद से सहमति प्राप्त करने हेतु दैनिक समाचार पत्रों के माध्यम से सूचना प्रकाशित की गयी है एवं उनके साथ बैठक कर एस.टी.पी. स्थापित करने हेतु निदेशित किया गया है।
- x. राज्य के Website पर Water Quality का प्रकाशन, प्रत्येक माह अद्यतन करना एवं Drinking/Bathing के उद्देश्य के परिपेक्ष्य में अभिवृत्त अंकित करना - (अनुपालन - SPCB) :-
 SPCB के पदाधिकारी द्वारा सूचित किया गया कि SPCB के website पर जलसत्रातों के गुणवत्ता से संबंधित प्रतिवेदन uploaded है।
- xi. मानक विन्दुओं पर जल की गुणवत्ता सुनिश्चित करना एवं Violators पर विधि सम्मत कारवाई करते हुए Polluting Activity को बंद करना, पर्यावरणीय क्षति के लिए क्षतिपूर्ति की राशि को उसके पुनर्स्थापन में उपयोग किया जाना (अनुपालन - SPCB) :-
 SPCB के पदाधिकारी द्वारा कारवाई किये जाने की सूचना दी गयी। यह भी बताया गया कि कई उद्योगों से रू0 100.00 लाख का बैंक गारंटी लिया गया है जिसमें रू0 40.00 लाख जप्त कर लिया गया है एवं पुनः M/s Harinagar Sugar Mill Ltd एवं Distillery unit को रू0 20-20 लाख बैंक गारंटी जमा करने का निदेश दिया गया है।
- xii. गंगा नदी को प्रदूषित करने वाले उद्योगों की सूची तैयार करना - (अनुपालन - SPCB):-
 SPCB के पदाधिकारी द्वारा चिन्हित 229 उद्योगों में से 56 इकाईयाँ Glossly Polluting Industries(GPIs) के रूप में सूचीबद्ध होने की सूचना दी गयी।
- xiii. Rain Water Harvesting System:- (अनुपालन - CGWA, MWRD, UD&HD, and SPCB)
- xiv. भूगर्भ जल हेतु नियमन तैयार करना - (अनुपालन - CGWA, MWRD)

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xv. अनियंत्रित एवं यांत्रिक विधि से river bed mining पर रोक - (अनुपालन - Mines department)

xvi. गंगा नदी को प्रदूषण से बचाव हेतु नालों का taping एवं other remedial steps - (अनुपालन-UD&HD/Industry Department/Rural Dept./Panchayatiraj Dept.)

xvii. सिवरेज योजनाओं (STP Network एवं I&D) का कार्यान्वयन - (अनुपालन-नगर विकास एवं आवास विभाग)

xviii. Uses of sludge manure and setting up of Bio-digesters and septage management (अनुपालन - नगर विकास एवं आवास विभाग)

xix. Bio- medical waste के dumping पर रोक - (अनुपालन - UD&HD SPCB and Health Department.)

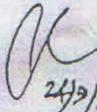
xx. धार्मिक, सामाजिक, शिक्षण संस्थान एवं धर्मार्थ (charitable) संस्थान की भागीदारी सुनिश्चित करना - (अनुपालन - संबंधित जिला गंगा समिति)

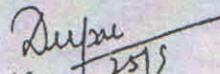
xxi. राज्य स्तर पर उपर्युक्त वर्णित कार्यों के अनुश्रवण हेतु special cell का गठन - (अनुपालन - EF&CC/SPCB)

राज्य गंगा समिति द्वारा विभिन्न कार्य अवयवों के समक्ष चिन्हित विभागों/संस्थानों को माननीय NGT द्वारा संसूचित आदेशों का दृढ़तापूर्वक अनुपालन निर्धारित अवधि के अन्तर्गत कराये जाने का निदेश दिया गया। इससे संबंधित Action Plan NGT द्वारा निर्धारित विहित प्रपत्र में दिनांक 15.11.2019 के पूर्व निश्चित रूप से उपलब्ध कराये जाने का भी निदेश राज्य गंगा समिति द्वारा दिया गया। उल्लेखनीय है कि उक्त से संदर्भित त्रैमासिक प्रगति प्रतिवेदन दिनांक 12.12.2019 को माननीय NGT में सुनवाई के दौरान समर्पित करने के क्रम में दिनांक 30.11.2019 तक सचिव, जल संसाधन, जलशक्ति, भारत सरकार को समर्पित किया जाना है।

8. पटना शहर के क्षेत्रान्तर्गत पुराने water towers की जाँच कर सुसंगत कारवाई करने का निदेश राज्य गंगा समिति द्वारा BUIDCO को दिया गया (अनुपालन-बुडको)।
9. कलेक्ट्रेट घाट से सभ्यता द्वार तक सम्पर्क पथ का निर्माण कराये जाने का निदेश राज्य गंगा समिति द्वारा बुडको को दिया गया (अनुपालन-बुडको)।
10. पटना में flood protection wall के River side में वृक्षरोपण कार्य कराने का निदेश राज्य गंगा समिति द्वारा वन एवं पर्यावरण विभाग को दिया गया। इस क्रम में प्रधान सचिव, नगर विकास एवं आवास विभाग द्वारा बताया गया कि जिला पदाधिकारी, पटना से सगन्धय स्थापित कर इस हेतु चिन्हित भू-खंड वन प्रमंडल पदाधिकारी, पटना को उपलब्ध करा दिया गया है (अनुपालन-वन एवं पर्यावरण विभाग)।

अंत में धन्यवाद ज्ञापित करते हुए बैठक समाप्त की गयी।


24/9/2019


25/9
(दीपक कुमार)
मुख्य सचिव, विहार।

ज्ञापांक :- BGCMS/2017/नमामि गंगे/53(Part-II)..... न.वि. एवं आ.वि., पटना दिनांक.....

प्रतिलिपि :- जिला पदाधिकारि वैशाली/लखीसराय/समस्तीपुर/खगड़िया/बेगूसराय/पटना/मुंगेर /
भागलपुर/कटिहार/बक्सर/दरभंगा/कैमूर/सदस्य सचिव, बिहार राज्य प्रदूषण नियंत्रण
पर्षद/क्षेत्रीय निदेशक, केंद्रीय भू-जल पर्षद/निदेशक, हरियाली मिशन/महाप्रबन्धक, एन.बी.
सी.सी./सदस्य सचिव, बिहार राज्य प्रदूषण नियंत्रण पर्षद, पटना/श्री एस.एन. जायसवाल,
वैज्ञानिक (ठोस अपशिष्ट प्रबन्धन),बिहार राज्य प्रदूषण नियंत्रण पर्षद, पटना को सूचनार्थ एवं
आवश्यक कारवाई हेतु सम्प्रेषित।

ह.

(चैतन्य प्रसाद)

प्रधान सचिव,
सह-परियोजना निदेशक,
बी.जी.सी.एम.एस.
नगर विकास एवं आवास विभाग।

ज्ञापांक :- BGCMS/2017/नमामि गंगे/53(Part-II)..... न.वि. एवं आ.वि., पटना दिनांक.....

प्रतिलिपि :- सचिव, जल संसाधन विभाग/लोक स्वास्थ्य अभियंत्रण विभाग/परिवहन विभाग/उद्योग
विभाग/विधि विभाग/ग्रामीण विकास विभाग/प्रधान मुख्य वन संरक्षक/अध्यक्ष, बिहार राज्य
पर्यावरण संरक्षण एवं प्रदूषण नियंत्रण पर्षद/प्रबन्ध निदेशक, बुडको, पटना को सूचनार्थ एवं
आवश्यक कारवाई हेतु सम्प्रेषित।

ह.

(चैतन्य प्रसाद)

प्रधान सचिव,
सह-परियोजना निदेशक,
बी.जी.सी.एम.एस.
नगर विकास एवं आवास विभाग।

ज्ञापांक :- BGCMS/2017/नमामि गंगे/53(Part-II)..... न.वि. एवं आ.वि., पटना दिनांक.....

प्रतिलिपि :- प्रधान सचिव, पर्यावरण एवं वन विभाग/वित्त विभाग/पंचायती राज्य विभाग/कृषि विभाग/
लघु जल संसाधन विभाग/खनन विभाग पटना को सूचनार्थ एवं आवश्यक कारवाई हेतु
सम्प्रेषित।

(चैतन्य प्रसाद)

प्रधान सचिव,
सह-परियोजना निदेशक,
बी.जी.सी.एम.एस.
नगर विकास एवं आवास विभाग।

पत्रांक : पर्या0/वन(मु0)-17/2016-

/प०व०

153

457

बिहार सरकार
पर्यावरण, वन एवं जलवायु परिवर्तन विभाग

प्रेषक,

मोख्तारूल हक,
परामर्शी।

सेवा में,

सचिव,
जल संसाधन विभाग,
बिहार, पटना।

पटना-15, दिनांक

विषय : मुख्य सचिव, बिहार की अध्यक्षता में दिनांक 25.06.2019 को आयोजित माननीय NGT से संबंधित बैठक की कार्यवाही के संबंध में।

महाशय,

निदेशानुसार मुख्य सचिव, बिहार की अध्यक्षता में दिनांक 25.06.19 को आयोजित बैठक की कार्यवाही संलग्न करते हुए कहना है कि कार्यवाही में उल्लेखित Action Plan से संबंधित कार्य अवयवों की कंडिका-8 के अन्तर्गत Flood Plains को अतिक्रमक मुक्त कराकर वृक्षारोपण, Green Belt Bio-diversity Park की स्थापना हेतु पर्यावरण, वन एवं जलवायु परिवर्तन विभाग को स्थानान्तरित किया जाना है।

अतः अनुरोध है कि अद्यतन अतिक्रमण मुक्त कराए गए Flood Plain को पर्यावरण, वन एवं जलवायु परिवर्तन विभाग के स्थानान्तरित करने की कृपा की जाय, ताकि अग्रेत्तर कार्रवाई की जा सके।

अनु0-यथोक्त।

विश्वासभाजन,

ह0/-

(मोख्तारूल हक)
परामर्शी।

कृ० कृ०

ज्ञापांक : पर्या0/वन(मु0)-17/2016-

/प०व० पटना-15, दिनांक-

प्रतिलिपि :-जिला पदाधिकारी, बक्सर, भोजपुर, सारण, पटना, वैशाली, समस्तीपुर, बेगूसराय, मुंगेर, खगड़िया, कटिहार, भागलपुर, लखीसराय को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

अनुरोध है कि निदेशानुसार अतिक्रमित भूमि को मुक्त कराने की कार्रवाई शीघ्र पूरी करने की कृपा की जाय एवं कृत कार्रवाई से संबंधित विभाग एवं इस विभाग को अवगत कराने की कृपा की जाय।

ह0/-

(मोख्तारूल हक)
परामर्शी।

ज्ञापांक : पर्या0/वन(मु0)-17/2016-

126(15)

/प०व० पटना-15, दिनांक- 06/09/19

प्रतिलिपि :-प्रधान मुख्य वन संरक्षक, बिहार, पटना का पत्रांक-2210, दिनांक-27.08.19 के संदर्भ में सूचनार्थ प्रेषित।

(मोख्तारूल हक)
परामर्शी।



BIHAR STATE POLLUTION CONTROL BOARD
Privesh Bhawan, N. S. B.-2, Patliputra Industrial Area
Sadakat Ashram, Patna-800010

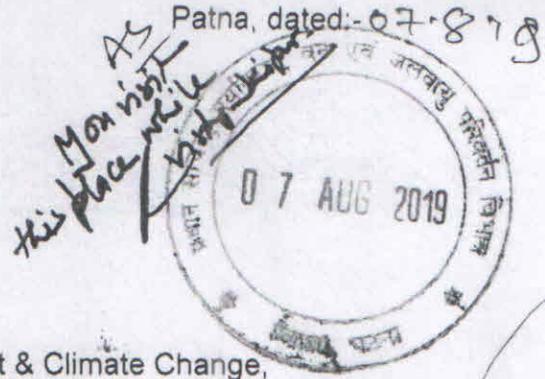
Ref. No.: - 895

From,

Alok Kumar, IFS
Member-Secretary

To,

The Principal Secretary,
Department of Environment, Forest & Climate Change,
Govt. of Bihar, Patna.



Sub:- Hon'ble NGT order in OA No. 200/2014, dated 14.05.2019.

Ref:- Chief Secretary's meeting held on 25.06.2019

Sir,

With reference to the above mentioned subject, this is to bring to your notice that the Hon'ble NGT, Principal Bench, New Delhi observed in its order dated 14.05.2019 that the concerned States should examine the handing over of flood plains of all rivers to the Forest Department for setting up of bio-diversity parks on similar lines to the one set up in Yamuna flood plains near Delhi.

In the meeting held by Chief Secretary, Govt. of Bihar, it was decided to hand over such lands in the State of Bihar to Forest Department. In this background, the Department may consider sending a team of Forest Officers to visit the aforesaid bio-diversity park set up in Delhi in Yamuna flood plains and explore for creating such parks in the State.

Yours faithfully,
[Signature] 7/8/19
(Alok Kumar)
Member-Secretary

अध्यक्ष
[Signature]
08/8/19

6362
[Signature]
08/8/19

बिहार सरकार

पर्यावरण, वन एवं जलवायु परिवर्तन विभाग

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प्रेषक,

मोख्तारूल हक,
परामर्शी।

सेवा में,

अपर सचिव,
पर्यावरण, वन एवं जलवायु परिवर्तन विभाग,
बिहार, पटना।

पटना-15, दिनांक-

विषय : माननीय NGT में दायर O.A No-200/14 में दिनांक-14.05.2019 को पारित आदेश के संबंध में।

महाशय,

निदेशानुसार सूचित करना है कि उपर्युक्त विषयक BSPCB से प्राप्त पत्र पर प्रधान सचिव द्वारा निदेश दिया गया है कि अपर सचिव, यमुना Flood Plain में विकसित Bio-diversity Park स्थल का Visit करें।

उक्त निदेश के आलोक में वन संरक्षक-सह-अपर सचिव को अक्टूबर, 2019 के प्रथम सप्ताह में Yamuna Bio-diversity Park स्थल का भ्रमण करने तथा जानकारी एकत्रित करने की सहमति दी जाती है।

अनु0-यथोक्त।

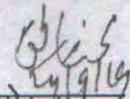
विश्वासभाजन,

ह0/-

(मोख्तारूल हक)
परामर्शी।

राजू कुमार

ज्ञापांक- पर्या0/वन(मु0)-17/2016- 1344(हक)/ प0व0ज0प0, पटना-15, दिनांक...25/09/19
प्रतिलिपि:- संयुक्त सचिव/लेखा शाखा, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, बिहार,
पटना को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।


(मोख्तारूल हक)
परामर्शी।

पत्रांक : पर्या0/वन (मु0)-17/2016(खंड)- 1490/प0व0ज0प0

बिहार सरकार
पर्यावरण, वन एवं जलवायु परिवर्तन विभाग

प्रेषक,

मोख्तारूल हक,
परामर्शी।

सेवा में,

वन संरक्षक-सह-अपर सचिव,
पर्यावरण, वन एवं जलवायु परिवर्तन विभाग,
बिहार, पटना।

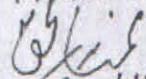
पटना-15, दिनांक 18/10/19

विषय : माननीय एन0जी0टी0 में दायर O.A No-200/2014 में दिनांक-14.05.2019 को पारित आदेश के संबंध में।

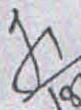
महाशय,

निदेशानुसार सूचित करना है कि उपर्युक्त विषयक BSPCB से प्राप्त पत्र पर प्रधान सचिव द्वारा दिये गए निदेश एवं आपके द्वारा दी गयी सहमति के आलोक में यमुना Flood Plain में विकसित Bio-diversity Park स्थल का भ्रमण करने तथा जानकारी एकत्रित करने हेतु आपको अक्टूबर, 2019 के चतुर्थ सप्ताह में यात्रा करने की सहमति दी जाती है।

विश्वासभाजन,


18/10/19
(मोख्तारूल हक)

परामर्शी।


19/10/19

Public awareness and involvement for prevention and control of pollution of Ganga

Time to time various Public awareness campaign are conducted under the government of Bihar to ensure prevention and control of pollution of Ganga through Events such as awareness rallies, Ghats Cleanliness drives, Shramdaan, Rafting Expedition, Swachhta Hi Seva Campaign, Ganga Aarti, Plantation drives, Nukaad-natak, Online/Offline Quiz Competition, Essay and Painting Competition, media, messaging during the regular visit of Ganga Towns. Also, numerous IEC activities through mediums such as TV/Radio, Print media advertisements, advertorials were also publish to make a strong pitch for public outreach & community participation in the program.

Regulating activities on and around river Ganga including Ghats and other establishments

The regulating activities being conducted under the government of Bihar on and around river Ganga including Ghats is as follows- The Garbage Vulnerable points are clean, Immersion of idols is prohibited around river Ganga and the Ghats are getting cleaned on a regular basis where Anti –littering board and Litter bins have been installed at all Ganga towns except Buxar where it would be completed by 30/6/2020.

The following report is attached hereby for the entire 23 Ganga Towns:

Sl.No.	ULBs Name	Ghats	Garbage Vulnerable Points(GVPs)	Cleanliness condition of Ghats	Anti -littering Message Board	Litter bins
1	Patna Municipal corporation	20	Cleaned	Cleaning continues on regular basis	Completed	Completed
1 (a)	Phulwarishariff		—	—	—	—
2	Maner Nagar Panchayat	1	Cleaned	Cleaning continues on regular basis	Completed	Completed
3	Danapur Nagar Parishad	10	Cleaned	Cleaning continues on regular basis	Completed	Completed
4	Bakhtiyarpur Municipal Council	3	Cleaned	Cleaning continues on regular basis	Completed	Completed
5	Barh Municipal Council	6	Cleaned	Cleaning continues on regular basis	Completed	Completed
6	Mokama Municipal Council	16	Cleaned	Cleaning continues on regular basis	Completed	Completed
7	Munger Municipal Council	3	Cleaned	Cleaning continues on regular basis	Completed	Completed
8	Sultanganj Municipal Council	2	Cleaned	Cleaning continues on regular basis	Completed	Completed
9	Bhagalpur Municipal Corporation	7	Cleaned	Cleaning continues on regular basis	Completed	Completed

10	Buxar Municipal Council	7	Cleaned	Cleaning continues on regular basis	1 Installed and rest to be completed by 30/06/2020	Completed
11	Barahiya Nagar Panchayat	2	Cleaned	Cleaning continues on regular basis	Completed	Completed
12	Jamalpur Municipal Council	0	—	—	—	—
13	Kahalgaoon Nagar Panchayat	3	Cleaned	Cleaning continues on regular basis	Completed	Completed
14	Chhapra Municipal Council	1	Cleaned	Cleaning continues on regular basis	Completed	Completed
15	Sonepur Nagar Panchayat	6	Cleaned	Cleaning continues on regular basis	Completed	Completed
16	Hajipur Municipal Council	8	Cleaned	Cleaning continues on regular basis	Completed	Completed
17	Begusarai Municipal Council	1	Cleaned	Cleaning continues on regular basis	Completed	Completed
18	Khagariya Municipal Council	2	Cleaned	Cleaning continues on regular basis	Completed	Completed
19	Naugachia Nagar Panchayat	1	Cleaned	Cleaning continues on regular basis	Completed	Completed
20	Dighwara Nagar Panchayat	1	Cleaned	Cleaning continues on regular basis	Completed	Completed
21	Teghra Nagar Panchayat	2	Cleaned	Cleaning continues on regular basis	Completed	Completed
22	Manihari Nagar Panchayat	1	Cleaned	Cleaning continues on regular basis	Completed	Completed

Any other direction covered by earlier orders of this Tribunal

- i. In situ Treatment of Drains through bio-remediation/ phytoremediation or any other technique of drain joining Ganga & its tributaries:** 2 projects of in-situ drain treatment through bio-remediation for Danapur Cant Drain and Rajapur Drain in Patna have been sanctioned at a cost of Rs 3.16 Cr.

In addition, BUIDCo had invited Tender for selection of agency for In-situ treatment through bio-remediation of drain joining Ganga & its tributaries and other polluted river vide Notice Inviting Tender (NIT) dated-14.10.2019 but tender was cancelled due to single bid received and retender on 04.12.2019 again tender was cancelled on 20.03.2020. Further, UD&HD, GoB has invited tender vide Short Notice Inviting Re-Tender (NIT) – BGCMS/2019/Bio-remediation/25/**269**.

Refer on Page no 34

- ii. Status of screening arrangements to tapping drains along with the Ganga front towns.**

Screening arrangements have been provided in a total no. of 124 out of 127 drains along the Ganga front town. Rest 3 Nallas screening not required.

Refer Annexure - VIII

Detail of Nallas where screens have been installed/to be installed

Date-31.03.2020

Sl.No.	ULBs Name	Nallas Name	No. of Nallas where screens have been installed	No. of Nallas where screens yet to be installed	Remarks
		Pipal Ghat Nala	Completed	-	
		Shalimpur Nala	Completed	-	
1	Barh Municipal Council	Malina Ghat Nala Ward no. 11 Salempur Barh	Completed	-	
		Dhobiya Ghat, Laxmi flour mill	Completed	-	
		Gauri Shankar Ghat	Completed	-	
		Talimpur Nala	Completed	-	
		Dayachak Nala	Completed	-	
2	Hajipur Municipal Council	Subhash Chowk Nala	Completed	-	
3	Sonepur Nagar Panchayat	Barwatta Nala	Completed	-	
		Tapaswi Ghat Nala	Completed	-	
4	Mokama Municipal Council	Chaudhry Ghat, Pipal tal	Completed	-	
		Kamleshwar Asthan Nala	Completed	-	
		Sidhnath Mandir	Completed	-	
5	Bakhtiyarpur Municipal Council	Raghopor Dagar Nala	Completed	-	
6	Teghra Nagar Panchayat	Teghra Chowk	Completed	-	No Drain exist on the spot overflow of water from soak pit along the ground.
		Mukhtaj Maidan Nalla			
		Maner bazar Nala	Completed	-	
7	Maner Nagar Panchayat	Ram Nagina Singh College Nala	Completed	-	
		Ram Ghat Nala	Completed	-	
		Krishna Chawk Nala	Completed	-	
8	Barahiya Nagar Panchayat	Baba Dani Mohalla Nala	Completed	-	
		Bangal kunj taal Nala	Completed	-	
		Bah path Nala	Completed	-	
		Primari Health School Nalla	Completed	-	
9	Manihari Nagar Panchayat	Pachimi Mohala ward no.-14 Nala	Completed	-	
		Pirpatra Nala	Completed	-	
		Nath baba Nala (Cannal)	Completed	-	
		Tadka Nala	Completed	-	
		Sati gaht	Completed	-	
10	Buxar Municipal Council	Sidhnath Nala (Hospital Nala)	Completed	-	
		Saripur Nala	Completed	-	
		Bangla Ghat Nala	Completed	-	
		Sohanipatti Nala	Completed	-	

11	Fatuha Municipal Council	Kali Ghat Samaspur	Completed	-	
		Bindeshwari Ghat Nala (East)	Completed	-	
		Bindeshwari Ghat Nala (West)	Completed	-	
		Kataiya Ghat	Completed	-	
		Devanti Ghat	Completed	-	
		Mastana Ghat	Completed	-	
		Bankipur Ghorkak Nala	Completed	-	
		Daan nagar By-Pass Nala	Completed	-	
		P.W High school Nala	Completed	-	
		New basti Nala	Completed	-	
		Maa Tara Bhawan Nala	Completed	-	
12	Khagariya Municipal Council	Ward no. -08 Nala	Completed	-	
		Station road Nala (1)	Completed	-	
		Station road Nala (2)	Completed	-	
		Durga Asthan Nala	Completed	link with station road nalla.	
		Ward no. -03 Nala	Completed	-	
		Milan Chawk Nala	Completed	-	
		Ward no. - 09 Nala	Completed	-	
		Noniya patti, ward no. -20 Nala	Completed	-	
		Mushar patti, ward no- 13 Nala	Completed	-	
		Rajendra Colony, ward no- 05 Nala	Completed	-	
		Nagar Panchayat karyalaya ke bagal me ward no- 16	Completed	-	
13	Naugachiya Nagar Panchayat	Hardiya patti, ward no- 21 Nala	Completed	-	
		Hero Honda showroom ke bagal me ward no- 21 Nala	Completed	-	
		Danapur Cant Nala	Completed	-	
		Kagali Nala	Completed	-	
		L.C.T Nala	Completed	-	
		Asamsan Ghat Nala	Completed	-	
		Pampu Nala	Completed	-	
		Badshahi Nala	Completed	-	
		Koyala Nala	-	-	
		At present Koyala nalla not in Kahalgaon Nagar Panchayat area.			
		14	Danapur Nagar Parishad		
15	Kahalgaon Nagar Panchayat				

16	Dighwara Nagar Panchayat	Bagahing tola	Completed	-
		Marchav Baba Mandir	Completed	-
		UMV Nala	Completed	-
		Post office road	Completed	-
		Market Area	Completed	-
		R. Primary school	Completed	-
		Barbana	Completed	-
		M.S Basadpur	Completed	-
		Ramnagar Nalla	Completed	-
		Laxmipur Nalla	Completed	-
17	Jamalpur Municipal Council	Aashikpur Nalla	Completed	-
		Faridapur Nalla	Completed	-
		Khanua Nala	Completed	-
		Masjid Ghat Nala	Completed	-
		Vishari Asthan Ghat Nala (1st)	Completed	-
		Vishari Asthan Ghat Nala (2nd)	Completed	-
		Jahaj Ghat Nala	Completed	-
		Krishngarh Bhatta gali Nala	Completed	-
		New Sidhi Ghat masjid ke bagal wala Nala	Completed	-
		New Sidhi Ghat Nala	Completed	-
20	Begusarai Municipal Council	Pokhariya Nala Mohammadpur Jail ke najdik	Completed	-
		Lal Darwaja Nala	Completed	-
21	Munger Municipal Council	Adampur Nala	Completed	-
		Hathiya Nala intek wel ke najdik	Completed	-
		Surkhilal Nala	Completed	-
		Sakhichand Nala	Completed	-
		BarariGhat Nala, Vikramshila bridge ke najdik	Completed	-
		Nil Kothi Nala	Completed	-
		Pipal dham Nala -1	Completed	-
		Pipal dham Nala -2	Completed	-
		Kuppa Ghat	Completed	-
		Koyal Ghat	Completed	-
22	Bhagalpur Municipal Corporation	Kuppa Ghat	Completed	-
		Koyal Ghat	Completed	-

		Hathiya Nala, Tilkamanjhi ke najdik	Completed	-
		S.T.P Nala Bhagalpur	Completed	-
		Shaheganj Miyabari Nala	Completed	-
		Champa Nala -1	Completed	-
		Champa Nala -2	Completed	-
		Digha Ghat Nala (Cannal)	Completed	-
		Kurzi Nala	Completed	-
		Mandiri (Bans Ghat Nala)	Completed	-
		Krishna Ghat Nala	Completed	-
		Barharwa Ghat Nala	Completed	-
		Rani Ghat Nala	Completed	-
		Ghagha Ghat Nala	Completed	-
		Masjid Ghat Nala	Completed	-
		Loharwa Ghat Nala	Completed	-
		Gosai Ghat Nala	Completed	-
		Bhadra Ghat Nala	Completed	-
		Nauzar Ghat Nala	Completed	-
		Mittan Ghat Nala	Completed	-
		Badshahi Nala	Completed	-
		Gay Ghat Nala	Completed	-
		Mahavir Ghat Nala	Completed	-
		Balu Ghat Nala	Completed	-
		Rajapur	Completed. (4 additional screens have been installed in Nehru nagar nala, Shivpuri nala, Indrapuri nala & Surpentine nala-links drains of Rajapur nallas)	-
		Mandiri Nala	Completed	-
		Anta Ghat Nala	Completed	-
		Kali Ghat Nala	Completed	-
		Khagaol Aasiyana overbridge crossing Nalla	Completed	-
		Issopur Raichowk nalla	Completed	-
		Mitramandal Colony Nalla	Completed	-
		Birla Colony Nala A	Completed	-
		Birla Colony Nala B	Completed	-
23	Patna Municipal Corporation			
24	Phulwarisariff			